Court Copy

BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE PUNE.

ORIGINAL APPLICATION NO. 130 OF 2025

DISTRICT : PUNE

Shivkumar Tippanna Nelge

APPLICANT

VERSUS

The Chakan Municipal Council
Through its Chief Officer and 8 Others

RESPONDENTS

INDEX

Sr. No.	Particulars of documents	Exhibit	Page Nos.
1)	Memo of Affidavit in reply on behalf of respondent No. 7	--	476 To 485.
2)	The copy of the letter bearing No.Pancha-2/ws/752/2024 dated 29/07/2024.	"1"	486 To —
3)	Copy of the letter outward no./Pancha-2/WS/756/2024 dated 01/08/2024.	"2"	487 To —
4)	The copy of the letter bearing No. Pancha-2/WS/757/2024 dated 01/08/2024.	"3"	488 To —
5)	The copy of the written letter No. /Pancha2/WS/758/2024 dated 01/08/2024.	"4"	489 To —
6)	The copy of the written letter Outward no.33, dated 07/08/2024.	"5"	490 To —
7)	The copy of the report Outward no/Pancha/WS/789/24 dated 14/08/2024.	"6"	491 To 493
8)	The copy of the report Outward no/Pancha/WS/797/24 dated 19/08/2024.	"7"	494 To 495.

9)	The copy Outward no./Pancha/WS/836/24 dated 03/09/2024.	"8"	496 To 499
10)	The copy letter Outward no /Pancha/WS/145/2025 dated 10/02/2025.	"9"	500 To
11)	Copies letters no./Panch./WS/198/2023 dated 09/03/2023 to the Biradwadi Gram Panchayat and Outward no./Pancha./WS/199/2023 dated 09/03/2023 to the Kharabwadi Gram Panchayat.	"10"	501 To 502
12)	The copies letters Outward no./Pancha2/WS/629/2023 dated 23/08/2023 and Outward no./Pancha2/WS/630/2023 dated 23/08/2023.	"11"	503 To 504
13)	The copy of letter Outward no./Pancha2/WS/1290/2025 dated 09/12/2025.	"12"	505 To 506
14)	The copy of Grampanchayat Kharabwadi letter Outward no.1515/2025 dated 26/12/2025 and Grampanchayat Birdawadi letter Outward no.179/2025 dated 18/12/2025.	"13"	507 To 521.
		LAST PAGE	[521]

Sonawane

Date : 30/01/2026
Place : Pune

Maheshkumar S. Sonawane
Advocate for respondent No. 7

4776

BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE PUNE.

ORIGINAL APPLICATION NO. 130 OF 2025

DISTRICT : PUNE

Shivkumar Tippanna Nelge

APPLICANT

VERSUS

The Chakan Municipal Council
Through its Chief Officer and 8 Others

RESPONDENTS

AFFIDAVIT IN REPLY ON BEHALF OF RESPONDENT NO. 7

I, Vishal S/o Kalidas Shinde, Age : 37 years, Occu.: Service, working as Block Development Officer, Khed (Respondent No-7), R/o : Khed Rajgurunagar, Tal – Khed, Dist- Pune, do hereby state on oath as under :

1. I say that, the answering respondent is filing the affidavit in reply after having gone through the contents of the Original Application and the documents annexed with the Original Application.

2. At the outset, I say that, the answering respondent denies the contention and allegations made against the answering respondent. The contentions and allegations made against the answering respondents, which are not specifically denied may not be treated as admitted one.

NOTARY
DEEPAK SAMBHAJI CHOUDHARI
Pabal Tal.Shirur, Dist.Pune.(MS)
REGD.No.:35405
Expiry Date:- 26/1/2030
GOVERNMENT OF INDIA

NOTARY DEEPAK SAMBHAJI CHOUDHARI Tal.Shirur, Pune.(MS) Regd.No.:35405 Expiry Date:- 26/1/2030 GOVERNMENT OF INDIA

477--

3. I say that, the appropriate measures have been taken to prevent the pollution in a respect of the Air, Waste as well as water pollution. The details about the prevention of the pollution has been taken place within the limits of the Panchayat Samiti Khed Rajgurunagar. I say that each and every step and preventive measures are going on at the Panchayat Samiti Level by directing the concerned village Panchayats.

4. I say that, as per the allegations of Petitioner, Respondent No.1- The Chakan Municipal Council, Respondent No.2- The Gram Panchayat Kharabwadi, Respondent No.3- The Gram Panchayat Biradwadi and Respondent No.4- The Rajgurunagar Municipal Council to stop dumping waste material on private lands at Survey No.357 situated at Village Kharabwadi, Taluka Khed, District- Pune.

5. I say that, the Gram Panchayats of Biradwadi and Kharabwadi, through which waste was being dumped in the said stone quarry, were informed regarding the classification of waste within their Panchayat limits and about sending wet waste to the Gobardhan waste processing project at Kadus, Tal. Khed. Further more, a Taluka-level plastic processing project is being installed within the limits of Gram Panchayat Shiroli, Tal-Khed, where plastic will be classified and processed. The Panchayat Samiti informed the Gram Panchayats of Biradwadi and Kharabwadi about collecting and classifying plastic waste within their limits and sending it to Shiroli village through the written letter No.Pancha-2/ws/752/2024.dated 29/07/2024. Hereto annexed and marked as **ANNEXURE – "1"** is the copy of the letter bearing No.Pancha-2/ws/752/2024 dated 29/07/2024.

NOTARY DEEPAK SAMBHAJI ... GOVERNMENT OF INDIA

6. I say that, in connection with the notice, the concerned Gram Panchayats of Biradwadi and Kharabwadi were instructed to ensure that solid waste is not illegally dumped and that waste burning does not occur at the specified location in Kharabwadi. They were directed to follow up on the establishment of solid waste projects and to take immediate action regarding scientifically managing waste. Also, the Gram Panchayats of Kharabwadi and Biradwadi were asked to report on the current measures taken regarding solid waste management and further planning. A clear report was to be submitted to the Panchayat Samiti Khed office as communicated in reference number outward no./Pancha-2/WS/756/2024 dated 01/08/2024. Hereto annexed and marked as **ANNEXURE –"2"** is the copy of the letter outward no./Pancha-2/WS/756/2024 dated 01/08/2024.

NOTARY PAK BHAJI DHARI al.Shirur, ne.(MS) o.:35405 Date:- /2030 GOVERNMENT OF INDIA

7. I say that, a letter from the Panchayat Samiti office, reference number outward no./Pancha-2/WS /757/2024 dated 01/08/2024, was communicated to the Chief Officer, Chakan Municipal Council, Khed Taluka, regarding the directive from the Maharashtra Pollution Control Board (M.P.C.B.) not to dispose of waste In the said stone quarry. Hereto annexed and marked as **ANNEXURE- "3"** is the copy of the letter bearing No. Pancha-2/WS/757/2024 dated 01/08/2024.

8. I say that, according to a letter from the Gram Panchayat Kharabwadi, a request was made for land survey number 208/2 at Kharabwadi for planning dry waste management. Accordingly, correspondences made with Minor Irrigation Department, Subdivision Khed through letter reference Outward no/Pancha2/WS/758/2024 dated 01/08/2024. Hereto annexed and marked as **ANNEXURE –"4"**

NOTARY
DEEPAK SAMBHAJI CHOUDHARI
Pabal, Tal. Shirur, Dist. Pune. (MS)
REGD.No.:35405
Expiry Date:- 26/1/2030
GOVERNMENT OF INDIA

is the copy of the written letter No. /Pancha2/WS/758/2024 dated 01/08/2024.

9. I say that, according to a letter from the Panchayat Samiti Khed office, the Gram Panchayat Biradwadi submitted a report concerning the planning and measures taken through the Gram Panchayat. The report noted that dumping waste in the stone quarry by the Gram Panchayat had been completely stopped. Hereto annexed and marked as **ANNEXURE –"5"** is the copy of the written letter Outward no.33, dated 07/08/2024.

10. I say that, as per reference Outward no/Pancha/ WS/789/24 dated 14/08/2024, a detailed report was submitted to the Maharashtra Pollution Control Board along with pages 1 to 51 about the actions taken by the Panchayat Samiti office in accordance with the notice, as well as the planning related to the measures taken and solid waste management, including waste collection and classification. Hereto annexed and marked as **ANNEXURE –"6"** is the copy of the report Outward no/Pancha/WS/789/24 dated 14/08/2024. The said report was sent through mail bdokhedpanchayat@gmail.com to ropune@mpcb.gov.in. The said report was sent through RPAD also.

11. I say that, on 19/08/2024, through reference Outward no./Pancha/WS/797/2024, a review meeting/hearing was held regarding the actions taken by the Sarpanch/Gram Panchayat Officer of Gram Panchayat Kharabwadi, Biradwadi, in accordance with the notice from the Maharashtra Pollution Control Board. Hereto annexed and marked as **ANNEXURE-"7"** is the copy of the report Outward no/Pancha/WS/797/24 dated 19/08/2024.

NOTARY DEEPAK SAMBHAJI CHOUDHARI Pabal, Tal. Dist. Pune REGD.No. Expiry 26 GOVERNMENT

NOTARY DEEPAK SAMBHAJI CHOUDHARI Tal. Shirur, (MS) Expiry Date:- 26/1/2030 GOVERNMENT OF INDIA

12. I say that, in the said review meeting/hearing, it was conveyed that dumping waste and burning in the stone quarry should not occur. The Gram Panchayats were strictly instructed to personally address waste classification, processing of waste, creation of compost pits, scientific solid waste management, and the use of bioculture. The minutes of the review meeting/hearing were submitted to the Maharashtra Pollution Control Board via reference Outward no ./Pancha/WS/836/24 dated 03/09/2024. The said minutes of the review meeting/hearing was sent through mail bdokhedpune@gmail.com to ropune@mpcb.gov.in. The said minutes of the review meeting/hearing was sent through RPAD also. Hereto annexed and marked as **ANNEXURE-"8"** is the copy Outward no./Pancha/WS/836/24 dated 03/09/2024.

13. I say that, reference Outward no /Pancha/WS/145/2025 dated 10/02/2025 was sent to the Hon'ble Chief Executive Officer of the Pune Zilla Parishad, for granting of land in the Gat No.208/2 owned by Maharashtra Government (Pazhar Talav) located at Village Kharabwadi for the purpose of establishment of waste processing unit. Hereto annexed and marked as **ANNEXURE-"9"** is the copy letter Outward no /Pancha/WS/145/2025 dated 10/02/2025.

14. I say that, in addition to above, previously, letters reference Outward no./Pancha./WS/198/2023 dated 09/03/2023 were sent to the Biradwadi Gram Panchayat and Outward no./Pancha./WS/199/2023 dated 09/03/2023 to the Kharabwadi Gram Panchayat instructing them not to burn or dispose of waste in the Stone quarries at Kharabwadi. They were informed to implement a solid waste management project and manage waste scientifically.

NOTARY DEEPAK SAMBHAJI CHOUDHARI Pabal, Tal. Shirur, Dist. Pune.(MS) REGD.No.:35405 Expiry Date:- 26/1/2030 GOVERNMENT OF INDIA

481

Hereto annexed and marked as **ANNEXURE-"10" Colly** are the copies letters no./Panch./WS/198/2023 dated 09/03/2023 to the Biradwadi Gram Panchayat and Outward no./Pancha./WS/199/2023 dated 09/03/2023 to the Kharabwadi Gram Panchayat.

15. I say that, Reference Outward no./Pancha2/WS/629/2023 dated 23/08/2023, letters were sent to the Chief Officer of Chakan Municipal Council and Reference Outward no./Pancha2/WS/630/2023 dated 23/08/2023 to the Biradwadi Gram Panchayat, instructing them not to burn or dispose of waste in the quarries at Kharabwadi. They were informed to implement a solid waste management project and manage waste scientifically. A copy of this letter was also provided to the Kharabwadi Gram Panchayat. Hereto annexed and marked as **ANNEXURE-"11"** are the copies letters Outward no./Pancha2/WS/629/2023 dated 23/08/2023 and Outward no./Pancha2/WS/630/2023 dated 23/08/2023.

16. I say that, the answering respondent issued Reference Outward no./Pancha2/WS/1290/2025 dated 09/12/2025 to both Grampanchayat Kharabwadi and Birdawadi calling for current status of solid waste management project in their respective area. Hereto annexed and marked as **ANNEXURE-"12"** is the copy of letter Outward no./Pancha2/WS/1290/2025 dated 09/12/2025.

17. I say that, with reference to Outward no./Pancha2/WS /1290/2025 dated 09/12/2025, the Grampanchayat Kharabwadi through its letter Outward no.1515/2025 dated 26/12/2025 and Grampanchayat Birdawadi through its letter Outward no.179/2025 dated 18/12/2025 replied and the current status of solid waste

482

management by Gram Panchayats Kharabwadi and Birdwadi is as follows.

Sr. no	Issues	Kharabwadi	Birdawadi
1	In the village panchayat, how waste is collected and how it is classified is detailed.	The village panchayat has a total number of 5 vehicles for collection of waste and the waste is collected door-to-door through these vehicles. These vehicles have two sections, collecting wet and dry waste separately.	The village panchayat has a total of 1 vehicle for collection of waste, and through this vehicle, waste is collected door-to-door. This vehicle has two sections, collecting wet and dry waste separately.
2	Daily waste generation.	Approximately 4 to 4.5 metric ton of waste is collected daily.	Approximately 0.35 metric ton of waste is collected daily.
3	Details of the location where collected waste is disposed of, including survey number and area.	Land survey no. 2/2 adjacent to Gaothan.	Collected at land survey no. 37 and 10/1, Birdawadi.
4	Does all waste get processed?	Yes. All waste gets processed.	Yes. All waste gets processed.
5	How is solid waste management carried out? Where is the waste disposed of?	The Gram Panchayat has distributed Two dustbins per family to 850 families. Also, large dustbins have been provided to societies in the village such as Sara City, Kushal Swarnali, Spine City, etc. In these, wet and dry waste is separated and collected in waste vehicles.	The Gram Panchayat has distributed two dustbins per family to 300 families. In these, they separate wet and dry waste and collect it in waste vehicles.
6	Plastic classification where and how is it done? Details about this	Within the Gram Panchayat limits, a total no. of 6 plastic segregation units have been placed at the Gram Panchayat office, Zilla Parishad school, Anganwadi center, high	Within the Gram Panchayat limits, a total no. of 3 plastic segregation units have been placed at the Gram Panchayat, Zilla Parishad school and

NOTARY
DEEPAK SAMBHAJI CHOUDHARI
Pabal, Tal.Shirur, Dist. Pune.(MS)
Regn.No.:35405
Expiry Date:- 25/1/2030
GOVERNMENT OF INDIA

NOTARY
DEEPAK SAMBHAJI CHOUDHARI
Pabal, Tal.Shirur, Dist.Pune.(MS)
REGD.No.:35405
Expiry Date:- 26/1/2030
GOVERNMENT OF INDIA

583

		school, Hanuman temple, Mahadevi temple, and Sara City. Plastic is being deposited in them.	Rokdoba temple. Plastic is deposited in them.
7	How many landfill sites have managed waste? Of these, how many are operational?	The Gram Panchayat does not have its own space for waste management. Therefore, the Gram Panchayat has requested an area of 0.58 acres in the Pazhar Talav at Group No. 208/2 from the Zilla Parishad. There are plans for waste segregation and the establishment of landfill sites at that location.	The Gram Panchayat has a total of 6 compost pits where waste is collected and processed using bio-culture. All are operational.
8	Other measures taken regarding waste management through the Gram Panchayat.	Bags for composting from wet waste have been distributed to 500 families in the village through the CSR fund of the Motherson Company .	Through the Gram Panchayat, waste is collected, wet waste is separated, and compost is produced from the wet waste. An extended shed and compost pit have been constructed.
9	Photos Of The above action	The photos of the action are presented along with it.	The photos of the action are presented along with it.

Hereto annexed and marked as **ANNEXURE-"13"** is the copy of Grampanchayat Kharabwadi letter Outward no.1515/2025 dated 26/12/2025 and Grampanchayat Birdawadi letter Outward no.179/2025 dated 18/12/2025.

18. I say that, on 14/08/2024, the report has been given to Maharashtra Pollution Control Board. Even thereafter, the answering respondent trying to dispose off waste at scientific ways thereby

484

ensuring that, there would not be a pollution. Currently, Gram Panchayat Kharabwadi and Gram Panchayat Birdawadi are not dumping any waste into the said stone quarry on private lands situated at Survey No. 357.

19. I say that, the answering respondent craves leave and liberty to add, amend, alter, delete and modify any of the contents / pleading of the present Affidavit in reply as and when occasion arises with the prior permission of the Hon'ble Tribunal.

20. In view of these facts and circumstances and in view of the documents placed on record by the answering respondent showing that, the care has been taken to see that, there should not be dumping waste at the private land as alleged by the petitioner, the present Original Application is required to be disposed off.

Hence, this affidavit in reply on behalf of the respondent No. 7.

Place : Pune
Date: - 30/01/2026
Submitted by :

Maheshkumar S. Sonawane,
Advocate for respondent No. 7

Deponent

Vishal S/o Kalidas Shinde
Block Development Officer (S.G.)
Panchayat Samiti Khed (Pune)

BEFORE ME

DEEPAK SAMBHAJI CHOUDHARI
NOTARY
GOVERNMENT OF INDIA
Pabal, Tal.Shirur, Dist.Pune.

NOTED & REGISTERED
Sr.No. 22/2026
Book No. 01/2026
Date 30/01/2026

NOTARY DEEPAK SAMBHAJI CHOUDHARI Pabal, Tal.Shirur, Dist.Pune.(MS) REGD.No.:35405 Expiry Date:- 26/1/2030 GOVERNMENT OF INDIA

NOTARIAL NOTARIAL NOTARIAL NOTARIAL NOTARIAL

VERIFICATION

I, Vishal S/o Kalidas Shinde, Age : 57 years, Occu.: Service, working as Block Development Officer, Khed (Respondent No-7), R/o : Khed Rajgurunagar, Tal – Khed, Dist- Pune, do hereby state on solemn affirmation that, the contents of this Affidavit in reply from para No. 1 to 20 are read over and explained to me by my advocate in Marathi language and the same are true and correct to the best of my knowledge and as per the office record available with me.

Hence verified on this 30 th day of January, 2026 at ________________.

Identified and
Explained by :

Deponent

Maheshkumar S. Sonawane
Advocate

Vishal S/o Kalidas Shinde
Block Development Officer (S.G.)
Panchayat Samiti Khed (Pune)

486

ex-1

Annex :- 1

②

पंचायत समिती कार्यालय खेड
ग्रामपंचायत विभाग
मु.पो. राजगुरुनगर ता. खेड जि. पुणे
mail id:- bdokhedpune@gmail.com

जा.क्र पंचा-२/कावि/ ७५२/२०२४.

राजगुरुनगर.दिनांक – २५/०७/२०२४

प्रति.

सरपंच/ ग्रामविकास अधिकारी/ ग्रामसेवक,
ग्रामपंचायत सातकरस्थळ, खरावाडी, चास, चांडोली,सांडभोरवाडी(?),
विरदवडी, वाकी खुर्द, नाणेकरवाडी ता.खेड जि.पुणे.

विषय:- ग्रामपंचायत हद्दीतील कचऱ्याचे वर्गीकरण करुन ओला कचरा गोवरधन प्रकल्प, कडूस ता.खेड येथे टाकणेबाबत.

संदर्भ:- १.मा.मुख्य कार्यकारी अधिकारी, पुणे जिल्हा परिषद,पुणे यांचेकडील दुरध्वनी वरील सुचना.
२.ग्रामपंचायत कडूस ता.खेड येथील कचऱ्यासंबंधी आढावा बैठक.
३.मा.मुख्य कार्यकारी अधिकारी, पुणे जिल्हा परिषद,पुणे यांचेकडील बैठकीचे इतिवृत्त.
४.मा.प्रादेशिक अधिकारी, महाराष्ट्र प्रदुषण नियंत्रण महामंडळ,पुणे विभाग यांचेकडील नोटीस दि. ११/०७/२०२४. (या कार्यालयास प्राप्त दि.२४/०७/२०२४.)

उपरोक्त विषयानुसार आपणास कळविणेत येते की, केंद्रशासनामार्फत स्वच्छ भारत मिशन टप्पा-२ अंतर्गत गोवरधन प्रकल्प, मौजे कडूस ता.खेड येथे कार्यान्वित करणेत आलेला आहे. सदर प्रकल्पाची ओल्या कचऱ्यावर प्रक्रीया करणेची क्षमता प्रतिदिन २ टन आहे. परंतु सद्यस्थितीमध्ये मौजे कडूस ग्रामपंचायत हद्दीत इतका कचरा उपलब्ध होणे शक्य होत नाही.

त्यानुसार मा. मुख्य कार्यकारी अधिकारी, पुणे जिल्हा परिषद,पुणे यांचेकडील संदर्भ क्र. ३ चे सभेत शेजारील ग्रामपंचायत मधील कचऱ्याचे वर्गीकरण करुन ओला कचरा मौजे कडूस येथील गोवरधन प्रकल्प येथे प्रक्रीयेसाठी देणेत यावा असे निर्देश दिले आहेत.

तसेच संदर्भ क्र.४ चे नोटीशीनुसार मा.प्रादेशिक अधिकारी, महाराष्ट्र प्रदुषण नियंत्रण महामंडळ,पुणे विभाग. यांनी ग्रामपंचायत खरावाडी येथील दगडी खाणीत खेड विकास गटातील काही ग्रामपंचायतींमार्फत अशास्त्रीय पध्दतीने कचरा टाकला जात असलेने व जाळला जात असलेने वायु प्रदुषण होत आहे. त्यावर योग्य ती कार्यवाही करणेबाबत सुचना दिल्या असुन तसे न झाल्यास संबंधीतांवरती कडक कारवाई करणेत येईल असे निर्देशीत केले आहे.

तरी या पत्रान्वये आपणास सुचित करणेत येते की, आपले ग्रामपंचायत हद्दीतील कचऱ्याचे वर्गीकरण करणेत यावे. व ओला कचरा वाहतुकीसाठी योग्य ती नियमानुसार व्यवस्था करुन मौजे कडूस येथील प्रकल्पास पुढील प्रक्रीयेकामी पाठविणेत यावा.

तसेच ग्रामपंचायत शिरोली यांचे हद्दीमध्ये तालुकास्तरीय प्लास्टिक प्रक्रीया प्रकल्प तयार करणेत आलेला असुन सदर प्रकल्पामध्ये प्लास्टीकचे वर्गीकरण करुन त्यावर प्रक्रीया केली जाते. आपले ग्रामपंचायत हद्दीतील प्लास्टीक कचऱ्याचे संकलन करुन,वर्गीकरण करुन प्लास्टीक कचरा मौजे शिरोली येथील प्लास्टीक प्रक्रीया प्रकल्पास योग्य ती नियमानुसार वाहतुकीची व्यवस्था करुन पाठविणेत यावा.

वरीलप्रमाणे कार्यवाही करुन केलेल्या कार्यवाहीचा अहवाल या कार्यालयास सादर करावा.

गट विकास अधिकारी (निवड श्रेणी)
पंचायत समिती खेड,पुणे.

प्रत :- मा.प्रादेशिक अधिकारी, महाराष्ट्र प्रदुषण नियंत्रण महामंडळ, पुणे विभाग,पुणे

986-A

EXHIBIT - 1 LETTER TRANSLATION

Letter no. outword no /Pancha-2/Kavi/752/2024 dated 29/07/2024

To,

Sarpanch/Gram Vikas Adhikari/Gram Sevak,
Gram Panchayat Satkarsthal, Kharabwadi, Chas, Chandoli, Ambethan, Biradavadi, Waki Khurd, Nanekarwadi Tal. Khed Dist. Pune.

Subject:- Regarding the classification of waste within Gram Panchayat limits and depositing wet waste at the GobardhanProject, Kadus Tal. Khed.

Reference:-
1. Instructions received telephonically from the Hon. Chief Executive Officer, Pune Zilla Parishad, Pune.
2. Review meeting regarding waste at Gram Panchayat Kadus Tal. Khed.
3. Minutes of the meeting from the Hon. Chief Executive Officer, Pune Zilla Parishad, Pune.
4. Notice dated 11/07/2024 from the Hon. Regional Officer, Maharashtra Pollution Control Board, Pune Division. (Received by this office on 24/07/2024.)

As per the above subject, you are hereby informed that the Gobardhan Project has been implemented at Mauje Kadus Tal. Khed under the Swachh Bharat Mission Phase-2 by the Central Government. This project has a capacity to process 2 tons of wet waste per day. However, currently, it is not possible to obtain such a quantity of waste within the limits of Mauje Kadus Gram Panchayat.

Accordingly, in the meeting referenced as 3 from the Hon. Chief Executive Officer, Pune Zilla Parishad, Pune, instructions were given that waste from neighboring Gram Panchayats should be classified and wet waste should be sent for processing to the Gobardhan Project at Mauje Kadus.

Also, as per the notice referenced as 4, the Hon. Regional Officer, Maharashtra Pollution Control Board, Pune Division, has stated that air pollution is occurring due to unscientific disposal and burning of waste by some Gram Panchayats from Khed development block in the stone quarry at Gram Panchayat Kharabwadi. Instructions have been given to take appropriate action, and it has been directed that strict action will be taken against those concerned if this is not done.

Therefore, you are hereby informed through this letter that the waste within your Gram Panchayat limits should be classified. And wet waste should be sent to the project at Mauje Kadus for further processing, making appropriate arrangements for transportation as per rules.

Also, a taluka-level plastic processing project has been established within the limits of Gram Panchayat Shiroli, where plastic is classified and processed. Plastic waste collected from your Gram Panchayat limits should be classified and sent to the plastic processing project at Mauje Shiroli, making appropriate arrangements for transportation as per rules.

Please take action as above and submit a report of the action taken to this office.

Block Development Officer (Selection Grade)
Panchayat Samiti Khed, Pune.

Copy to:- Hon. Regional Officer, Maharashtra Pollution Control Board, Pune Division, Pune

2-2 987 Annex 2

(3)

पंचायत समिती कार्यालय खेड
ग्रामपंचायत विभाग
मु.पो. राजगुरुनगर ता. खेड जि. पुणे
mail id:- bdokhedpune@gmail.com

जा.क्र.पंचा /कावि/७५६/२०२४. राजगुरुनगर,दिनांक -०१/ ०८ /२०२४

अत्यंत महत्वाचे.

प्रति,
सरपंच/ ग्रामविकास अधिकारी/ ग्रामसेवक,
ग्रामपंचायत खराबवाडी,बिरदवडी, नाणेकरवाडी, वाकी खुर्द
ता.खेड जि.पुणे.

विषय:- मा.प्रादेशिक अधिकारी, महाराष्ट्र प्रदुषण नियंत्रण मंडळ, पुणे विभाग यांचेकडील नोटीसीश अनुसरून कार्यवाही करुन अहवाल सादर करणेबाबत.

संदर्भ:-१.मा.प्रादेशिक अधिकारी, महाराष्ट्र प्रदुषण नियंत्रण मंडळ, पुणे विभाग यांचेकडील नोटीस MPCB/ROP/SWM/२४०७१-FTS-०५०७. दि.११/०७/२०२४.
२.या कार्यालयाकडील पत्र जाक्र./पंचा/कावि/१९९ व १९८ /२०२३ दि.०९/०३/२०२३.
३.या कार्यालयाकडील पत्र जाक्र./पंचा-२/कावि/६३०/२०२३. दि.२३/०८/२०२३.
४.ग्रामपंचायत खराबवाडी,ता.खेड यांचेकडील नोटीस जाक्र./६४९,६५०,६५१ /२०२४ दि.१०/०७/२०२४.

उपरोक्त विषयानुसार आपणास कळविणेत येते की, संदर्भीय पत्रांनुसार या कार्यालयामार्फत व ग्रामपंचायत खराबवाडी यांचेमार्फत ग्रामपंचायत बिरदवडी, नाणेकरवाडी, वाकी खुर्द ता.खेड यांना खराबवाडी वाघजाईनगर, येथील चाकण - आंबेठाण रस्तयावर जमिन गट नं.३५७ पै.हिस्यामधील दगड खाणीमध्ये बेकायदेशीररीत्या घनकचरा टाकणे बंद करणेबाबत वारंवार कळविणेत आलेले आहे.

परंतु अद्याप ग्रामपंचायत बिरदवडी, नाणेकरवाडी, वाकी खुर्द ता.खेड यांनी तशी कार्यवाही केलेली दिसुन येत नाही. संदर्भ क्र.१ चे नोटीशीनुसार मा.प्रादेशिक अधिकारी, महाराष्ट्र प्रदुषण नियंत्रण मंडळ, पुणे विभाग यांनी खराबवाडी येथील खाणीमध्ये काही ग्रामपंचायतीमार्फत अशास्त्रीय पध्दतीने कचरा टाकला जात असलेने व जाळला जात असलेने वायुप्रदुषण होत आहे. त्यावर योग्य ती कार्यवाही करणेबावत सुचना देणेत आल्या असुन तसे न झाल्यास संबंधीतांवरती कडक फौजदारी कारवाई करणेत येईल असे निर्देशीत केले आहे.

तरी या पत्रान्वये आपणास सुचित करणेत येते की, सदर ठिकाणी अवैधरित्या नागरी घनकचरा टाकला जाणे, व कचरा जाळणे हे प्रकार होणार नाहीत याबावत आपलेस्तरावरून दक्षता घ्यावी. तसेच घनकचरा प्रकल्प बसविणेबावत पाठपुरावा करुन त्वरीत कार्यवाही करणेत यावी, कचऱ्याचे शास्त्रोक्त पध्दतीने व्यवस्थापन करावे.

तसेच ग्रामपंचायत खराबवाडी,बिरदवडी, नाणेकरवाडी, वाकी खुर्द यांनी घनकचरा व्यवस्थापनाबाबत काय उपाययोजना केल्या आहेत, तसेच काय नियोजन करणेत आले आहे याबावत स्वयंस्पष्ट अहवाल या कार्यालयास तात्काळ या कार्यालयास सादर करावा. तसेच सरपंच/ ग्रामसेवक ग्रामपंचायत बिरदवडी, नाणेकरवाडी, वाकी खुर्द यांनी बेकायदेशीररीत्या घनकचरा टाकणे बाबत आपणावर कारवाई करणेबाबत शिफारस का करणेत येऊ नये? याचा खुलाशासह वरीलप्रमाणे अहवाल या कार्यालयास तात्काळ सादर करावा.

आपलेमार्फत प्राप्त अहवाल मा.प्रादेशिक अधिकारी, महाराष्ट्र प्रदुषण नियंत्रण मंडळ, पुणे विभाग यांचेकडे तात्काळ सादर करावयाचा आहे.तरी अहवाल सादर करणेबाबत कोणत्याही प्रकारचा हलगर्जीपणा होणार नाही याची गांभीर्याने दक्षता घ्यावी.

गट विकास अधिकारी (निवड श्रेणी)
पंचायत समिती खेड,पुणे.

487-A

EXHIBIT - 2 LETTER TRANSLATION

Letter no. outword no /Pancha-2/Kavi/756/2024 dated 01/08/2024

To,

Sarpanch/ Gram Vikas Adhikari/ Gram Sevak,
Gram Panchayat Kharabwadi, Birdawadi, Nanekarwadi, Waki Khurd
Tal. Khed Dist. Pune.

Subject:- Regarding taking action and submitting a report in pursuance of the notice from the Hon. Regional Officer, Maharashtra Pollution Control Board, Pune Division.

Reference:-1. Notice MPCB/ROP/SWM/24071-FTS-0507 dated 11/07/2024 from the Hon. Regional Officer,Maharashtra Pollution Control Board, Pune Division.

2. Letter no. /Pancha/Kavi/199 and 198 /2023 dated 09/03/2023 from this office.

3. Letter no. /Pancha-2/Kavi/630/2023 dated 23/08/2023 from this office.

4. Notice no. /649,650,651 /2024 dated 10/07/2024 from Gram Panchayat Kharabwadi, Tal. Khed.

As per the above subject, you are hereby informed that, as per the reference letters, this office and Gram Panchayat Kharabwadi have repeatedly informed Gram Panchayat Birdawadi, Nanekarwadi, Waki Khurd, Tal. Khed, to stop illegally dumping solid waste in the stone quarry in survey no. 357 (part) at Kharabwadi Waghajainagar, on the Chakan - Ambethan road.

However, it appears that Gram Panchayat Birdawadi, Nanekarwadi, Waki Khurd, Tal. Khed, has not yet taken such action. As per the notice in reference no. 1, the Hon. Regional Officer, Maharashtra Pollution Control Board, Pune Division, has stated that air pollution is occurring due to unscientific dumping and burning of waste by some Gram Panchayats in the quarry at Kharabwadi. Instructions have been given to take appropriate action on this, and it has been directed that if this is not done, strict legal action will be taken against the concerned parties.

Therefore, through this letter, you are informed to take precautions at your level to ensure that illegal dumping of urban solid waste and burning of waste do not occur at the said location. Also, follow up on the installation of a solid waste project and take immediate action, and manage the waste scientifically.

Furthermore, Gram Panchayat Kharabwadi, Birdawadi, Nanekarwadi, Waki Khurd, should immediately submit a self-explanatory report to this office regarding what measures have been taken for solid waste management and what planning has been done. Also, Sarpanch/Gram Sevak of Gram Panchayat Birdawadi, Nanekarwadi, Waki Khurd, should immediately submit the above report to this office with an explanation as to why action should not be recommended against you for illegally dumping solid waste.

The report received from you is to be immediately submitted to the Hon. Regional Officer, Maharashtra Pollution Control Board, Pune Division. Therefore, serious care should be taken to ensure that there is no negligence of any kind in submitting the report.

Block Development Officer (Selection Grade)
Panchayat Samiti Khed, Pune.

4x-3

488

Annex: '3'

(4)

पंचायत समिती कार्यालय खेड

ग्रामपंचायत विभाग

मु.पो. राजगुरूनगर ता. खेड जि. पुणे

mail Id:- bdokhedpune@gmail.com

जा.क्र./पंचा/कावि/ 654/२०२४.

राजगुरूनगर,दिनांक - 09/08/2024

अत्यंत महत्वाचे.

प्रति,

मुख्याधिकारी

चाकण नगरपरिषद, चाकण ता.खेड जि.पुणे

विषय:- मौजे खराबवाडी ता.खेड जि.पुणे या गावामध्ये अवैधरित्या कचरा टाकणे व जाळणेबाबत.

संदर्भ:-

1. मा.उपप्रादेशिक अधिकारी, म.प्र.नि. मंडळ पुणे -2, यांचेकडील पत्र जाक्र.उपाका-2/230306-FT50053 दि.06/03/2023.
2. मा.उपप्रादेशिक अधिकारी, म.प्र.नि. मंडळ पुणे -2, यांचेकडील पत्र जाक्र.उपाका-2/2303/7-FT50062 दि.17/03/2023.
3. ग्रामपंचायत खराबवाडी यांचेकडील आपले कार्यालयास पत्र जाक्र 851 दि14/08/2023.
4. मा.उपप्रादेशिक अधिकारी, म.प्र.नि. मंडळ पुणे -2, यांचेकडील पत्र जाक्र./उपाका 2/230821/FTS-0123 दि.21/08/2023.
5. या कार्यालयाकडील पत्र जाक्र./पंचा/कावि/629/2023 दि.23/08/2023.
6. ग्रामपंचायत खराबवाडी यांचेकडील आपले कार्यालयास पत्र जाक्र/648/2024 दि.10/07/2024.
7. मा.प्रादेशिक अधिकारी, महाराष्ट्र प्रदुषण नियंत्रण मंडळ, पुणे विभाग यांचेकडील नोटीस MPCB/ROP/SWM/24071-FTS-0507. दि.11/07/2024.

उपरोक्त विषयानुसार आपणास कळविणेत येते की, संदर्भीय पत्रांनुसार या कार्यालयामार्फत व ग्रामपंचायत खराबवाडी यांचेमार्फत आपले कार्यालयास खराबवाडी बावजाईनगर, येथील चाकण - आंबेठाण रस्त्यावर जमिन गट नं.३५७ पै.हिस्यामधील दगड खाणीमध्ये बेकायदेशीररीत्या घनकचरा टाकणे बंद करणेबाबत वारंवार कळविणेत आलेले आहे.

परंतु अद्याप आपले कार्यालयामार्फत तशी कार्यवाही केलेली दिसुन येत नाही. संदर्भ क्र.१ चे नोटीशीनुसार मा.प्रादेशिक अधिकारी, महाराष्ट्र प्रदुषण नियंत्रण मंडळ, पुणे विभाग यांनी खराबवाडी येथील खाणीमध्ये काही ग्रामपंचायतींमार्फत व चाकण नगरपरिषदेमार्फत अशास्त्रीय पध्दतीने कचरा टाकला जात असलेने व जाळला जात असलेने वायुप्रदुषण होत आहे, त्यावर योग्य ती कार्यवाही करणेबाबत सुचना देणेत आल्या असुन तसे न झाल्यास संबंधीतांवरती कडक फौजदारी कारवाई करणेत येईल असे निर्देशीत केले आहे.

तरी या पत्रान्वये आपणास सुचित करणेत येते की, सदर ठिकाणी अवैधरित्या नागरी घनकचरा टाकला जाणे, व कचरा जाळणे हे प्रकार होणार नाहीत याबाबत आपलेस्तरावरून दक्षता घ्यावी.

गट विकास अधिकारी,(निवड श्रेणी)

पंचायत समिती खेड,(पुणे)

OK

7-8-2024

नोंदणी लिपीक

पंचायत समिती, खेड

488-A

EXHIBIT - 3 LETTER TRANSLATION

Letter no. outword no /Pancha-2/Kavi/757/2024 dated 01/08/2024

To,
Chief Officer
Chakan Nagar Parishad, Chakan Tal. Khed Dist. Pune

Subject:- Regarding illegal dumping andburning of garbage in Mauje Kharabwadi Tal. Khed Dist. Pune.

Reference:-1. Letter no. Upakra- 2/230306-F150053 dated 06/03/2023 from Hon. Sub-Regional Officer, M.P.N. Mandal Pune -2.
2. Letter no. Upaka- 2/2303/7-FT50062 dated 17/03/2023 from Hon. Sub-Regional Officer, M.P.N. Mandal Pune -2.
3. Letter no. 851 dated 14/08/2023 from Gram Panchayat Kharabwadi to your office.
4. Letter no./Upraka2/230821/FTS-0123 dated 21/08/2023 from Hon. Sub-Regional Officer, M.P.N. Mandal Pune -2.
5. Letter no./Pancha/Kavi/629/2023 dated 23/08/2023 from this office.
6. Letter no./648/2024 from Gram Panchayat Kharabwadi to your office dated 10/07/2024.
7. Notice MPCB/ROP/SWM/24071-FTS-0507 dated 11/07/2024 from Hon. Regional Officer, Maharashtra Pollution Control Board, Pune Division.

As per the above subject, you are hereby informed that, as per the reference letters, this office and Gram Panchayat Kharabwadi have repeatedly informed your office to stop illegally dumping solid waste in the stone quarry in survey no. 357, Kharabwadi Waghajainagar, on Chakan - Ambethan road.

However, no such action has been seen to be taken by your office yet. As per the notice in reference no. 1, Hon. Regional Officer, Maharashtra Pollution Control Board, Pune Division, has stated that air pollution is occurring due to unscientific dumping and burning of garbage by some Gram Panchayats and Chakan Nagar Parishad in the quarry at Kharabwadi. Instructions have been given to take appropriate action on this, and it has been directed that if this is not done, strict criminal action will be taken against the concerned parties.

Therefore, through this letter, you are hereby informed to take precautions at your level to ensure that illegal dumping of urban solid waste and burning of garbage do not occur at the said location.

Block Development Officer (Selection Grade)
Panchayat Samiti Khed, Pune.

Ex-A 489 Annex: 41

(5)

पंचायत समिती कार्यालय खेड

ग्रामपंचायत विभाग

मु.पो. राजगुरुनगर ता. खेड जि. पुणे

mail id:- bdokhedpune@gmail.com

जा.क्र.पंचा /कावि/ ७५८/२०२४. राजगुरुनगर,दिनांक - ०१ ०८/२०२४

अत्यंत महत्वाचे.

प्रति,
उपअभियंता, लघु पाटबंधारे विभाग,
पंचायत समिती खेड,पुणे

विषय:- मौजे खराबवाडी येथील महाराष्ट्र शासन (पाझर तलाव) मालकीचे जमीन गट नं.२०८/२ ही जागा ग्रामपंचायतीस कचरा व्यवस्थापन करीता मिळणेबाबत.

संदर्भ:- १.ग्रामपंचायत खराबवाडी यांचेकडील पत्र जाक्र.६७८/२०२४ दि.१८/०७/२०२४

उपरोक्त संदर्भीय विषयानुसार ग्रामपंचायत खराबवाडी ता.खेड यांचे पत्रानुसार ग्रामपंचायत खराबवाडी येथे कचरा व्यवस्थापनाकरीता जागा उपलब्ध नाही. गावामध्ये मोठया प्रमाणात कारखाने असल्याने गावची लोकसंख्या अंदाजे ४० हजारापर्यंत झाली आहे. त्यामुळे गावामध्ये रोज मोठया प्रमाणात कचरा साठत आहे. सद्यस्थितीत कचरा व्यवस्थापना करीता ग्रामपंचायत कडे स्वत: मालकीची जागा उपलब्ध नसलेने कचऱ्याचे व्यवस्थापन करणे ग्रामपंचायतीला अशक्य झाले असुन ग्रामपंचायत हद्दीतील जमिन गट नं.२०८/२ क्षेत्र ०.५८ आर ही जागा महाराष्ट्र शासन (खराबवाडी पाझर तलाव) मालकीची असुन सदर पाझर तलावामध्ये कसल्याही प्रकारचे पाणी साठा होत नाही. सदरचे जागेमध्ये पाझर तलावाचे पाणी साठत नसल्याने सदर जागा ग्रामपंचायतीस कचरा व्यवस्थापनाकरीता मिळणेबाबत मागणी या कार्यालयास केलेली आहे.

तरी आपलेस्तरावरुन मौजे खराबवाडी येथील महाराष्ट्र शासन (पाझर तलाव) मालकीचे जमीन गट नं.२०८/२ ही जागा ग्रामपंचायत खराबवाडी, ता.खेड यांना कचरा व्यवस्थापन करीता मिळणेबाबत पुढील योग्य ती कार्यवाही तात्काळ करणेत यावी.

गट विकास अधिकारी (निवड श्रेणी)
O/c पंचायत समिती खेड,पुणे.

Received
5/8/24.

EXHIBIT -4 LETTER TRANSLATION

Letter no. outword no /Pancha-2/Kavi/758/2024 dated 01/08/2024

To,

Deputy-Engineer, Minor Irrigation Department,
Panchayat Samiti Khed, Pune

Subject:-Regarding the allocation of land Gat No. 208/2, owned by the Government of Maharashtra (Percolation Tank) at Mauje Kharabwadi, to the Gram Panchayat for waste management.

Reference:-1. Letter No. 678/2024 dated 18/07/2024 from Gram Panchayat Kharabwadi.

As per the above-referenced subject and the letter from Gram Panchayat Kharabwadi, Taluka Khed, there is no land available for waste management in Gram Panchayat Kharabwadi. Due to a large number of factories in the village, the village population has reached approximately 40 thousand. Consequently, a large amount of waste accumulates daily in the village. Currently, as the Gram Panchayat does not have its own land for waste management, it has become impossible for the Gram Panchayat to manage waste. Therefore, a request has been made to this office to allocate land Gat No. 208/2, area 0.58 R, within the Gram Panchayat limits, which is owned by the Government of Maharashtra (Kharabwadi Percolation Tank), for waste management, as no water is stored in the said percolation tank.

Therefore, please take immediate and appropriate action at your level to allocate land Gat No. 208/2, owned by the Government of Maharashtra (Percolation Tank) at Mauje Kharabwadi, to Gram Panchayat Kharabwadi, Taluka Khed, for waste management.

Block Development Officer (Selection Grade)
Panchayat Samiti Khed, Pune.

Ex-5 490 Annex-5 (6)

॥ ग्रामपंचायत हाच ग्रामविकासाचा मुलभूत पाया आहे. ॥

ग्रामपंचायत बिरदवडी

मु.बिरदवडी, पो.आंबेठाण, ता.खेड, जि.पुणे. ४१० ५०१.

श्री.दत्तात्रय राजाराम गोतारणे (सरपंच) (उपसरपंच)

ग्रा.पं.सदस्य

श्री.मोहन बंडु पवार

श्री.बाबासाहेब रामचंद्र पवार

सौ.अनिता जितेंद्र फडके

सौ.मंगल एकनाथ पवार

सौ.लक्ष्मीबाई भिकाजी पवार

सौ.स्नेहा विशाल पवार

सौ.कल्पना मोहन पवार

श्री.काळुराम किसन जाधव

जावक क्र. : 33 दिनांक 06/08/2024

प्रति

मा. गटविकास अधिकारी

पंचायत समिती खेड

विषय – मा.प्रादेशिक अधिकारी महाराष्ट्र प्रदूषण नियंत्रण मंडळ पुणे विभाग यांचेकडील नोटीसीश अनुसरून अहवाल सादर केले बाबत

संदर्भ – आपले कार्यालयाकडील जा.कर पंचा /कावि ७५६ /२०२४ दिनांक १/८/२०२४ चे पत्र

उपरोक्त विषयास अनुसरून कळविण्यात येते कि ग्रामपंचायत बिरदवडी येथील घनकचरा ओला कचरा ग्रामपंचायत कडूस येथील गोबर धन प्रकल्प येथे देण्यात येत आहे व सुका कचरा बिरदवडी गट नं १०/१ मध्ये कंपोस्ट पिट तयार करणेत आले असून सदर ठिकाणी सुका कचरा टाकण्यात येत आहे जमीन गट नं ३५७ पैं हिस्यामधील दगड खाणीमध्ये ग्रामपंचायत बिरदवडी येथील कचरा टाकण्यात येत नाही .

ग्रामसेवक सरपंच

ग्रामपंचायत बिरदवडी

ता.खेड, जि.पुणे.

490-A

EXHIBIT -5 LETTER TRANSLATION

GRAMPANCHAYAT BIRDAWADI LETTER TO BDO OFFICE KHED OUTWORD NO. 32 DATED 07/08/2024.

To,

Resp. Block Development Officer (Selection Grade)
Panchayat Samiti Khed, Pune.

Subject - Regarding the submission of a report in response to the notice from the Hon. Regional Officer, Maharashtra Pollution Control Board, Pune Division.

Reference - bdo office letter no. outword no /Pancha/Kavi 756/2024 dated 1/8/2024.

In reference to the above subject, it is hereby informed that the wet waste from Birdevadi Gram Panchayat's solid waste is being sent to the Gobar Dhan project at Kadus Gram Panchayat, and the dry waste is being deposited in a compost pit prepared in Birdevadi Gat No. 10/1. Waste from Birdevadi Gram Panchayat is not being deposited in the stone quarry located in Gat No. 357.

(sign) (sign)
Gramsevak Sarpanch
Grampanchayat birdawadi
Tal-khed dist-pune

491

Annex - 8

RPAD EX-6

(7)

पंचायत समिती कार्यालय खेड

ग्रामपंचायत विभाग

मु.पो. राजगुरुनगर ता. खेड जि. पुणे

mail id:- bdokhedpune@gmail.com

जा.क्र.पंचा /काวि/८८९/२०२४. राजगुरुनगर,दिनांक -१८/ ०८/२०२४

प्रति,

मा.प्रादेशिक अधिकारी,
महाराष्ट्र प्रदुषण नियंत्रण मंडळ,
पुणे विभाग. तिसरा मजला,
जोग सेंटर,वाकडेवाडी जुना पुणे — मुंबई रोड, पुणे -४११००३.

विषय:- मा.प्रादेशिक अधिकारी, महाराष्ट्र प्रदुषण नियंत्रण मंडळ, पुणे विभाग यांचेकडील नोटीसीश अनुसरून कार्यवाही करुन अहवाल सादर करणेबाबत.

संदर्भ:-१.मा.प्रादेशिक अधिकारी, महाराष्ट्र प्रदुषण नियंत्रण मंडळ, पुणे विभाग यांचेकडील नोटीस MPCB/ROP/SWM/२४०७१-FTS-०५०७. दि.११/०७/२०२४.
२. या कार्यालयाकडील पत्र जाक्र./पंचा/कावि/१९९ दि.०९/०३/२०२३.
३. या कार्यालयाकडील पत्र जाक्र./पंचा-२/कावि/६३०/२०२३. दि.२३/०८/२०२३.
४ .या कार्यालयाकडील पत्र जाक्र./पंचा-२/कावि/६२९/२०२३. दि.२३/०८/२०२३.
५.या कार्यालयाकडील पत्र जाक्र./पंचा-२/कावि/७५२/२०२४. दि.२३/०७/२०२४.
६. या कार्यालयाकडील पत्र जाक्र./पंचा-२/कावि/७५६/२०२४. दि.०१/०८/२०२४.
७. या कार्यालयाकडील पत्र जाक्र./पंचा-२/कावि/७५७/२०२४. दि.०१/०८/२०२४.
८. या कार्यालयाकडील पत्र जाक्र./पंचा-२/कावि/७५८/२०२४. दि.०१/०८/२०२४.
९ .ग्रामपंचायत विरदवडी ता.खेड यांचेकडील अहवाल दि.०७/०८/२०२४.
१०. ग्रामपंचायत वाकी खुर्द ता.खेड यांचेकडील अहवाल दि. ०७/०८/२०२४.
११. ग्रामपंचायत नाणेकरवाडी ता.खेड यांचेकडील अहवाल दि. ०८/०८/२०२४.
१२. ग्रामपंचायत खराबवाडी ता.खेड यांचेकडील अहवाल दि. ०९/०८/२०२४.

महोदय,

उपरोक्त विषयानुसार आपणास सादर करणेत येते की, संदर्भ क्र.१ चे पत्रानुसार खराबवाडी वाघजाईनगर, येथील चाकण — आंबेठाण रस्त्यावर जमिन गट नं.३५७ पै.हिस्यामधील दगड खाणीमध्ये बेकायदेशीररीत्या घनकचरा टाकला जात असलेने व जाळला जात असलेने व अशास्त्रीय पध्दतीने कचऱ्याची विल्हेवाट लावली जात असलेने आपलेमार्फत या कार्यालयास हवा (प्रदुषण प्रतिबंध आणि नियंत्रण) अधिनियम १९८१ व जल (प्रदुषण प्रतिबंध आणि नियंत्रण) अधिनियम १९७४ अन्वये नोटीस बजाविणेत आली आहे.

ग्रामपंचायत खराबवाडी नजीकचे ज्या ग्रामपंचायतींमार्फत कचरा सदर खाणीमध्ये टाकणेत येत होता अशा ग्रामपंचायत नाणेकरवाडी, वाकी खुर्द, विरदवडी, तसेच ग्रापं खराबवाडी या ग्रामपंचायतींना त्यांचे ग्रामपंचायत हद्दीतील कचऱ्याचे वर्गीकरण करणेबाबत व ओला कचरा मौजे कडूस ता.खेड येथील गोवरधन कचरा प्रक्रीया प्रकल्पास पुढील प्रक्रीयेकामी पाठविणेबाबत संदर्भ क्र.५ ने कळविणेत आले आहे. त्यानुसार सदर ग्रामपंचायती कचऱ्याचे वर्गीकरण करुन ओला कचरा गोवरधन कचरा प्रक्रीया प्रकल्प कडूस ता.खेड येथे टाकत आहेत.

तसेच या कार्यालयामार्फत ग्रामपंचायत शिरोली ता.खेड यांचे हद्दीमध्ये तालुकास्तरीय प्लास्टिक प्रक्रीया प्रकल्प तयार करणेत आलेला असुन सदर प्रकल्पामध्ये प्लास्टीकचे वर्गीकरण करुन त्यावर प्रक्रीया केली जाते. ग्रामपंचायत नाणेकरवाडी, वाकी खुर्द, विरदवडी, खराबवाडी या ग्रामपंचायतींना ग्रामपंचायत हद्दीतील प्लास्टीक कचऱ्याचे संकलन करुन,वर्गीकरण करुन प्लास्टीक कचरा मौजे शिरोली येथे पाठविणेबाबत संदर्भ क्र. ५ ने कळविणेत आलेले आहे.

EXHIBIT -6 LETTER TRANSLATION
Letter no. outword no /Pancha-2/Kavi/789/2024 dated 14/08/2024

To,

The Hon. Regional Officer,
Maharashtra Pollution Control Board,
Pune Division. Third Floor,
Jog Center, Wakdewadi Old Pune - Mumbai Road, Pune -411003.

Subject:- Regarding taking action and submitting a report in pursuance of the notice from
the Hon. Regional Officer, Maharashtra Pollution Control Board, Pune Division.

Reference:-1. Notice No. MPCB/ROP/SWM/24071-FTS-0507 dated 11/07/2024 from the Hon. Regional Officer, Maharashtra Pollution Control Board, Pune Division.
2. Letter No. Ja.Kra./Pancha/Kavi/199 dated 09/03/2023 from this office.
3. Letter No. Ja.Kra./Pancha-2/Kavi/630/2023 dated 23/08/2023 from this office.
4. Letter No. Ja.Kra./Pancha-2/Kavi/629/2023 dated 23/08/2023 from this office.
5. Letter No. Ja.Kra./Pancha-2/Kavi/752/2024 dated 23/07/2024 from this office.
6. Letter No. Ja.Kra./Pancha-2/Kavi/756/2024 dated 01/08/2024 from this office.
7. Letter No. Ja.Kra./Pancha-2/Kavi/757/2024 dated 01/08/2024 from this office.
8. Letter No. Ja.Kra./Pancha-2/Kavi/758/2024 dated 01/08/2024 from this office.
9. Report dated 07/08/2024 from Gram Panchayat Birdevadi, Tal. Khed.
10. Report dated 07/08/2024 from Gram Panchayat Waki Khurd, Tal. Khed.
11. Report dated 08/08/2024 from Gram Panchayat Nanekarwadi, Tal. Khed.
12. Report dated 09/08/2024 from Gram Panchayat Kharabwadi, Tal. Khed.

Sir,

As per the above subject, it is submitted to you that, as per the letter of reference no. 1, solid waste is being illegally dumped and burned in the stone quarry in survey no. 357 on the Chakan - Ambethan road in Kharabwadi Waghajainagar, and waste is being disposed of unscientifically. Therefore, a notice has been served to this office by you under the Air (Prevention and Control of Pollution) Act, 1981 and the Water (Prevention and Control of Pollution) Act, 1974.

The Gram Panchayats of Nanekarwadi, Waki Khurd, Birdevadi, and Kharabwadi, which were dumping waste in the said quarry near Gram Panchayat Kharabwadi, have been informed vide reference no. 5 to segregate waste within their Gram Panchayat limits and to send wet waste to the Gobardhan Waste Processing Project at Mauje Kadus, Tal. Khed for further processing. Accordingly, these Gram Panchayats are segregating waste and depositing wet waste at the Gobardhan Waste Processing Project, Kadus, Tal. Khed.

Also, a taluka-level plastic processing project has been established by this office within the limits of Gram Panchayat Shiroli, Tal. Khed, where plastic is segregated and processed. Gram Panchayats Nanekarwadi, Waki Khurd, Birdevadi, and Kharabwadi have been informed vide reference no. 5 to collect and segregate plastic waste within their Gram Panchayat limits and send it to Mauje Shiroli.

तसेच संदर्भ क्र. १ चे नोटीस चे अनुषंगाने संबंधीत ग्रामपंचायत नाणेकरवाडी, वाकी खुर्द, बिरदवडी, खराबवाडी यांना खराबवाडी सदर ठिकाणी अवैधरित्या नागरी घनकचरा टाकला जाणे, व कचरा जाळणे हे प्रकार होणार नाहीत याबाबत ग्रामपंचायत स्तरावरून दक्षता घ्यावी. घनकचरा प्रकल्प [illegible] पाठपुरावा करून त्वरीत कार्यवाही करणेत यावी. कचऱ्याचे शास्त्रोक्त पध्दतीने व्यवस्थापन करणेबाबत संदर्भ क्र. ६ ने कळविण्यात आलेले आहे. ग्रामपंचायत खराबवाडी,बिरदवडी, नाणेकरवाडी, वाकी खुर्द यांनी घनकचरा व्यवस्थापनाबाबत सद्यस्थितीत काय उपाययोजना केल्या आहेत, तसेच याबाबत काय नियोजन करणेत आले आहे, याबाबत सविस्तर अहवाल या कार्यालयास सादर करणेबाबत कळविणेत आले होते.

त्यानुसार संदर्भ क्र.९ ने सरपंच / ग्रामसेवक, ग्रामपंचायत बिरदवडी ता.खेड यांनी कचऱ्याचे वर्गीकरण चालु केले असुन, ओला कचरा ग्रामपंचायत कडूस येथील गोबरधन प्रकल्प येथे देण्यात येत आहे. व सुका कचरा बिरदवडी गट नं. १०/१ मध्ये कंपोष्ट पीट्स तयार करणेत आले असुन सदर ठिकाणी सुका कचरा टाकण्यात येत आहे. तसेच खराबवाडी येथील जमिन गट नं जमिन गट नं.३५७ पै.हिस्यामधील दगड खाणीमध्ये कचरा टाकण्यात येत नाही असे अहवालामध्ये नमुद केले आहे.

संदर्भ क्र. १० नुसार ग्रामपंचायत वाकी खुर्द यांनी स्वच्छ भारत मिशनअंतर्गत गावातील सर्व कुटुंबांना डस्टबिन वाटप करणेत आले आहे. सार्वजनिक ठिकाणी चौकाचौकात मोठया आकाराच्या कचराकुंडया वापरासाठी ठेवण्यात आल्या आहेत. ग्रा पं मार्फत घंटागाडीची सोय उपलब्ध असुन मागील दोन वर्षांपासुन नियमित कचऱ्याचे वर्गीकरण (ओला कचरा व सुका कचरा) करुन कचरा गोळा करुन त्याचे शास्त्रीय पध्दतीने व्यवस्थापन केले जाते.यासाठी आवश्यक असणारे मनुष्य बळ ग्रा पं कडे उपलब्ध आहे. ग्रा पं हद्दीत नियमितपणे घंटागाडी मार्फत कचरा गोळा करुन गावात वैयक्तीक व सार्वजनिक स्वच्छतेबाबत जनजागृती व मार्गदर्शन करुन कचऱ्याचे व्यवस्थापन करणेसंबंधी जागृती करण्यात येत आहे. त्यामुळे कचऱ्याचे प्रमाण आजमितीस कमी झाली आहे. मा.गटविकास अधिकारी, पंचायत समिती खेड यांचे गाव भेटी दरम्यान दिलेल्या सुचनांप्रमाणे ग्रामपंचायतीने सार्वजनिक ठिकाणी कंपोष्ट पीट्स तयार केलेले आहेत. त्यामध्ये वर्गीकरण केलेल्या ओल्या कचऱ्याचे शास्त्रीय पध्दतीने नियमितपणे व्यवस्थापन केले जात आहे.सद्यस्थितीत ग्रामपंचायत खराबवाडी हद्दीतील खाणींच्या ठिकाणी कचरा टाकला जात नाही.तसेच इतर आवश्यक बाबींसाठी ग्रा पं कडे स्वमालकीची जागा नसलेने अडचणी येत आहेत. अतिरिक्त निर्माण होणाऱ्या कचऱ्याच्या व्यवस्थापनासाठी कचऱ्याचे वर्गीकरण करुन ओला कचरा मौजे कडूस ता.खेड येथील गोबरधन प्रकल्पामध्ये व प्लॅस्टीक कचरा मौजे शिरोली या ठिकाणी पोहोच करण्यासाठी आवश्यक ती कार्यवाही करणेत येत आहे. असे ग्रामपंचायत वाकी खुर्द ता.खेड यांनी अहवालामध्ये नमुद केले आहे.

संदर्भ क्र. ११ नुसार मौजे नाणेकरवाडी ग्रामपंचायत मार्फत घनकचरा व्यवस्थापनावावत ओला व सुका कचरा विलगीकरण करून ओला कचरा हा पुढील व्यवस्थापनासाठी कडूस ता.खेड येथील गोवरधन प्रकल्पाकडे पाठविणेचे नियोजन केलेले असून आठवड्यातून 2 दिवस प्रत्येक सोमवार व शुक्रवारी ओला कचरा कडूस येथे पाठविणेत येणार आहे. सुकया कच-यावावत प्लास्टिक कलेक्शन युनिट तयार करणे या कामाचा कार्यारंभ आदेश दिलेला असून युनिट बसविले की प्लास्टिक कचरा गोळा करून शिरोली येथील प्लास्टिक कलेक्शन युनिट वर पुढील व्यवस्थापना साठी पाठवायची कार्यवाही करणेत येणार आहे. गावातील सर्व मिळकत धारकांना ओला व सुका कचरा वर्गीकरणावावत आरोग्य कर्मचारी, अंगणवाडी सेविका आशा वर्कर, शालेय विद्यार्थी यांच्यामार्फत जनजागृती करणेत आलेली असून ओला व सुका कचरा यामध्ये कोण कोणत्या वावींचा समावेश होतो याकरिता ग्रामपंचायत मार्फत स्टीकर तयार करून प्रत्येक कटुंवाला घरातील दाराच्या आतील वाजूस स्टीकर लावले जाणार आहे.जेणे करून कचरा विलगीकरण करताना अडचण येणार नाही तसेच घंटागाडी समवेत १ स्वच्छतादूताची नेमणूक करणेचे नियोजन केलेले आहे. त्याच बरोबर गावातील ठीक ठिकाणी कचऱ्याचे जे ढीग टाकले जातात त्या ठिकाणी कर्मचारी यांच्या मार्फत कचरा विलगीकरण करून ओला कचरा कुजवणेसाठी वायोकल्चरचा वापर करणे वावत ठरलेले आहे.याप्रमाणे ग्रामपंचायत नाणेकरवाडीने घनकचरा व्यवस्थापना वावत उपाययोजना व नियोजन केलेले आहे. सध्या ग्रा.पं. खरावयाडीच्या हद्दीत कचरा टाकत नाही.असे ग्रामपंचायत नाणेकरवाडी यांनी अहवालामध्ये नमुद केले आहे.

संदर्भ क्र.१२ नुसार ग्रामपंचायत खराववाडी यांचे अहवालानुसार सद्यस्थितीत ग्रामपंचायत खराववाडी यांचेमार्फत नगर परिषद चाकण, ग्रामपंचायत नाणेकरवाडी, वाकी खुर्द, व विरदवडी यांना जमीन गट नं. ३५७ पैकी हिस्यामधील दगड खाणीमध्ये वेकायदेशीररित्या घनकचरा टाकणे बंद करणेबाबत वारंवार कळविणेत आलेले आहे.

Further, in pursuance of the notice of reference no. 1, the concerned Gram Panchayats Nanekarwadi, Waki Khurd, Birdevadi, and Kharabwadi have been informed vide reference no. 6 to ensure that illegal dumping and burning of urban solid waste do not occur at the said location in Kharabwadi. They have also been asked to follow up on the installation of a solid waste project and take immediate action, and to manage waste scientifically. Gram Panchayats Kharabwadi, Birdevadi, Nanekarwadi, and Waki Khurd were asked to submit a self-explanatory report to this office regarding the measures currently taken for solid waste management and the plans made in this regard.

Accordingly, as per reference no. 9, the Sarpanch / Gram Sevak, Gram Panchayat Birdevadi, Tal. Khed, has started waste segregation, and wet waste is being given to the Gobardhan project at Gram Panchayat Kadus. Dry waste is being deposited in compost pits created in Birdevadi Survey No. 10/1. Also, in Kharabwadi, land survey no. 357.The report states that no waste is being dumped in the stone quarry in this area.

According to Reference No. 10, Gram Panchayat Waki Khurd has distributed dustbins to all households in the village under the Swachh Bharat Mission. Large-sized dustbins have been placed for use at squares in public places. A bell cart facility is available through the Gram Panchayat, and for the past two years, waste has been regularly collected and scientifically managed by classifying it (wet waste and dry waste). The Gram Panchayat has the necessary manpower for this. Waste is regularly collected through the bell cart within the Gram Panchayat limits, and awareness and guidance are provided regarding individual and public cleanliness in the village to manage waste. As a result, the amount of waste has decreased to date. As per the instructions given by the Hon. Block Development Officer, Khed Panchayat Samiti, during his village visit, the Gram Panchayat has prepared compost pits in public places. In these, the classified wet waste is regularly managed scientifically. Currently, no waste is being dumped at the quarry site within the limits of Gram Panchayat Kharabwadi. Also, the Gram Panchayat faces difficulties due to not having its own land for other necessary matters. For the management of additional waste generated, the waste is classified, and necessary action is being taken to send wet waste to the Gobardhan project in Mauje Kadus, Taluka Khed, and plastic waste to Mauje Shiroli. This has been stated by Gram Panchayat Waki Khurd, Taluka Khed, in its report.

According to Reference No. 11, Gram Panchayat Nanekarwadi has planned for solid waste management by segregating wet and dry waste. The wet waste is planned to be sent to the Gobardhan project in Kadus, Taluka Khed, for further management, and wet waste will be sent to Kadus twice a week, every Monday and Friday. Regarding dry waste, a work order has been issued for the creation of a plastic collection unit, and once the unit is installed, plastic waste will be collected and sent to the plastic collection unit in Shiroli for further management. Awareness about wet and dry waste segregation has been created among all property holders in the village through health workers, Anganwadi workers, ASHA workers, and school students. To clarify which items are included in wet and dry waste, the Gram Panchayat will prepare stickers and place them inside the doors of each household. This will prevent difficulties during waste segregation, and a "Swachhta Doot" (cleanliness ambassador) is planned to be appointed with the bell cart. Additionally, it has been decided to use bioculture for composting wet waste by segregating waste at places where piles of garbage are dumped in the village through employees. In this way, Gram Panchayat Nanekarwadi has implemented measures and planning for solid waste management. Currently, no waste is being dumped in the limits of Gram Panchayat Kharabwadi. This has been stated by Gram Panchayat Nanekarwadi in its report.

According to Reference No. 12, as per the report of Gram Panchayat Kharabwadi, Gram Panchayat Kharabwadi has repeatedly informed Nagar Parishad Chakan, Gram Panchayat Nanekarwadi, Waki Khurd, and Birdevadi to stop illegally

493

सद्यस्थितीत ग्रामपंचायत खराबवाडी ओला कचरा गोबरधन प्रकल्प कडूस ता.खेड या ठिकाणी पाठवत आहे, तसेच
सुक्या कचऱ्याच्या नियोजनासाठी खराबवाडी येथील ज.ग.नं.२०८/२ हया पाझर तलावाच्या जागेची मागणी केली
आहे, सदर पाझर तलाव ठिकाणी कोणताही पाणीसाठा होत नाही. ग्रामपंचायत खराबवाडी यांचेकडे कचरा गोळा
करणेसाठी ३ घंटागाडी व १ ट्रॅक्टर उपलब्ध आहे. परंतू या ४ घंटागाड्यांपैकी २ गाड्या जुन्या असून त्या वारंवार
नादुरुस्त होत आहेत, त्यामुळे ग्रामपंचायतीने नवीन २ ट्रॅक्टर/घंटागाडी खरेदी करण्याचे नियोजन केले असून सदरच्या
गाड्या खरेदी केल्यानंतर सुक्या व ओल्या कचऱ्याचे वर्गीकरण करुन नियोजन करणे सोयीचे होऊन नियमितरित्या
ओला कचरा गोबरधन प्रकल्पात देऊन सुक्या कचऱ्याचे योग्य ते रित्या नियोजन करणेत येईल. असे ग्रामपंचायत
नाणेकरवाडी यांनी अहवालामध्ये नमुद केले आहे.

या कार्यालयामार्फत आपले निदर्शनास नम्रपणे आणुन देणेत येत आहे की, ग्रामपंचायत खरावबवाडी
यांचे म्हणणेनुसार सदर दगडी खाणीमध्ये चाकण नगरपरीषद, चाकण ता.खेड यांचेमार्फत सुध्दा कचरा टाकणंत येत
असलेने संदर्भ क्र.४ व ७ ने या कार्यालयामार्फत मुख्याधिकारी, चाकण नगरपरिषद,चाकण ता.खेड यांना कळविणेत
आले आहे. तसेच ग्रामपंचायत खराबवाडी यांचेमार्फत वेळोवेळी मुख्याधिकारी, चाकण नगरपरिषद,चाकण ता.खेड
जि.पुणे यांचेशी पत्रव्यवहार करणेत आलेला आहे.

वरीलप्रमाणे सद्यस्थितीत पंचायत समिती खेड कार्यालयामार्फत ज्या ग्रामपंचायती खरावबवाडी येथील
दगडी खाणीत कचरा टाकत होत्या अशा ग्रामपंचायतींना व चाकण नगरपरिषद,चाकण ता.खेड यांना आपले हद्दीतील
कचरा टाकणेत येऊ नये, जाळणेत येऊ नये व कचऱ्याचे शास्त्रीय पध्दतीने कचऱ्याचे व्यवस्थापन करणेबाबत सुचित
करणेत आले आहे. ग्रामपंचायत खराबवाडी, नाणेकरवाडी, बिरदवडी, वाकी खुर्द यांना कचऱ्याचे वर्गीकरण करुन
ओला कचरा पुढील प्रक्रीयेसाठी गोबरधन प्रकल्प कडूस ता.खेड जि.पुणे येथे पाठविणेबाबत सुचित करणेत आले
आहे. तसेच तालुकास्तरावर तालुकास्तरीय प्लास्टिक प्रक्रीया प्रकल्प मौजे शिरोली ता.खेड तयार करणेत आलेला
असुन, प्लास्टीक कचऱ्याचे संकलन करुन,वर्गीकरण करुन प्लास्टीक कचरा मौजे शिरोली ता.खेड येथे
पाठविणेबाबत सुचित करणेत आले आहे. त्याप्रमाणे संबंधीत ग्रामपंचायतींनी ओला कचरा व प्लास्टीक
कचऱ्याबाबत कार्यवाही सुरू केलेली आहे. सर्व ग्रामपंचायतींना आपले संदर्भ क्र. १ चे नोटीशीनुसार ग्रामपंचायत
स्तरावर घनकचरा व सांडपाणी व्यवस्थापनाबाबत तातडीने उपाययोजना करणेबाबत सुचना दिलेल्या आहेत.
त्यानुसार संबंधीत सर्व ग्रामपंचायतींनी वरीलप्रमाणे नमुद नियोजनाबाबत कार्यवाही सुरू केलेली दिसुन येत आहे.
संबंधीत ग्रामपंचायतींनी खराबवाडी जमिन गट नं.३५७ पै.हिस्यामधील दगड खाणीमध्ये कचरा टाकणे बंद केलेले
आहे. सदर दगडी खाणीमध्ये काही खाजगी इसमांकडून कचरा टाकणेत येत होता. सदर इसमांना कचरा टाकणेपासुन
खरावबवाडी ग्रा पं यांनी परावृत्त केलेले असलेने सदर दगडी खाणीमध्ये खाजगी इसमांपासुन कचरा टाकणे बंद झालेले
आहे. ग्रामपंचायत खराबवाडी ता.खेड यांनी सुक्या कचऱ्याच्या नियोजनासाठी खराबवाडी येथील ज.ग.नं.208/2 हया
पाझर तलावाच्या जागेची मागणी केली आहे. सदर प्रस्तावावर पुढील कार्यवाही तात्काळ करणेत येत आहे. त्यानुसार
जागा उपलब्ध होताच ग्रामपंचायत खराबवाडी यांचेमार्फत सदर पाझर तलावाच्या जागी कचरा प्रक्रीया प्रकल्प
उभारणेत येणार आहे. गटविकास अधिकारी, पंचायत समिती खेड यांनी वाकी खुर्द येथील ग्रामपंचायतीस समक्ष भेट
देऊन कंपोस्ट पीटस तयार करणेबाबत सुचित केलेले होते. त्यानुसार सदर ग्रामपंचायतीनी कंपोसट पीटस तयार
करुन कचऱ्यावर प्रक्रीया सुरू केलेली आहे.

वरीलप्रमाणे कार्यवाही या कार्यालयामार्फत घनकचरा व सांडपाणी व्यवस्थापनाबाबत
करणेत आलेली आहे. आपले संदर्भ क्र. १चे नोटीसीश अनुसरून वरीलप्रमाणे केलेल्या कार्यवाहीचा
अहवाल आपणास सादर करणेत येत आहे. तरी हवा (प्रदुषण प्रतिबंध आणि नियंत्रण) अधिनियम १९८१
व जल (प्रदुषण प्रतिबंध आणि नियंत्रण) अधिनियम १९७४ अन्वये कोणतीही कारवाई प्रस्तावित करणेत
येऊ नये ही आपणास विनंती या अहवालाद्वारे करणेत येत आहे.

आपला विश्वासु,

15.8.2024

नोंदणी लिपीक
पंचायत समिती, खेड

(विशाल शिंदे)
गट विकास अधिकारी (निवड श्रेणी)
पंचायत समिती खेड,पुणे.

सोबत :- पृष्ठ क्र. १ ते ३१.

O/C

dumping solid waste in the stone quarry in survey number 357.

Currently, Gram Panchayat Kharabwadi is sending wet waste to the Gobardhan project in Kadus, Taluka Khed, and has requested land for survey number 208/2, a percolation tank site in Kharabwadi, for dry waste management. No water is stored at this percolation tank site. Gram Panchayat Kharabwadi has 3 bell carts and 1 tractor available for waste collection. However, 2 of these 4 bell carts are old and frequently break down. Therefore, the Gram Panchayat has planned to purchase 2 new tractors/bell carts, and after purchasing these vehicles, it will be convenient to classify and manage dry and wet waste, and wet waste will be regularly sent to the Gobardhan project, and dry waste will be properly managed. This has been stated by Gram Panchayat Nanekarwadi in its report.

Through this office, it is humbly brought to your attention that,"""According to Gram Panchayat Kharabwadi, waste is also being dumped in the said stone quarry by Chakan Municipal Council, Chakan Tal. Khed, and therefore, through reference no. 4 and 7, this office has informed the Chief Officer, Chakan Municipal Council, Chakan Tal. Khed. Also, Gram Panchayat Kharabwadi has corresponded with the Chief Officer, Chakan Municipal Council, Chakan Tal. Khed, Dist. Pune from time to time.

As mentioned above, currently, through the Panchayat Samiti Khed office, the Gram Panchayats that were dumping waste in the stone quarry at Kharabwadi, and the Chakan Municipal Council, Chakan Tal. Khed, have been instructed not to dump or burn waste within their jurisdiction and to manage waste scientifically. Gram Panchayat Kharabwadi, Nanekarwadi, Birdawadi, Waki Khurd have been instructed to segregate waste and send wet waste for further processing to the Gobardhan project, Kadus Tal. Khed, Dist. Pune. Also, a taluka-level plastic processing project has been established at Mouje Shiroli Tal. Khed, and instructions have been given to collect, segregate, and send plastic waste to Mouje Shiroli Tal. Khed. Accordingly, the concerned Gram Panchayats have started action regarding wet waste and plastic waste. All Gram Panchayats have been given instructions to immediately implement measures for solid waste and wastewater management at the Gram Panchayat level as per your notice no. 1. Accordingly, all concerned Gram Panchayats appear to have started action on the planning mentioned above. The concerned Gram Panchayats have stopped dumping waste in the stone quarry in Kharabwadi land survey no. 357 part. Some private individuals were dumping waste in the said stone quarry. Since Kharabwadi Gram Panchayat has deterred these individuals from dumping waste, dumping of waste by private individuals in the said stone quarry has stopped. Gram Panchayat Kharabwadi Tal. Khed has requested land for a percolation tank at J.G. No. 208/2 in Kharabwadi for the management of dry waste. Further action on this proposal is being taken immediately. Accordingly, as soon as the land is available, a waste processing project will be set up by Gram Panchayat Kharabwadi at the site of the said percolation tank. The Block Development Officer, Panchayat Samiti Khed, had personally visited the Gram Panchayat at Waki Khurd and instructed them to prepare compost pits. Accordingly, the said Gram Panchayat has prepared compost pits and started processing waste.

The above action has been taken by this office regarding solid waste and wastewater management. This report on the action taken as per your reference no. 1 is being submitted to you. Therefore, it is requested through this report that no action be proposed under the Air (Prevention and Control of Pollution) Act, 1981 and the Water (Prevention and Control of Pollution) Act, 1974.

Yours faithfully,
(Vishal Shinde)
Block Development Officer (Selection Grade) Panchayat Samiti Khed, Pune

494

Annex '7'

Ex-7

(8)

पंचायत समिती कार्यालय खेड

ग्रामपंचायत विभाग

मु.पो. राजगुरुनगर ता. खेड जि. पुणे

mail id:- bdokhedpune@gmail.com

जा.क्र.पंचा /कावि/ ८५४/२०२४. राजगुरुनगर,दिनांक - १९/०८/२०२४

प्रति,

सरपंच/ प्रशासक/ ग्रामसेवक,

ग्रामपंचायत खराबवाडी, वाकी खुर्द, बिरदवडी, नाणेकरवाडी,कडूस, शिरोली.

ता.खेड जि.पुणे.

विषय:- मा.प्रादेशिक अधिकारी, महाराष्ट्र प्रदुषण नियंत्रण मंडळ, पुणे विभाग यांचेकडील नोटीशीनुसार आढावा बैठकीस उपस्थित राहणेबाबत.

संदर्भ:-१.मा.प्रादेशिक अधिकारी, महाराष्ट्र प्रदुषण नियंत्रण मंडळ, पुणे विभाग यांचेकडील नोटीस MPCB/ROP/SWM/२४०७१-FTS-०५०७. दि.११/०७/२०२४.

२. या कार्यालयाकडील पत्र जाक्र./पंचा/कावि/१९९ दि.०९/०३/२०२३.

३. या कार्यालयाकडील पत्र जाक्र./पंचा-२/कावि/६३०/२०२३. दि.२३/०८/२०२३.

४ .या कार्यालयाकडील पत्र जाक्र./पंचा-२/कावि/६२९/२०२३. दि.२३/०८/२०२३.

५.या कार्यालयाकडील पत्र जाक्र./पंचा-२/कावि/७५२/२०२४. दि.२३/०७/२०२४.

६. या कार्यालयाकडील पत्र जाक्र./पंचा-२/कावि/७५६/२०२४. दि.०१/०८/२०२४.

७. या कार्यालयाकडील पत्र जाक्र./पंचा-२/कावि/७५७/२०२४. दि.०१/०८/२०२४.

८. या कार्यालयाकडील पत्र जाक्र./पंचा-२/कावि/७५८/२०२४. दि.०१/०८/२०२४.

९ .ग्रामपंचायत बिरदवडी ता.खेड यांचेकडील अहवाल दि.०७/०८/२०२४.

१०. ग्रामपंचायत वाकी खुर्द ता.खेड यांचेकडील अहवाल दि. ०७/०८/२०२४.

११. ग्रामपंचायत नाणेकरवाडी ता.खेड यांचेकडील अहवाल दि. ०८/०८/२०२४.

१२. ग्रामपंचायत खराबवाडी ता.खेड यांचेकडील अहवाल दि. ०९/०८/२०२४.

१३.या कार्यालयाकडील अहवाल जाक्र./पंचा/कावि/७८९/२०२४. दि.१४/०८/२०२४.

उपरोक्त विषयानुसार आपणास सादर करणेत येते की, संदर्भ क्र.१ चे पत्रानुसार खराबवाडी वाघजाईनगर, येथील चाकण – आंबेठाण रस्त्यावर जमिन गट नं.३५७ पै.हिस्यामधील दगड खाणीमध्ये बेकायदेशीररीत्या घनकचरा टाकला जात असलेने व जाळला जात असलेने व अशास्त्रीय पध्दतीने कचऱ्याची विल्हेवाट लावली जात असलेने आपलेमार्फत या कार्यालयास हवा (प्रदुषण प्रतिबंध आणि नियंत्रण) अधिनियम १९८१ व जल (प्रदुषण प्रतिबंध आणि नियंत्रण) अधिनियम १९७४ अन्वये नोटीस बजाविणेत आली आहे.

ग्रामपंचायत खराबवाडी नजीकचे ज्या ग्रामपंचायतींमार्फत कचरा सदर खाणीमध्ये टाकणेत येत होता अशा ग्रामपंचायत नाणेकरवाडी, वाकी खुर्द, बिरदवडी, तसेच ग्रापं खराबवाडी या ग्रामपंचायतींना त्यांचे ग्रामपंचायत हद्दीतील कचऱ्याचे वर्गीकरण करणेबाबत व ओला कचरा मौजे कडूस ता.खेड येथील गोबरधन कचरा प्रक्रीया प्रकल्पास पुढील प्रक्रीयेकामी पाठविणेबाबत संदर्भ क्र.५ ने कळविणेत आले आहे. तसेच ग्रामपंचायत शिरोली ता.खेड यांचे हद्दीमध्ये तालुकास्तरीय प्लास्टिक प्रक्रीया प्रकल्प तयार करणेत आलेला असुन सदर प्रकल्पामध्ये प्लास्टिकचे वर्गीकरण करुन त्यावर प्रक्रीया केली जाते. ग्रामपंचायत नाणेकरवाडी, वाकी खुर्द, बिरदवडी, खराबवाडी या ग्रामपंचायतींना ग्रामपंचायत हद्दीतील प्लास्टीक कचऱ्याचे संकलन करुन,वर्गीकरण करुन प्लास्टीक कचरा मौजे शिरोली येथे पाठविणेबाबत संदर्भ क्र. ५ ने कळविणेत आलेले आहे.

494-A

EXHIBIT -7 LETTER TRANSLATION

Letter no. outword no /Pancha-2/Kavi/797/2024 dated 19/08/2024

To,

Sarpanch/Administrator/Gramsevak,
Gram Panchayat Kharabwadi, Waki Khurd, Birdawadi, Nanekarwadi, Kadus, Shiroli.
Taluka Khed, District Pune.

Subject:- Regarding attendance at the review meeting as per the notice from the Hon. Regional Officer, Maharashtra Pollution Control Board, Pune Division.

Reference:-1. Notice No. MPCB/ROP/SWM/24071-FTS-0507, dated 11/07/2024, from the Hon. Regional Officer, Maharashtra Pollution Control Board, Pune Division.

2. Letter No. Ja.Kr./Pancha/Kavi/199, dated 09/03/2023, from this office.
3. Letter No. Ja.Kr./Pancha-2/Kavi/630/2023, dated 23/08/2023, from this office.
4. Letter No. Ja.Kr./Pancha-2/Kavi/629/2023, dated 23/08/2023, from this office.
5. Letter No. Ja.Kr./Pancha-2/Kavi/752/2024, dated 23/07/2024, from this office.
6. Letter No. Ja.Kr./Pancha-2/Kavi/756/2024, dated 01/08/2024, from this office.
7. Letter No. Ja.Kr./Pancha-2/Kavi/757/2024, dated 01/08/2024, from this office.
8. Letter No. Ja.Kr./Pancha-2/Kavi/758/2024, dated 01/08/2024, from this office.
9. Report from Gram Panchayat Birdawadi, Taluka Khed, date 07/08/2024.
10. Report from Gram Panchayat Waki Khurd, Taluka Khed, dated 07/08/2024.
11. Report from Gram Panchayat Nanekarwadi, Taluka Khed, dated 08/08/2024.
12. Report from Gram Panchayat Kharabwadi, Taluka Khed, dated 09/08/2024.
13. Report No. Ja.Kr./Pancha/Kavi/789/2024, dated 14/08/2024, from this office.

As per the above subject, it is submitted to you that, according to the letter referenced 1, a notice has been served to you by this office under the Air (Prevention and Control of Pollution) Act, 1981, and the Water (Prevention and Control of Pollution) Act, 1974, due to the illegal dumping and burning of solid waste and unscientific disposal of waste in the stone quarry in survey no. 357, Wagajainagar, Kharabwadi, on the Chakan-Ambethan road.

The Gram Panchayats of Nanekarwadi, Waki Khurd, Birdawadi, and Gram Panchayat Kharabwadi, which were dumping waste in the said quarry near Gram Panchayat Kharabwadi, have been informed via reference 5 to classify the waste within their Gram Panchayat limits and to send wet waste to the Gobardhan waste processing plant in Mauje Kadus, Taluka Khed, for further processing. Additionally, a taluka-level plastic processing plant has been established within the limits of Gram Panchayat Shiroli, Taluka Khed, where plastic is classified and processed. Gram Panchayats Nanekarwadi, Waki Khurd, Birdawadi, and Kharabwadi have been informed via reference 5 to collect and classify plastic waste within their Gram Panchayat limits and send it to Mauje Shiroli.

995

तसेच संदर्भ क्र. १ चे नोटीस चे अनुषंगाने संबंधीत ग्रामपंचायत नाणेकरवाडी, वाकी खुर्द, बिरदवडी, खराबवाडी यांना खराबवाडी सदर ठिकाणी अवैधरित्या नागरी घनकचरा टाकला जाणे, व कचरा जाळणे हे प्रकार होणार नाहीत याबाबत ग्रामपंचायत स्तरावरून दक्षता घ्यावी. घनकचरा प्रकल्प वर्सविणेबाबत पाठपुरावा करून त्वरीत कार्यवाही करणेत यावी, कचऱ्याचे शास्त्रोक्त पध्दतीने व्यवस्थापन करणेबाबत संदर्भ क्र. ६ ने कळविणेत आलेले आहे. ग्रामपंचायत खराबवाडी,बिरदवडी, नाणेकरवाडी, वाकी खुर्द यांनी घनकचरा व्यवस्थापनाबाबत सद्यस्थितीत काय उपाययोजना केल्या आहेत, तसेच याबाबत काय नियोजन करणेत आले आहे. याबाबत स्वयंस्पष्ट अहवाल या कार्यालयास सादर करणेबाबत कळविणेत आले होते.त्यानुसार संबंधीत ग्रामपंचायतींनी या कार्यालयास अहवाल सादर केलेला आहे. त्यानुसार संदर्भ क्र. १३ ने या कार्यालयाकडील अहवाल मा.प्रादेशिक अधिकारी यांना अहवाल पाठविणेत आलेला आहे.

सदर विषयाच्या अनुषंगाने आढावा घेतला असता,अद्यापही संबंधीत ग्रामपंचायतींनी सदर विषय गांर्भीर्याने घेतलेला दिसुन येत नाही. तरी सदर विषयासंबंधी सरपंच/ प्रशासक/ ग्रामविकास अधिकारी ग्रामपंचायत वाकी खुर्द, बिरदवडी, नाणेकरवाडी, खराबवाडी यांची आढावा बैठक माझे दालनामध्ये पंचायत समिती खेड येथे शुक्रवार दि.२३/०८/२०२४ रोजी सायंकाळी ४.०० वा. घेणेत येणार आहे. तरी सदर बैठकीस केलेल्या कार्यवाहीच्या सद्यस्थितीच्या अहवालासह वेळेवर उपस्थित राहावे.

तसेच सरपंच / ग्रामसेवक ग्रामपंचायत कडूस व शिरोली यांनीही सदर बैठकीस माहितीसह वेळेवर उपस्थित राहणेची दक्षता घ्यावी.

गट विकास अधिकारी (निवड श्रेणी)
पंचायत समिती खेड,पुणे.

प्रत :- १. श्री एस.टी.भोकटे, विस्तार अधिकारी (पंचा) हेच कार्यालय.
२. श्री जगदिश घाडगे, बीआरसी, स्वच्छ भारत मिशन , हेच कार्यालय.
२/- सदर बैठकीस उपस्थीत राहणेची दक्षता घ्यावी.

495-A

Furthermore, in connection with the notice referenced 1, the concerned Gram Panchayats of Nanekarwadi, Waki Khurd, Birdawadi, and Kharabwadi should take precautions at the Gram Panchayat level to prevent illegal dumping and burning of urban solid waste at Kharabwadi. Follow-up should be done to install a solid waste project, and immediate action should be taken. Regarding the scientific management of waste, it has been informed via reference 6. Gram Panchayats Kharabwadi, Birdawadi, Nanekarwadi, and Waki Khurd were asked to submit a self-explanatory report to this office regarding the current measures taken for solid waste management and the plans made in this regard. Accordingly, the concerned Gram Panchayats have submitted reports to this office. Based on these, a report from this office has been sent to the Hon. Regional Officer via reference 13.

Upon reviewing the matter, it appears that the concerned Gram Panchayats have not yet taken this matter seriously. Therefore, a review meeting of the Sarpanch/Administrator/Gram Vikas Adhikari of Gram Panchayats Waki Khurd, Birdawadi, Nanekarwadi, and Kharabwadi regarding this matter will be held in my chamber at Panchayat Samiti Khed on Friday, 23/08/2024, at 4 PM.00 will be taken. Therefore, please attend the meeting on time with a report on the current status of the action taken.

Also, the Sarpanch / Gram Sevak of Gram Panchayat Kadus and Shiroli should ensure their timely presence at the said meeting with information.

Block Development Officer (Selection Grade)
Panchayat Samiti Khed, Pune.

Copy to:- 1. Mr. S.T. Bhokate, Extension Officer (Panchayat), Same Office.
2. Mr. Jagdish Ghadge, BRC, Swachh Bharat Mission, Same Office.
2/- Please ensure your presence at the said meeting.

EX-8 496 Annex- 8 (3)

पंचायत समिती कार्यालय खेड
ग्रामपंचायत विभाग
मु.पो. राजगुरुनगर ता. खेड जि. पुणे
mail id:- bdokhedpune@gmail.com

जा.क्र.पंचा/कावि/ ८३६/२०२४. राजगुरुनगर,दिनांक - ०३/०९/२०२४

दि.२३/०८/२०२४ आढावा बैठक इतिवृत्तांत.

दिनांक २३/०८/२०२४ रोजी मा.प्रादेशिक अधिकारी, महाराष्ट्र प्रदूषण नियंत्रण मंडळ, पुणे विभाग यांचेकडील हवा व जल प्रदूषणाबाबत दिलेल्या नोटीसनुसार कार्यवाहीचा आढावा घेणेकामी मा.गटविकास अधिकारी(निवड श्रेणी), तथा प्रशासक पंचायत समिती खेड,पुणे यांचे अध्यक्षतेखाली ग्रामपंचायत वाकी खुर्द, खराबवाडी,बिरदवडी, नाणेकरवाडी, कडूस, शिरोली यांची आढावा सभा घेणेत आली. सदर सभेमध्ये ग्रामपंचायत वाकी खुर्द, खराबवाडी,बिरदवडी, नाणेकरवाडी यांनी कचराप्रश्नाबाबत केलेल्या कार्यवाहीबाबत, ग्रामपंचायत कडूस येथील गोवर्धन कचरा प्रकल्पाबाबत व शिरोली येथील तालुकास्तरीय प्लास्टीक प्रक्रीया प्रकल्पाचे अनुषंगाने चर्चा करणेत आली. सदर बैठकीस खालीलप्रमाणे यादीनुसार अधिकारी / कर्मचारी उपस्थित होते.

अ क्र.	अधिकारी / कर्मचारी यांचे नाव	पदनाम	विभाग / कार्यालयाचे नाव
१	श्री विशाल शिंदे	गट विकास अधिकारी (निवड श्रेणी) तथा मा.प्रशासक	पंचायत समिती खेड,पुणे
२.	श्री सुनिल रा.भांडेर	सहाय्यक गटविकास अधिकारी	पंचायत समिती खेड,पुणे
३.	श्री एस.टी.भाकरे	विस्तार अधिकारी (पंचा)	पंचायत विभाग
४.	श्री एस बी कारंडे	विस्तार अधिकारी (पंचा)	पंचायत विभाग
५	श्री क बी मोरे	विस्तार अधिकारी (पंचा)	पंचायत विभाग
६	श्री जगदिश भाऊ धाडगे	बी.आर.सी	स्व.भा.मि
७	श्रीम अनुताई सुरेश काळे	सरपंच	ग्रामपंचायत वाकी खुर्द
८	कु मुदिता संजय दखणे	सरपंच	ग्रामपंचायत शिरोली
९	श्री एस आर सरपाते	ग्रामविकास अधिकारी	ग्रामपंचायत शिरोली
१०	श्री सुरेश अंकुश घनवट	ग्रामसेवक	ग्रामपंचायत कडूस
११	सा. शहनाज तुरुक	सरपंच	ग्रामपंचायत कडूस
१२	श्री बी बी आढारी	ग्रामसेवक	ग्रामपंचायत बिरदवडी
१३	श्री आर आर चोरे	ग्रामसेवक	ग्रामपंचायत खराबवाडी
१४	श्री ए जी तावरे	ग्रामसेवक	ग्रामपंचायत वाकी खुर्द
१५	श्री ए.बी.वात्र	कनिष्ट सहाय्यक	पंचायत विभाग

सदर आढावा बैठकीतील विषयनिहाय कार्यवाहीचे मुद्दे व इतिवृत्तांत खालीलप्रमाणे आहे.

ग्रामपंचायतीचे नाव	घनकचरा प्रश्नी केलेली कार्यवाही	दिलेल्या सुचना / चर्चा
खराबवाडी	१.ग्रामपंचायतीमार्फत कचरा कडूस येथे पाठविणेत येत आहे. २.अद्यापपर्यंत कचरा संकलीत करताना ओला कचरा सुका कचरा वेगळा घेतला जात नाही. ३दररोज साधारण १ ते १.५ टन कचरा ग्रामपंचायत हद्दीत संकलीत होतो. ४.सद्यस्थीतीमध्ये ग्रा पं हद्दीतील हॉटेल चा कचरा ग्रा पं कडूस येथील पाठविणेत येत आहे. ५.सध्या कचरा संकलनासाठी ४ वाहने आहेत.	१. ग्रामपंचायत खराबवाडी यांनी ओला कचरा व सुका कचरा वर्गीकरण करणेबाबत नियोजन करणे आवश्यक होते. परंतु तशी कार्यवाही केल्याचे दिसून येत नाही तरी ग्रामपंचायतीने कचरा वर्गीकरण करणेबाबत नियोजन करावे. ग्रामपंचायत सातकरस्थळ प्रमाणे ओला व सुका कचरा संकलनासाठी स्वतंत्र वार ठरवून द्यावेत. व त्याची प्रसिध्दी करावी. व तसा लेखी अहवाल द्यावा. २.ग्रामपंचायत हद्दीतील सोसायटींना कचरा वर्गीकरण करुन कचरा संकलित करणेत येईल अन्यथा कचरा घेतला जाणार नाही असे पत्र ग्रामपंचायतीने द्यावे. ३.सार्वजनिक ठिकाणी, चौक, शाळा या ठिकाणी ग्रामपंचायतीने प्लास्टीक जाळ्या बसवाव्यात. शास्त्रीय पध्दतीने कचऱ्याचे व्यवस्थापन करावे. ४.मौजे खराबवाडी येथील महाराष्ट्र शासन मालकीचे जमीन गट नं २०८/२ जागेची ग्रामपंचायतीने कचरा व्यवस्थापनाकरीता मागणी केली आहे. सदर

496-A

EXHIBIT -8 LETTER TRANSLATION
Letter no. outword no /Pancha-2/Kavi/836/2024 dated 03/09/2024.

23/08/2024 Review Meeting Minutes.

A review meeting was held on 23/08/2024 under the chairmanship of the Hon. Block Development Officer (Selection Grade) and Administrator, Khed Panchayat Samiti, Pune, to review the action taken in response to the notice issued by the Hon. Regional Officer, Maharashtra Pollution Control Board, Pune Division, regarding air and water pollution. The meeting included Gram Panchayats Waki Khurd, Kharabwadi, Birdawadi, Nanekarwadi, Kadus, and Shiroli. During the meeting, discussions were held regarding the actions taken by Gram Panchayats Waki Khurd, Kharabwadi, Birdawadi, and Nanekarwadi on waste management, the Gobardhan waste project at Gram Panchayat Kadus, and the taluka-level plastic processing project at Shiroli. The following officers/employees were present at the meeting as per the list below.

Sr. No.	Name of Officer / Employee	Designation	Department / Office Name
1.	Shri Vishal Shinde	Block Development Officer (Selection Grade) and Hon. Administrator	Khed Panchayat Samiti, Pune
2.	Shri Sunil R. Bhoir	Assistant Block Development Officer	Khed Panchayat Samiti, Pune
3.	Shri S.T. Bhokate	Extension Officer (Pancha)	Panchayat Department
4.	Shri S.B. Karande	Extension Officer (Pancha)	Panchayat Department
5	Shri K.B. More	Extension Officer (Pancha)	Panchayat Department
6	Shri Jagdish Bhau Ghadge	B.R.C	Sw. Bha. Mi.
7	Smt. Anutai Suresh Kale	Sarpanch	Gram Panchayat Waki Khurd
8	Kum. Mudita Sanjay Dekhne	Sarpanch	Gram Panchayat Shiroli
9	Shri S.R. Sarapate	Gram Vikas Adhikari	Gram Panchayat Shiroli
10	Shri Suresh Ankush Ghanwat	Gram Sevak	Gram Panchayat Kadus
11	Smt. Shahnaz Turuk	Sarpanch	Gram Panchayat Kadus
12	Shri B.B. Adhari	Gram Sevak	Gram Panchayat Birdawadi
13	Shri R.R. Chaure	Gram Sevak	Gram Panchayat Kharabwadi
14	Shri A.G. Taware	Gram Sevak	Gram Sevak
15	Shri A.B. Botre	Junior Assistant	Panchayat Department

The subject-wise action points and minutes of this review meeting are as follows.

Name of Gram Panchayat	Action taken on solid waste issue	Instructions / Discussion
Kharabwadi	1. Waste is being sent to Kadus by the Gram Panchayat. 2. Wet waste and dry waste are still not being separated during	1. Gram Panchayat Kharabwadi should have planned for the segregation of wet and dry waste. However, no such action appears to have been taken. Therefore, the Gram Panchayat should plan for waste segregation. Like Gram Panchayat Satkarsthal, separate days should be fixed for the collection of wet and dry waste. This should be publicized, and a written report should be submitted.

	collection. 3. Approximately 1 to 1.5 tons of waste is collected daily within the Gram Panchayat limits. 4. Currently, hotel waste from the Gram Panchayat area is being sent to Gram Panchayat Kadus. 5. There are currently 4 vehicles for waste collection. 6. At times, waste is still being dumped in the Kharabwadi landfill.	2. The Gram Panchayat should issue a letter to societies within its limits stating that waste will only be collected if it is segregated, otherwise it will not be collected. 3. The Gram Panchayat should install plastic nets in public places, squares, and schools. Waste should be managed scientifically. 4. Gram Panchayat has requested land parcel no. 208/2, owned by the Government of Maharashtra in Mauje Kharabwadi, for waste management. This parcel number should be verified, and the Assistant Engineer, L.P. Department, should be informed accordingly. 5. Dumping waste in the stone quarry at Kharabwadi must be completely stopped. Otherwise, a written recommendation for action against the Gram Panchayat will be sent to the Pollution Control Board. This should be taken seriously. 6. The Gram Panchayat should take action on the waste issue and submit a written report. 7. During the next Gram Panchayat visit, expected changes in solid waste management should be visible.

	६.अद्यापही काही वेळी कचरा खराबवाडी येथील कचराखाणीत टाकला जात आहे.	करून सादर करावी. व सदर उपअभियंता, ल.पा.विभाग यांना कळवावे. ५. खराबवाडी येथील दगडी खाणीत कचरा टाकणे पुर्णपणे बंद करावे.अन्यथा ग्रामपंचायतीवर कारवाई करणेबाबत लेखी शिफारस प्रदुषण नियंत्रण महामंडळास केली जाईल याची गांभीर्याने नोंद घ्यावी. ६. सदर ग्रामपंचायतीने कचराप्रश्नी कार्यवाही करून लेखी अहवाल सादर करावा. ७. पुढील ग्रामपंचायत भेटीच्या वेळी कचऱ्याच्या व्यवस्थापनामध्ये अपेक्षित बदल दिसून यायला हवेत.
बिरदवडी	१.ग्रामपंचायत बिरदवडी येथील कचरा वर्गीकरणाचे अद्यापही नियोजन केलेले नाही. २. अद्यापही कचरा खराबवाडी हद्दीतील दगडी खाणीत टाकला जात आहे. ३.ओला कचरा आठवड्यातुन दोन दिवस ग्रामपंचायत कडूस येथील गोबरधन प्रकल्प येथे नेला जात आहे. ४.गावामध्ये कंपोष्ट पीट्स आहेत. परंतु त्याचा उपयोग केला जात नाही. ५. ग्रामपंचायत हद्दीमध्ये तुलनेने दर दिवशी कमी कचरा जमा होतो.	१. ग्रामपंचायत बिरदवडी येथील कचरा संकलनाबाबत आढावा घेतला असता ग्रामपंचायतीने कचरा वर्गीकरण करणेबाबत कार्यवाही केलेली नाही. ग्रामपंचायत कचराप्रश्नी गंभीर नाही असे दिसून येत आहे. २. ग्रामसेवक, बिरदवडी यांनी कचरा वर्गीकरणाबाबत वैयक्तिक लक्ष घालणे आवश्यक आहे. कचरा जमा असलेल्या ग्रामपंचायत हद्दीत सदर कचऱ्यावर प्रक्रिया करणे आवश्यक आहे. कंपोस्ट पीट्सचा वापर ग्रामपंचायतीमार्फत केला जात नाही ही गंभीर बाब आहे. सदर मार्गदर्शनानुसार त्या वापर करणेबाबत ग्रामसेवक आढावा बैठकीमध्ये वारंवार सुचना दिलेल्या आहेत. त्याप्रमाणे ग्रामसेवक यांनी कार्यवाही केलेली दिसून येत नाही. या कार्यालयामार्फत वारंवार पत्रव्यवहार करून देखील ग्रामपंचायत बिरदवडी कचराप्रश्नी गंभीर नाही.तसेच कंपोस्ट पीट्स वापरणेबाबत ग्रामपंचायतीने नियोजन करावे. ३.सुका कचरा साठी ग्रामपंचायतीमार्फत वर्गीकरण शेड करणेत यावे. त्यामध्ये वेगवेगळ्या प्रकारचा सुका कचरा टाकता येईल असे नियोजन करावे. उदा.कापडाचे तुकडे, कागद, बुट इ. ४.संबंधीत ग्रामपंचायतीचे विस्तार अधिकारी यांनी ग्रामपंचायतीस कचराप्रश्नी भेट द्यावी. ५.कचरा जाळणे, कचरा इतरत्र टाकणे असे प्रकार होणार नाहीत याची ग्रामपंचायतीने गांभीर्याने दक्षता घ्यावी. ६ खराबवाडी येथील दगडी खाणीत कचरा टाकणे पुर्णपणे बंद करावे. तसे आढळुन आलेस ग्रामपंचायतीवर कारवाई करणेबाबत लेखी शिफारस प्रदुषण नियंत्रण महामंडळास केली जाईल याची गांभीर्याने नोंद घ्यावी. ७.श्री जगदिश पाटगे, बीआरसी स्वच्छ भारत मिशन यांनी ग्रामपंचायत कंपोष्ट पीट्सचा वापर करावा कसा शास्त्रीय पध्दतीने कचऱ्याचे व्यवस्थापन करावे कसे? खत निर्मिती करणे, मार्गदर्शनाचा वापर करणे इ.बाबीवर लक्ष द्यावे.
वाकी खुर्द	१.गेले ३-४ दिवसांपासुन कचऱ्याचे वर्गीकरण सुरु केले आहे. २.पावसामुळे कंपोष्ट पीट्स तयार केलेल्या ठिकाणी वाहतुक शक्य होत नसलेने कचरा सदर ठिकाणी टाकला जात नाही. ३.कचरा संकलन, व वर्गीकरणाबाबत नियोजन केले आहे त्याप्रमाणे कार्यवाही सुरु आहे. ४.पुढील १५ दिवसांत परिस्थीतीमध्ये बदल झालेला असेल याची खात्री मा.गटविकास अधिकारी सो. यांना देणेत येत आहे.	१.ग्रामसेवक वाकी खुर्द यांनी कचरा वर्गीकरण व संकलन याबाबत वैयक्तिक लक्ष द्यावे. सातत्य, व सुविधा उपलब्ध करुन दिलेस लोकांना सवय लागुन कचरा वर्गीकरण करणे शक्य होईल. २. कंपोष्ट पीट्स ठिकाणी वाहतूक करणेस आवश्यक असलेला मुरूम टाकणेत यावा. ३.कंपोष्ट पीट्सची संख्या वाढवणे आवश्यक असल्यास वाढविण्यात यावी. ४.शेड तयार करून कप्पे तयार करून सुका कचरा टाकता येईल असे नियोजन करावे. ५.संबंधीत विस्तार अधिकारी यांनी याप्रकरणी लक्ष द्यावे. ग्रामपंचायतीस भेटी द्याव्यात. ६.१५ वा वित्त आयोग शिल्लक निधी व SBM कडील निधीचे योग्य नियोजन करून कचराप्रश्नी लक्ष द्यावे. ७. सार्वजनिक ठिकाणी, ग्रामपंचायतीने प्लास्टीक जाळ्या बसवाव्यात. व शास्त्रीय पध्दतीने कचऱ्याचे व्यवस्थापन करावे.

497-A

Birdawadi	1. Gram Panchayat Birdawadi has not yet planned for waste segregation. 2. Waste is still being dumped in the stone quarry within Kharabwadi limits. 3. Wet waste is taken to the Gobardhan project at Gram Panchayat Kadus two days a week. 4. There are compost pits in the village, but they are not being used. 5. Relatively less waste is collected daily within the Gram Panchayat limits.	1.Upon reviewing the waste problem in Gram Panchayat Birdawadi, it was found that the Gram Panchayat has not taken action on waste segregation. It appears that the Gram Panchayat is not serious about the waste issue. 2. The Gram Sevak, Birdawadi, needs to pay personal attention to waste segregation. If the amount of waste is small, it is necessary to process it within the Gram Panchayat limits.The fact that compost pits are not being used in the Gram Panchayat is a serious matter. Also, instructions have been repeatedly given in review meetings regarding the use of bioculture by the Gram Sevak. However, the Gram Sevak does not appear to have taken any action. Despite repeated correspondence from this office, Gram Panchayat Birdawadi is not serious about the waste problem. Also, the Gram Panchayat should plan to increase the number of compost pits. 3. A segregation shed should be constructed by the Gram Panchayat for dry waste. It should be planned in such a way that different types of dry waste can be deposited there. For example, glass pieces, clothes, shoes, etc. 4. The concerned Extension Officer of the Gram Panchayat should visit the Gram Panchayat regarding the waste problem. 5. The Gram Panchayat should seriously ensure that incidents of burning waste or dumping waste elsewhere do not occur. 6. The dumping of waste in the stone quarry at Kharabwadi should be completely stopped. It should be seriously noted that if such instances are found, a written recommendation for action against the Gram Panchayat will be made to the Pollution Control Board.
Waki Khurd	1. Waste segregation has started for the last 3-4 days. 2. Due to rain, transportation to the prepared compost pits is not possible, so waste is not being dumped at that location. 3. Planning for waste collection and segregation has been done, and work is in progress accordingly. 4. Assurance is being given to the Hon. Block Development Officer that the situation will change	1. The Gram Sevak of Waki Khurd should personally pay attention to waste segregation and collection. With consistency and provision of facilities, people will get into the habit of segregating waste. 2. If necessary, murum (gravel) should be laid for transportation to the compost pit site. 3. If necessary, the number of compost pits should be increased. 4. A shed should be prepared and boxes should be made to plan for the disposal of dry waste. 5. The concerned Extension Officer should pay attention to this matter and visit the Gram Panchayat. 6. Proper planning of the remaining funds from the 15th Finance Commission and SBM funds should be done to address the waste problem. 7. The Gram Panchayat should install plastic nets in public places and manage waste scientifically.

नाणेकरवाडी	सरपंच व ग्रामविकास अधिकारी, ग्रा पं नाणेकरवाडी हे सदर आढावा बैठकीस अनुपस्थित असलेने आढावा घेता आला नाही.	१.वरील दिलेल्या सुचनांप्रमाणे व या कार्यालयामार्फत वेळोवेळी दिलेल्या लेखी सुचनांप्रमाणे ग्रामपंचायतीने कार्यवाही करावी. २. ग्रामपंचायतीने केलेल्या कार्यवाहीचा अहवाल सादर करावा.

अ.क्र	ग्रामपंचायत मार्फत प्राप्त सुचना	चर्चा / दिलेल्या सुचना
१.	ग्रामपंचायत शिरोली प्लास्टीक प्रक्रीया प्रकल्प १.ग्रामपंचायत शिरोली हद्दीतील घनकचरा कामे इस्टिमेट राहिले आहे.	१)प्लास्टिक प्रक्रीया प्रकल्पासाठी शेड, कंपाऊंड वॉल साठीचे नियोजन करणेत यावे. २)श्री घाडगे यांचेकडे सदर प्रकल्पासाठी निधी मागणी व शौचालय युनिटसाठी मागणी करावी. या कार्यालयामार्फत वरीष्ठ कार्यालयाकडे निधी मागणी करणेत येईल. ३) कचरा वर्गीकरण बाहेरच्या संस्था/ व्यक्तींऐवजी बचत गटांना, ग्रामसंघांना नियोजनासाठी द्यावा. ४) प्लास्टिक प्रक्रीया प्रकल्पासाठी सुविधा पुर्ण झालेवर जवळपासच्या ग्रामपंचायतींची मिटींग घेऊन प्लास्टिक कचरा टाकणेबाबत कळविणेत येईल. ५) १ ते १.५ महिन्यात सदर प्रकल्प चालु करणेबाबत कार्यवाही करावी.
२.	ग्रामपंचायत कडूस येथील गोबरधन प्रकल्प. १.सध्या ग्रामपंचायत कडूस येथील कचरा प्रक्रीया प्रकल्पास ४ ग्रामपंचायती कचरा पाठवित आहेत. २. त्यापैकी काही ग्रामपंचायती पुर्णपणे वर्गीकरण केलेला कचरा पाठवित आहेत. ३.PCC काम चालु आहे, वॉल कंपाऊड़ काम सुरु आहे, व कंपोष्ट पीट्स चे काम सुरू करणेत येणर आहे. सर्व इस्टीमेट भेटले आहेत. ४. परंतु गोबरधन प्रकल्प येथे कचरा प्रक्रीयाअंती निर्माण होणारी वीज Net Metering द्वारे M.S.E.B. कडून जोडणी करण्यात आलेली नसल्याने तयार होणारा गॅस सोडून द्यावा लागत आहे. विद्युत महावितरण कार्यालयाकडे गॅसवर विद्यूत पोल चालु करणेबाबत अथवा गॅसचा वीज निर्मीती करुन विनियोग करणेबाबत वारंवार पाठपुरावा केलेला आहे. मात्र त्यांचेमार्फत प्रतिसाद देणेत आलेला नाही. त्यामुळे वीज निर्मीती / विनीयोग बंद आहे अजुन कार्यान्वित नाही. ५. सद्यस्थीतीमध्ये ग्रामपंचायतींचा प्रकल्पावर काम करणारे कामगार,तसेच इ.गोष्टींसाठी मोठया प्रमाणावर खर्च होत आहे. ६.प्रकल्पासाठी संबंधीत संस्थेमार्फत प्रतिसाद दिला जात नाही. ७.तसेच प्रकल्पामधील ग्राईंडर नादुरूस्त आहेत.	१.वीज व ग्राइंडर प्रश्नी मा.मुख्य कार्यकारी अधिकारी सो. यांना याबाबत कल्पना देणेत येईल. व सदर प्रकरणी वस्तुस्थिती निदर्शनास आणुन देणेत येईल. पुढील २ आठवडयामध्ये प्रश्न सोडविला न गेलेस .मुख्य कार्यकारी अधिकारी सो. यांची भेट घेणेत येईल. २.श्री घाडगे, बीआरसी स्व.भा.मि, यांनी उर्जा व संबंधीत संस्था यांना प्रतिसाद न दिलेबाबत पत्रव्यवहार करणेत यावा. व सदर बाब जि.प. कार्यालयाचे निदर्शनास आणुन देणेत यावी. ३.विद्युत निर्मीतीबाबत प्रयत्न करणे आवश्यक आहे. ४. श्री घाडगे, बीआरसी स्व.भा.मि यांनी विद्युत निर्मीतीबाबत महावितरण यांना पत्र द्यावे. ५. प्रकल्प ठिकाणी ग्रामपंचायतीने कंपोष्ट पीट्स काम पुर्ण करावे. ६.वर्गीकरण न केलेला कचरा घेणेत येऊ नये. आढाव्यास उपस्थित सर्व ग्रामपंचायतींनी कचरा वर्गीकरण करुनच गोबरधन प्रकल्प कडूस ता.खेड येथे पाठविणेत येईल. याची दक्षता घ्यावी.

Nanekar wadi	The Sarpanch and Gram Vikas Adhikari, Gram Panchayat Nanekarwadi, were absent from this review meeting, so a review could not be conducted.	1. The Gram Panchayat should take action as per the instructions given above and the written instructions given by this office from time to time. 2. The Gram Panchayat should submit a report on the actions taken.

Sr. No.	Instructions received from Gram Panchayat	Discussion / Instructions given
1.	Gram Panchayat Shiroli Plastic Processing Project 1. The solid waste work estimates in the Gram Panchayat Shiroli area are pending.	1) Planning for a shed and compound wall for the plastic processing project should be done. 2) Funds for this project and demand for toilet units should be made to Shri Ghadge. Funds will be requested from the senior office by this office. 3) Waste segregation should be given to self-help groups and village federations for planning, instead of external organizations/individuals. 4) After the facilities for the plastic processing project are complete, a meeting of nearby Gram Panchayats will be held to inform them about plastic waste disposal. 5) Action should be taken to start this project
2.	2. Gobardhan Project at Gram Panchayat Kadus. 1. Currently, 4 Gram Panchayats are sending waste to the waste processing project at Gram Panchayat Kadus. 2. Some of these Gram Panchayats are sending completely segregated waste. 3. PCC work is in progress, compound wall work is ongoing, and compost pit work is about to start. All estimates have been received. 4. However, since the electricity generated after waste processing at the Gobardhan project is not connected to M.S.E.B. through Net Metering, the generated gas has to be released. Repeated follow-ups have been done with the electricity distribution office regarding starting an electric pole on gas or utilizing gas for electricity generation. However, no response has been received from them. Therefore, electricity generation/utilization is	1.The Hon. Chief Executive Officer will be informed about the electricity and grinder issues. The factual situation will be brought to their attention. If the issue is not resolved within the next 2 weeks, a meeting with the Hon. Chief Executive Officer will be arranged. 2.Mr. Ghadge, BRC Swachh Bharat Mission, should correspond regarding the non-response from the energy and related organizations. This matter should be brought to the attention of the Zilla Parishad office. 3.Efforts are needed for electricity generation. 4.Mr. Ghadge, BRC Swachh Bharat Mission, should write to Mahavitaran regarding electricity generation. 5.The Gram Panchayat should complete the compost pits work at the project site. 6.Unsegregated waste should not be accepted. All Gram Panchayats present at the review meeting should ensure that waste is segregated before being sent to the Gobardhan project at Kadus, Khed Taluka.

498-B.

	stopped and not yet operational. 5. Currently, a large amount of expenditure is being incurred for the workers working on the project in the Gram Panchayats, as well as for other things. 6.The concerned organization is not responding to the project. 7.Also, the grinders in the project are out of order.	

सरपंच/ ग्रामसेवक ग्रामपंचायत नाणेकरवाडी, खराबवाडी , वाकी खुर्द, विरदवडी यांनी वैयक्तीक लक्ष देऊन कचराप्रश्नी विशेष प्रयत्न करावेत वरीलप्रमाणे आढावा इतिवृत्तांतानुसार बैठकीमध्ये दिलेल्या सुचनांनुसार वरीलप्रमाणे सर्व ग्रामपंचायतींनी कार्यवाही करावी.

गट विकास अधिकारी,(निवड श्रेणी)
पंचायत समिती खेड पुणे

प्रत माहितीस्तव सविनय सादर :-

१)मा.मुख्य कार्यकारी अधिकारी, पुणे जिल्हा परिषद,पुणे.
२)मा.प्रादेशिक अधिकारी, महाराष्ट्र नियंत्रण महामंडळ, पुणे विभाग, तिसरा मजला, जोग सेंटर, वाकडेवाडी जुना पुणे – मुंबई रोड, पुणे – ४११००३.

दोनप्रती मिळाल्या
6/9/2024
नोंदणी लिपीक

प्रत माहितीस्तव तथा पुढील योग्य त्या कार्यवाहीस्तव :-

१)सहाय्यक गटविकास अधिकारी, पंचायत समिती खेड
२) संबंधीत सर्व विस्तार अधिकारी (पंचा), पंचायत विभाग.
२/- संबंधीत ग्रामपंचायतींना भेटी देऊन ग्रामपंचायत मार्फत केलेल्या कार्यवाहीचा अहवाल ७ दिवसांत खेड या कार्यालयास सादर करावा.
३) प्रशासक/सरपंच/ ग्रामविकास अधिकारी / ग्रामसेवक ग्रामपंचायत वाकी खुर्द, नाणेकरवाडी, खराबवाडी, विरदवडी,
२/- वरीलप्रमाणे दिलेल्या सुचनांनुसार घनकचरा व्यवस्थापनाबाबत कार्यवाही करणेची गांभीर्याने दक्षता घ्यावी. व केलेल्या कार्यवाहीबाबत लेखी अहवाल सादर करावा.
४)सरपंच/ ग्रामविकास अधिकारी / ग्रामसेवक कडूस, शिरोली, ता.खेड जि.पुणे.
५) श्री जगदिश घाडगे, बीआरसी स्वच्छ भारत मिशन.

ग्रा.वि.अ शिरोली

ग्रा.प. विरदवडी

ग्रामसे खराबवाडी

कडूस.

499-A

The Sarpanch/Gram Sevak of Nanekarwadi, Kharabwadi, Waki Khurd, Birdawadi Gram Panchayats should pay personal attention and make special efforts regarding the waste issue. All Gram Panchayats should take action as per the instructions given in the meeting, as per the above review minutes.

Block Development Officer, (Selection Grade)

Panchayat Samiti Khed, Pune

Copy respectfully submitted for information:-

1)Hon. Chief Executive Officer, Pune Zilla Parishad, Pune.

2)Hon. Regional Officer, Maharashtra Pollution Control Board, Pune Division, 3rd Floor, Jog Centre, Wakdewadi Old Pune - Mumbai Road, Pune - 411003.

Copy for information and further appropriate action:-

1)Assistant Block Development Officer, Panchayat Samiti Khed

2)All concerned Extension Officers (Panchayat), Panchayat Department.

2/- Visit the concerned Gram Panchayats and submit a report on the actions taken by the Gram Panchayats to this office within 15 days.

3)Administrator/Sarpanch/Gram Vikas Adhikari/Gram Sevak Gram Panchayat Waki Khurd, Nanekarwadi,Kharabwadi, Birdawadi,

2/- Seriously ensure action is taken regarding solid waste management as per the instructions given above. And submit a written report on the actions taken.

4)Sarpanch/Gram Vikas Adhikari/Gram Sevak Kadus, Shiroli, Tal. Khed, Dist. Pune.

5)Mr. Jagdish Ghadge, BRC Swachh Bharat Mission.

500

Ex-9

Annex 9 (10)

पंचायत समिती कार्यालय खेड

ग्रामपंचायत विभाग

मु.पो. राजगुरुनगर ता. खेड जि. पुणे

mail id:- bdokhedpune@gmail.com

जा.क्र.पंचा /कावि/ १४५/२०२५. राजगुरुनगर,दिनांक -१० /०२/२०२५.

प्रति,

मा.मुख्य कार्यकारी अधिकारी,सो.
पुणे जिल्हा परिषद,पुणे.

विषय:- मौजे खराबवाडी येथील महाराष्ट्र शासन (पाझर तलाव) मालकीचे जमीन गट नं.२०८/२ ही जागा ग्रामपंचायतीस कचरा व्यवस्थापन करीता मिळणेबाबत.

संदर्भ:-१.ग्रामपंचायत खराबवाडी यांचेकडील पत्र जाक्र.६७८/२०२४ दि.१८/०७/२०२४.
२. या कार्यालयाकडील पत्र जाक्र./पंचा/कावि/७५८/२०२४ दि.०१/०८/२०२४.
३.मुळ अर्ज क्र.१२९/२०२४. WZ पुर्वीचे पत्र याचिका क्र.४६/२०२४ WZ ७३३ अजय जेम्स संचालक, चाकण लॉजिस्टीक पार्क प्रा लि. विरुध्द राज्य प्रदुषण मंडळ आणि इतर. विषयी मा.राष्ट्रीय हरीत लवाद यांचेकडे सुनावणी दि.१०/०२/२०२५

महोदय,

उपरोक्त संदर्भीय विषयानुसार ग्रामपंचायत खराबवाडी ता.खेड यांचे पत्रानुसार ग्रामपंचायत खराबवाडी येथे कचरा व्यवस्थापनाकरीता जागा उपलब्ध नाही. गावामध्ये मोठया प्रमाणात कारखाने असल्याने गावची लोकसंख्या अंदाजे ४० हजारापर्यंत झाली आहे. त्यामुळे गावामध्ये रोज मोठया प्रमाणात कचरा साठत आहे. सद्यस्थितीत कचरा व्यवस्थापना करीता ग्रामपंचायत कडे स्वत: मालकीची जागा उपलब्ध नसलेने कचऱ्याचे व्यवस्थापन करणे ग्रामपंचायतीला अशक्य झाले असुन ग्रामपंचायत हद्दीतील जमिन गट नं.२०८/२ क्षेत्र ०.५८ आर ही जागा महाराष्ट्र शासन (खराबवाडी पाझर तलाव) मालकीची असुन सदर पाझर तलावामध्ये कसल्याही प्रकारचे पाणी साठा होत नाही. सदरचे जागेमध्ये पाझर तलावाचे पाणी साठत नसल्याने सदर जागा ग्रामपंचायतीस कचरा व्यवस्थापनाकरीता मिळणेबाबत मागणी या कार्यालयास केलेली होती. त्यानुसार या कार्यालयाकडील संदर्भ क्र.२ ने उपअभियंता,लघु पाटबंधारे विभाग,उपविभाग खेड यांना ग्रामपंचायत खराबवाडी येथील महाराष्ट्र शासन (पाझर तलाव) मालकीचे जमीन गट नं.२०८/२ ही जागा ग्रामपंचायत खराबवाडी, ता.खेड यांना कचरा व्यवस्थापन करीता मिळणेसाठी पुढील कार्यवाही करणेबाबत कळविले आहे.

ग्रामपंचायत खराबवाडी येथील कचरा समस्येबाबत अजय जेम्स संचालक, चाकण लॉजिस्टीक पार्क प्रा लि. विरुध्द राज्य प्रदुषण मंडळ आणि इतर. विषयी मा.राष्ट्रीय हरित लवाद, पश्चिम विभाग यांचेकडे दावा दाखल आहे. त्यानुसार दि.१०/०२/२०२५ रोजी मा.राष्ट्रीय हरित लवाद यांचेसमक्ष सुनावणी घेणंत आलेली आहे. सदर प्रकरणामध्ये मा.सचिव, ग्रामविकास व पंचायत राज विभाग यांना प्रतिवादी करणंत आले आहे. व विषयांकित प्रकरणी गटविकास अधिकारी यांनी केलेल्या कार्यवाहीबाबत प्रतिज्ञापत्र दाखल करणंत यावे. असे सुनावणीमध्ये कळविणंत आले आहे.

तरी सद्यस्थीतीत ग्रामपंचायत खराबवाडी यांचेकडे स्वत:च्या मालकीची कोणतीही जागा नसलेने मौजे खराबवाडी येथील महाराष्ट्र शासन (पाझर तलाव) मालकीचे जमीन गट नं.२०८/२ ही जागा ग्रामपंचायत खराबवाडी, ता.खेड यांना कचरा व्यवस्थापन करीता मिळणेबाबत आपले स्तरावरून संबंधीत विभागास आदेशीत करणेत यावे हि विनंती.

Received 14/2/25

नोंदणी लिपीक
पंचायत समिती, खेड

गट विकास अधिकारी (निवड श्रेणी)
पंचायत समिती खेड,पुणे.

प्रत:- उपअभियंता, लघु पाटबंधारे उपविभाग, खेड
२/- विषयांकित प्रकरणी आपले कार्यालयामार्फत केलेल्या कार्यवाहीचा वस्तुनिष्ठ अहवाल या कार्यालयास सादर करणेत यावा.

सोबत प.क्र.-१ ते ५

500-A

EXHIBIT 9- LETTER TRANSLATION

Letter no. outword no /Pancha-2/Kavi/145/2025 dated 10/02/2025.

To,

The Chief Executive Officer,
Pune Zilla Parishad, Pune

Subject:- Regarding the allocation of land Gat No. 208/2, owned by the Government of Maharashtra (Percolation Tank) at Mouje Kharabwadi, to the Gram Panchayat for waste management.

Reference:-1.Letter No. 678/2024 dated 18/07/2024 from Gram Panchayat Kharabwadi.

2. Letter No. /Pancha/Kavi/758/2024 dated 01/08/2024 from this office.

3. Original Application No. 129/2024. WZ Previous Petition No. 46/2024 WZ 739Ajay James Director, Chakan Logistic Park Pvt. Ltd. vs. State Pollution Board and others. Hearing before the Hon'ble National Green Tribunal on 10/02/2025.

Respected Sir,

As per the above-referenced subject and the letter from Gram Panchayat Kharabwadi, Taluka Khed, there is no land available for waste management in Gram Panchayat Kharabwadi. Due to a large number of factories in the village, the village population has reached approximately 40 thousand. Consequently, a large amount of waste accumulates daily in the village. Currently, due to the unavailability of self-owned land for waste management with the Gram Panchayat, it has become impossible for the Gram Panchayat to manage waste. The land Gat No. 208/2, area 0.58 R, within the Gram Panchayat limits is owned by the Government of Maharashtra (Kharabwadi Percolation Tank), and this percolation tank does not store any water. Since the percolation tank does not store water in this area, a request was made to this office for the allocation of this land to the Gram Panchayat for waste management. Accordingly, through this office,

Reference No. 2, the Sub-Engineer, Minor Irrigation Department, Khed Sub-Division, has been informed to take further action for the allocation of land Gat No. 208/2, owned by the Government of Maharashtra (Percolation Tank) at Gram Panchayat Kharabwadi, to Gram Panchayat Kharabwadi, Taluka Khed, for waste management.

Regarding the waste problem in Gram Panchayat Kharabwadi, a claim has been filed before the Hon'ble National Green Tribunal, Western Zone, in the matter of Ajay James Director, Chakan Logistic Park Pvt. Ltd. vs. State Pollution Board and others. Accordingly, a hearing was held before the Hon'ble National Green Tribunal on 10/02/2025. In this case, the Hon'ble Secretary, Rural Development and Panchayat Raj Department, has been made a respondent. And it has been informed during the hearing that an affidavit regarding the action taken by the Block Development Officer in the subject matter should be filed.

Therefore, since Gram Panchayat Kharabwadi currently does not own any land, it is requested that orders be issued by your level to the concerned department for the allocation of land Gat No. 208/2, owned by the Government of Maharashtra (Percolation Tank) at Mouje Kharabwadi, to Gram Panchayat Kharabwadi, Taluka Khed, for waste management.

Block Development Officer (Selection Grade)
Panchayat Samiti Khed, Pune.

Copy to:- deputy-Engineer, Minor Irrigation Sub-Division, Khed.

2/- A factual report of the action taken by your office in the subject matter should be submitted to this office.

501 Anned 10 (11)

Ex-10

पंचायत समिती कार्यालय खेड.

पंचायत विभाग

मु.पो.राजगुरुनगर ता.खेड जि.पुणे पिन कोड-४१०५०५.

जा.क्र.पंचा/कावि/ १९८/२०२३. राजगुरुनगर.दिनांक -०९ /०३/२०२३

अत्यंत महत्वाचे.

प्रति,

सरपंच/ग्रामसेवक
ग्रामपंचायत बिरदवडी ता.खेड जि.पुणे

विषय:- मौजे बिरदवडी ता.खेड जि.पुणे या गावामध्ये अवैधरित्या कचरा टाकणे व जाळणेबाबत.

संदर्भ:- 1.मा.नितीन गोरे सदस्य, महाराष्ट्र प्रदुषण मंडळ, पुणे यांची सुचना दि.05/03/2022.
2.मा.उपप्रादेशिक अधिकारी, म.प्र.नि. मंडळ पुणे -2, यांचेकडील पत्र जाक्र.उपाक्रा-2/230306-F150053 दि.06/03/2023.

उपरोक्त विषयान्वये बिरदवडी ता.खेड या गावांमध्ये अवैधरित्या नागरी घनकचरा टाकला जात असुन रात्रीच्या वेळी व पहाटेच्या वेळी सदर कचरा जाळण्याचे प्रकार सुरू आहेत. ही बाब अतिशय गंभीर असुन भविष्यात हवा प्रदुषणामुळे नजीकच्या नागरिकांचा आरोग्याचा प्रश्न उद्‌भवु शकतो, तसेच सदर ठिकाणी घनकचरा प्रकल्प बसविण्यात यावा. कचऱ्याची शास्त्रोक्त पध्दतीने विल्हेवाट लावावी अन्यथा आपले विरुध्द नागरी घनकचरा कायदा 2016 अंतर्गत खटला दाखल करणेत येईल असेही नमुद करणेत आले आहे, याबाबत योग्य ती कार्यवाही करणेबाबत उपरोक्त संदर्भीय पत्राने कळविणेत आलेले आहे.

तरी या पत्रान्वये आपणास सुचीत करणेत येते की, अवैधरित्या नागरी घनकचरा टाकला जाणे, व कचरा जाळणे हे प्रकार होणार नाहीत याबाबत आपलेस्तरावरून दक्षता घ्यावी. तसेच आपले ग्रा पं मार्फत घनकचरा प्रकल्प राबविणेत आलेला असुन सदर प्रकल्प त्वरीत कार्यान्वित करणेत यावा, कचऱ्याचे शास्त्रोक्त पध्दतीने व्यवस्थापन करावे अन्यथा आपले विरुध्द नागरी घनकचरा कायदा 2016 अंतर्गत खटला दाखल करणेत येईल याची नोंद घ्यावी, याबाबत कोणत्याही प्रकारचा हलगर्जीपणा होणार नाही याची दक्षता घ्यावी.

गट विकास अधिकारी,(निवड श्रेणी)
o/c पंचायत समिती खेड,(पुणे)

प्रत माहितीस्तव :-

1. मा.नितीन गोरे, सदस्य महाराष्ट्र प्रदुषण मंडळ, पुणे
2. मा.उपप्रादेशिक अधिकारी, महाराष्ट्र प्रदुषण नियंत्रण मंडळ, दुसरा मजला, जोगसेंटर, पुणे-मुंबई रोड, वाकडेवाडी, पुणे 411003.

प्रत पुढील कार्यवाहीस्तव:- पाणी व स्वच्छता विभाग, हेच कार्यालय.

9-3-2023

नोंदणी लिपिक
पंचायत समिती, खेड

501-A.

EXHIBIT 10- LETTER TRANSLATION

Letter no. outword no /Pancha-2/Kavi/198/2023 dated 09/03/2023.

To,

Sarpanch/Gramsevak
Gram Panchayat Birdawadi, Tal. Khed, Dist. Pune

Subject:- Regarding illegal dumping and burning of garbage in Birdawadi village, Tal. Khed, Dist. Pune.

Reference:- 1. Instruction dated 05/03/2022 from Hon. Nitin Gore, Member, Maharashtra Pollution Control Board, Pune.
2. Letter no. Upakra-2/230306-F150053 dated 06/03/2023 from Hon. Sub-Regional Officer, M.P.N. Board Pune -2.

Regarding the above subject, urban solid waste is being illegally dumped in Birdawadi village, Tal. Khed, and this garbage is being burned at night and in the early morning hours. This is a very serious matter, and in the future, air pollution may lead to health problems for nearby residents. It has also been stated that a solid waste project should be installed at the said location, and the garbage should be disposed of scientifically, otherwise a case will be filed against you under the Urban Solid Waste Act 2016. Appropriate action in this regard has been communicated through the above-referenced letter.

Therefore, through this letter, you are hereby informed that care should be taken at your level to ensure that illegal dumping of urban solid waste and burning of garbage do not occur. Also, a solid waste project has been implemented through your Gram Panchayat, and this project should be activated immediately. The garbage should be managed scientifically, otherwise a case will be filed against you under the Urban Solid Waste Act 2016. Please take note of this, and ensure that no negligence of any kind occurs in this regard.

Block Development Officer, (Selection Grade)
Panchayat Samiti Khed, (Pune)

Copy for information:-

1. Hon. Nitin Gore, Member, Maharashtra Pollution Control Board, Pune
2. Hon. Sub-Regional Officer, Maharashtra Pollution Control Board, 2nd Floor, Jog Center, Pune-Mumbai Road Wakdewadi, Pune 411003.

Copy for further action:- Water and Sanitation Department,panchayat samiti khed.

502

et-10

(11)

पंचायत समिती कार्यालय खेड.

पंचायत विभाग

मु.पो.राजगुरुनगर ता.खेड जि.पुणे पिन कोड-४१०५०५.

जा.क्र.पंचा/कावि/ १९९ /२०२३. राजगुरुनगर,दिनांक -०९ / ०३/२०२३

अत्यंत महत्वाचे.

प्रति,

प्रशासक/ग्रामविकास अधिकारी,
ग्रामपंचायत खराबवाडी ता.खेड जि.पुणे.

विषय:- मौजे खराबवाडी ता.खेड जि.पुणे या गावामध्ये अवैधरित्या कचरा टाकणे व जाळणेबाबत.

संदर्भ:- 1.मा.नितीन गोरे सदस्य, महाराष्ट्र प्रदुषण मंडळ, पुणे यांची सुचना दि.05/03/2022.

2.मा.उपप्रादेशिक अधिकारी, म.प्र.नि. मंडळ पुणे -2, यांचेकडील पत्र जाक्र.उपाक्रा-2/230306-F150053 दि.06/03/2023.

उपरोक्त विषयान्वये खराबवाडी ता.खेड या गावांमध्ये अवैधरित्या नागरी घनकचरा टाकला जात असुन रात्रीच्या वेळी व पहाटेच्या वेळी सदर कचरा जाळण्याचे प्रकार सुरू आहेत, ही बाब अतिशय गंभीर असुन भविष्यात हवा प्रदुषणामुळे नजीकच्या नागरिकांचा आरोग्याचा प्रश्न उद्भवु शकतो, तसेच सदर ठिकाणी घनकचरा प्रकल्प बसविण्यात यावा, कचऱ्याची शास्त्रोक्त पध्दतीने विल्हेवाट लावावी अन्यथा आपले विरुध्द नागरी घनकचरा कायदा 2016 अंतर्गत खटला दाखल करणेत येईल असेही नमुद करणेत आले आहे, याबाबत योग्य ती कार्यवाही करणेबाबत उपरोक्त संदर्भीय पत्राने कळविणेत आलेले आहे.

तरी या पत्रान्वये आपणास सुचीत करणेत येते की, अवैधरित्या नागरी घनकचरा टाकला जाणे, व कचरा जाळणे हे प्रकार होणार नाहीत याबाबत आपलेस्तरावरून दक्षता घ्यावी. तसेच घनकचरा प्रकल्प बसविणेबाबत पाठपुरावा करुन त्वरीत कार्यवाही करणेत यावी, कचऱ्याचे शास्त्रोक्त पध्दतीने व्यवस्थापन करावे अन्यथा आपले विरुध्द नागरी घनकचरा कायदा 2016 अंतर्गत खटला दाखल करणेत येईल याची नोंद घ्यावी, याबाबत कोणत्याही प्रकारचा हलगर्जीपणा होणार नाही याची दक्षता घ्यावी.

गट विकास अधिकारी,(निवड श्रेणी)
O/C पंचायत समिती खेड,(पुणे)

प्रत माहितीस्तव :-

1. मा.नितीन गोरे, सदस्य महाराष्ट्र प्रदुषण मंडळ, पुणे
2. मा.उपप्रादेशिक अधिकारी, महाराष्ट्र प्रदुषण नियंत्रण मंडळ, दुसरा मजला, जोगसेंटर, पुणे-मुंबई रोड, वाकडेवाडी, पुणे 411003.

प्रत पुढील कार्यवाहीस्तव:- पाणी व स्वच्छता विभाग, हेच कार्यालय.

9-3-2023

502-A

EXHIBIT 10- LETTER TRANSLATION

Letter no. outword no /Pancha-2/Kavi/199/2023 dated 09/03/2023.

To,

Administrator/Gram Vikas Adhikari,
Gram Panchayat Kharabwadi Tal. Khed Dist. Pune.

Subject:- Regarding illegal dumping and burning of garbage in Kharabwadi village, Tal. Khed, Dist. Pune.

Reference:- 1. Hon. Nitin Gore, Member, Maharashtra Pollution Control Board, Pune's Instruction dated 05/03/2022.
2. Letter from Hon. Deputy Regional Officer, M.P.N. Board Pune -2, letter no. UPAKRA-2/230306-F150053 dated 06/03/2023.

As per the above subject, urban solid waste is being illegally dumped in Kharabwadi village, Tal. Khed, and incidents of burning this waste are occurring at night and in the early morning. This is a very serious matter, and in the future, air pollution may lead to health issues for nearby citizens. It has also been stated that a solid waste project should be installed at the said location, and the waste should be disposed of scientifically, otherwise a case will be filed against you under the Urban Solid Waste Act 2016. Regarding this, appropriate action has been communicated through the above-referenced letter.

Therefore, through this letter, you are hereby informed that care should be taken at your level to ensure that illegal dumping of urban solid waste and burning of waste do not occur. Also, follow up on the installation of a solid waste project and take immediate action. The waste should be managed scientifically, otherwise, a case will be filed against you under the Urban Solid Waste Act 2016. Please take note of this, and ensure that no negligence of any kind occurs in this regard.

Block Development Officer, (Selection Grade)
Panchayat Samiti Khed, (Pune)

Copy for information:-

1. Hon. Nitin Gore, Member, Maharashtra Pollution Control Board, Pune
2. Hon. Deputy Regional Officer, Maharashtra Pollution Control Board, Second Floor, Jog Center, Pune-Mumbai Road, Wakdewadi, Pune 411003.

Copy for further action:- Water and Sanitation Department, Same Office.

503 Amrut

(12)

पंचायत समिती कार्यालय खेड

ग्रामपंचायत विभाग

मु.पो. राजगुरुनगर ता. खेड जि. पुणे

mail id:- bdokhedpune@gmail.com

जा.क्र.पंचार/कावि/ ६२९/२०२३. राजगुरुनगर.दिनांक - २३/०८/२०२३

अत्यंत महत्वाचे.

प्रति,

मुख्याधिकारी

चाकण नगरपरिषद, चाकण ता.खेड जि.पुणे

mail

विषय:- मौजे खराबवाडी ता.खेड जि.पुणे या गावामध्ये अवैधरित्या कचरा टाकणे व जाळणेबाबत.

संदर्भ:- 1.मा.नितीन गोरे सदस्य, महाराष्ट्र प्रदुषण मंडळ, पुणे यांची सुचना दि.05/03/2022.

2.मा.उपप्रादेशिक अधिकारी, म.प्र.नि. मंडळ पुणे -2, यांचेकडील पत्र जाक्र.उपाक्रा-2/230306-F150053 दि.06/03/2023.

3. मा.उपप्रादेशिक अधिकारी, म.प्र.नि. मंडळ पुणे -2, यांचेकडील पत्र जाक्र.उपाका-2/2303/7-FT50062 दि.17/03/2023.

4. ग्रामपंचायत खराबवाडी यांचेकडील पत्र जाक्र 851 दि14/08/2023.

5. मा.उपप्रादेशिक अधिकारी, म.प्र.नि. मंडळ पुणे -2, यांचेकडील पत्र जाक्र./उपाका 2/230821/FTS-0123 दि.21/08/2023.

उपरोक्त विषयान्वये संदर्भ क्र.6 चे पत्रानुसार खराबवाडी ता.खेड या गावांमध्ये अवैधरित्या नागरी घनकचरा टाकला जात असुन रात्रीच्या वेळी व पहाटेच्या वेळी सदर कचरा जाळण्याचे प्रकार सुरू आहेत. ही बाब अतिशय गंभीर असुन भविष्यात हवा प्रदुषणामुळे नजीकच्या नागरिकांचा आरोग्याचा प्रश्न उद्भवु शकतो. याबाबत 7 दिवसांत कार्यवाही न झालेस आपले विरुध्द नागरी घनकचरा कायदा 2016 अंतर्गत खटला दाखल करणेत येईल असेही नमुद करणेत आले आहे. याबावत योग्य ती कार्यवाही करणेबाबत उपरोक्त संदर्भीय पत्राने या कार्यालयास कळविणेत आलेले आहे.

तसेच संदर्भ क्र. 4 ने प्रशासक / ग्रामविकास अधिकारी ग्रा पं खराबवाडी यांनी आपले कार्यालयास अंतिम नोटीशीद्वारे वाघजाईनगर, येथील चाकण - आंबेठाण रस्तयावर जमिन गट नं.357 पै.हिस्यामधील दगड खाणीमध्ये बेकायदेशीररीत्या घनकचरा टाकणे बंद करणेबाबत यापुर्वीच कळविलेले आहे.

याबाबत वारंवार मा.विधानसभा व मा.विधानपरीषद मध्ये वारंवार तारांकित प्रश्न निर्माण होत आहे. तरी या पत्रान्वये आपणास सुचीत करणेत येते की, सदर ठिकाणी अवैधरित्या नागरी घनकचरा टाकला जाणे, व कचरा जाळणे हे प्रकार होणार नाहीत याबाबत आपलेस्तरावरून दक्षता घ्यावी. तसेच घनकचरा प्रकल्प बसविणेबाबत पाठपुरावा करुन त्वरीत कार्यवाही करणेत यावी. व कचऱ्याचे शास्त्रोक्त पध्दतीने व्यवस्थापन करणेबाबत योग्य ती कार्यवाही आपलेस्तरावरुन त्वरीत करणेत यावी.

23.8.2023

नोंदणी लिपिक

पंचायत समिती, खेड

गट विकास अधिकारी,(निवड श्रेणी)

पंचायत समिती खेड,(पुणे)

O/c

प्रत माहितीस्तव :-

1. मा. श्री नितीन गोरे, सदस्य महाराष्ट्र प्रदुषण मंडळ, पुणे. मु पो चाकण ता.खेड जि.पुणे
2. मा.उपप्रादेशिक अधिकारी, महाराष्ट्र प्रदुषण नियंत्रण मंडळ, दुसरा मजला, जोगसेंटर, पुणे-मुंबई रोड, वाकडेवाडी, पुणे 411003. (Mail)
3. प्रशासक/ ग्रामविकास अधिकारी, ग्रा पं खराबवाडी ता.खेड जि.पुणे. (Mail)

प्रत पुढील कार्यवाहीस्तव:- पाणी व स्वच्छता विभाग, हेच कार्यालय.

503-A.

EXHIBIT 11 - LETTER TRANSLATION

Letter no. outword no /Pancha-2/Kavi/629/2023 dated 23/08/2023.

To,

Chief Officer
Chakan Nagar Parishad, Chakan Tal. Khed Dist. Pune

Subject:- Regarding illegal dumping and burning of garbage in Mauje Kharabwadi Tal. Khed Dist. Pune.

Reference:- 1. Suggestion from Hon. Nitin Gore, Member, Maharashtra Pollution Control Board, Pune, dated 05/03/2022.

2. Letter no. Upakra-2/230306-F150053 dated 06/03/2023 from Hon. Sub-Regional Officer, M.P.N. Board Pune -2.

3. Letter no. Upaka-2/2303/7-FT50062 dated 17/03/2023 from Hon. Sub-Regional Officer, M.P.N. Board Pune -2.

4. Letter no. 851 dated 14/08/2023 from Gram Panchayat Kharabwadi.

5. Letter no. Upraka-2/230821/FTS-0123 dated 21/08/2023 from Hon. Sub-Regional Officer, M.P.N. Board Pune -2.

Regarding the above subject, as per the letter referenced as 6, urban solid waste is being illegally dumped in the villages of Kharabwadi Tal. Khed, and incidents of burning this waste are occurring during the night and early morning hours. This is a very serious matter, and in the future, air pollution may lead to health issues for nearby citizens. It has also been stated that if action is not taken within 7 days, a case will be filed against you under the Urban Solid Waste Management Rules 2016. This office has been informed to take appropriate action in this regard through the above-referenced letters.

Also, through reference no. 4, the Administrator / Gram Vikas Adhikari, Gram Panchayat Kharabwadi, has already informed your office via a final notice to stop the illegal dumping of solid waste in the stone quarry in survey no. 357, Wagajainagar, on the Chakan - Ambethan road.

Repeated starred questions are being raised in the Hon. Legislative Assembly and Hon. Legislative Council regarding this matter. Therefore, through this letter, you are hereby informed to take precautions at your level to ensure that illegal dumping of urban solid waste and burning of garbage do not occur at the said location. Furthermore, follow up on the installation of a solid waste project and take immediate action, and take appropriate action at your level for the scientific management of waste.

Block Development Officer, (Selection Grade)
Panchayat Samiti Khed, (Pune)

Copy for information to:-

1. Hon. Shri Nitin Gore, Member, Maharashtra Pollution Control Board, Pune. Mu Po Chakan Tal. Khed Dist. Pune
2. Hon. Sub-Regional Officer, Maharashtra Pollution Control Board, Second Floor, Jog Center, Pune-Mumbai Road,Wakadewadi, Pune 411003.
3. Administrator/Gram Vikas Adhikari, Gram Panchayat Kharabwadi Tal. Khed Dist. Pune.

Copy for further action to:- Water and Sanitation Department, Panchayat Samiti Khed

504-

(12)

पंचायत समिती कार्यालय खेड

ग्रामपंचायत विभाग

मु.पो. राजगुरुनगर ता. खेड जि. पुणे

mail Id:- bdokhedpune@gmail.com

जा.क्र.पंचा२/कावि/६३०/२०२३.

राजगुरुनगर, दिनांक - 23/08/2023

अत्यंत महत्त्वाचे.

प्रति,

सरपंच / ग्रामविकास अधिकारी/ ग्रामसेवक,

ग्रामपंचायत नाणेकरवाडी, वाकी खुर्द, बिरदवडी, ता.खेड

विषय:- मौजे खराबवाडी ता.खेड जि.पुणे या गावामध्ये अवैधरित्या कचरा टाकणे व जाळणेबाबत.

संदर्भ:- 1.मा.नितीन गोरे सदस्य, महाराष्ट्र प्रदुषण मंडळ, पुणे यांची सुचना दि.05/03/2022.

2.मा.उपप्रादेशिक अधिकारी, म.प्र.नि. मंडळ पुणे -2. यांचेकडील पत्र जाक्र.उपाक्र-2/230306-FT50053 दि.06/03/2023.

3. मा.उपप्रादेशिक अधिकारी, म.प्र.नि. मंडळ पुणे -2. यांचेकडील पत्र जाक्र.उपाका-2/2303/7-FT50062 दि.17/03/2023.

4.या कार्यालयाकडील पत्र जाक्र./पंचा/कावि/199 व 198 /2023 दि.09/03/2023.

5. ग्रामपंचायत खराबवाडी यांचेकडील पत्र जाक्र.848,849,850,851,860 दि.14/08/2023.

6. मा.उपप्रादेशिक अधिकारी, म.प्र.नि. मंडळ पुणे -2. यांचेकडील पत्र जाक्र./उपाका 2/ 230821/FTS-0123 दि.21/08/2023.

उपरोक्त विषयान्वये संदर्भ क्र.6 चे पत्रानुसार खराबवाडी ता.खेड या गावांमध्ये अवैधरित्या नागरी घनकचरा टाकला जात असुन रात्रीच्या वेळी व पहाटेच्या वेळी सदर कचरा जाळण्याचे प्रकार सुरू आहेत. ही बाब अतिशय गंभीर असुन भविष्यात हवा प्रदुषणामुळे नजीकच्या नागरिकांचा आरोग्याचा प्रश्न उद्भवु शकतो. याबाबत 7 दिवसांत कार्यवाही न झालेस आपले विरुध्द नागरी घनकचरा कायदा 2016 अंतर्गत खटला दाखल करणेत येईल असेही नमुद करणेत आले आहे. याबाबत योग्य ती कार्यवाही करणेबाबत उपरोक्त संदर्भीय पत्राने या कार्यालयास कळविणेत आलेले आहे.

यापुर्वी संदर्भ क्र.4 ने या कार्यालयामार्फत ग्रामपंचायत खराबवाडी व बिरदवडी यांना अवैधरित्या नागरी घनकचरा टाकला जाणे, व कचरा जाळणे हे प्रकार होणार नाहीत याची दक्षता घेणेबाबत व कचऱ्याची शास्त्रोक्त पध्दतीने विल्हेवाट लावणेबाबत कळविणेत आलेले आहे.

तसेच संदर्भ क्र. 5 ने प्रशासक / ग्रामविकास अधिकारी ग्रा पं खराबवाडी यांनी ग्रा पं नाणेकरवाडी, ग्रा पं वाकी खुर्द, ग्रा पं बिरदवडी यांना अंतिम नोटीशीद्वारे वाघजाईनगर, येथील चाकण - आंबेठाण रस्तयावर जोगन गट नं.357 पं.हिरयामधील दगड खाणीमध्ये घनकचरा टाकणे बंद करणेबाबत यापुर्वीच कळविलेले आहे.

याबाबत वारंवार मा.विधानसभा व मा.विधानपरिषद मध्ये वारंवार तारांकित प्रश्न निर्माण होत आहे. तरी या पत्रान्वये आपणास सुचीत करणेत येते की, सदर ठिकाणी अवैधरित्या नागरी घनकचरा टाकला जाणे, व कचरा जाळणे हे प्रकार होणार नाहीत याबाबत आपलेस्तरावरून दक्षता घ्यावी. तसेच घनकचरा प्रकल्प बसविणेबाबत पाठपुरावा करुन त्वरीत कार्यवाही करणेत यावी. कचऱ्याचे शास्त्रोक्त पध्दतीने व्यवस्थापन करावे अन्यथा आपले विरुध्द नागरी घनकचरा कायदा 2016 अंतर्गत खटला दाखल करणेत येईल याची नोंद घ्यावी. याबाबत कोणत्याही प्रकारचा हलगर्जीपणा होणार नाही याची गांभीर्याने दक्षता घ्यावी.

23.8.2023

नोंदणी निर्गमक

पंचायत समिती, खेड

गट विकास अधिकारी,(निवड श्रेणी)

पंचायत समिती खेड,(पुणे)

प्रत माहितीस्तव :-

1. मा. श्री नितीन गोरे, सदस्य महाराष्ट्र प्रदुषण मंडळ, पुणे, मु पो चाकण ता.खेड जि.पुणे
2. मा.उपप्रादेशिक अधिकारी, महाराष्ट्र प्रदुषण नियंत्रण मंडळ, दुसरा मजला, जोगसेंटर, पुणे-मुंबई रोड, वाकडेवाडी, पुणे 411003.
3. प्रशासक/ ग्रामविकास अधिकारी, ग्रा पं खराबवाडी ता.खेड जि.पुणे.

प्रत, पुढील कार्यवाहीस्तव:- पाणी व स्वच्छता विभाग, हेच कार्यालय.

S04-A

EXHIBIT 11 - LETTER TRANSLATION

Letter no. outword no /Pancha-2/Kavi/630/2023 dated 23/08/2023.

To,

Sarpanch / Gram Vikas Adhikari / Gramsevak,
Gram Panchayat Nanekarwadi, Waki Khurd, Birdawadi. Taluka Khed

Subject:- Regarding illegal dumping and burning of garbage in Mauje Kharabwadi, Taluka Khed, District Pune.

Reference:- 1. Hon. Nitin Gore, Member, Maharashtra Pollution Control Board, Pune's instruction dated 05/03/2022.

2. Letter from Hon. Sub-Regional Officer, M.P.N. Board Pune -2, bearing letter no. Upakra-2/230306-F150053 dated 06/03/2023.

3. Letter from Hon. Sub-Regional Officer, M.P.N. Board Pune -2, bearing letter no. Upaka-2/2303/7-FT50062 dated 17/03/2023.

4. Letter from this office bearing letter no./Pancha/Kavi/199 and 198 /2023 dated 09/03/2023.

5. Letter from Gram Panchayat Kharabwadi bearing letter no. 848, 849, 850, 851, 860 dated 14/08/2023.

6. Letter from Hon. Sub-Regional Officer, M.P.N. Board Pune -2, bearing letter no./Upraka 2/ 230821/FTS-0123 dated 21/08/2023.

As per the above subject and reference no. 6, it has been observed that urban solid waste is being illegally dumped in Kharabwadi, Taluka Khed, and this garbage is being burned during the night and early morning hours. This is a very serious matter, and in the future, air pollution may lead to health issues for nearby residents. It has also been stated that if action is not taken within 7 days, a case will be filed against you under the Urban Solid Waste Management Act 2016. This office has been informed through the above-referenced letter to take appropriate action in this regard.

Previously, through reference no. 4, this office had informed Gram Panchayat Kharabwadi and Birdawadi to ensure that illegal dumping and burning of urban solid waste do not occur and to dispose of the waste scientifically.

Also, through reference no. 5, the Administrator / Gram Vikas Adhikari, Gram Panchayat Kharabwadi, had already informed Gram Panchayat Nanekarwadi, Gram Panchayat Waki Khurd, Gram Panchayat Birdawadi, through a final notice, to stop dumping solid waste in the stone quarry in survey no. 357 at Waghajainagar, on the Chakan - Ambethan road.

Regarding this, starred questions are frequently raised in the Hon. Legislative Assembly and Hon. Legislative Council. Therefore, through this letter, you are hereby informed to take precautions at your level to ensure that illegal dumping and burning of urban solid waste do not occur at the said location. Also, follow up on the installation of a solid waste project and take immediate action. The waste should be managed scientifically, otherwise, a case will be filed against you under the Urban Solid Waste Management Act 2016. Please take note of this and seriously ensure that no negligence of any kind occurs in this matter.

Block Development Officer, (Selection Grade)
Panchayat Samiti Khed, (Pune)

Copy for information:-

1. Hon. Shri Nitin Gore, Member, Maharashtra Pollution Control Board, Pune. Mu Po Chakan, Taluka Khed, District Pune.
2. Hon. Sub-Regional Officer, Maharashtra Pollution Control Board, Second Floor, Jog Center, Pune-Mumbai Road,Wakadewadi, Pune 411003.
3. Administrator/Gram Vikas Adhikari, Gram Panchayat Kharabwadi, Taluka Khed, District Pune.

Copy for further action:- Water and Sanitation Department, Same Office.

Ex-12

5057

Annex 12

	पंचायत समिती कार्यालय खेड **ग्रामपंचायत विभाग** **मु.पो. राजगुरुनगर ता. खेड जि. पुणे** **mail id:- bdokhedpune@gmail.com**	
जा.क्र.पंचा /काविर/१२९०/२०२५.		राजगुरुनगर,दिनांक - ०९ / १२ / २०२५

तात्काळ/ राष्ट्रीय हरीत लवाद सुनावणी प्राधान्य.

प्रति,

सरपंच/प्रशासक/ग्रामपंचायत अधिकारी,
ग्रामपंचायत खराबवाडी, बिरदवडी ता.खेड जि.पुणे.

विषय :- राष्ट्रीय हरीत लवादाकडे दाखल दाव्याच्या अनुषंगाने माहिती तात्काळ सादर करणेबाबत.

संदर्भ:- १. मा.राष्ट्रीय हरीत लवाद यांचेकडील सुनावणी दि.०२/१२/२०२५.
२. मा.राष्ट्रीय हरीत लवाद, पश्चिम विभाग,पुणे यांचे न्यायालयातील दावा क्र.130/2025 चे अनुषंगाने समन्स.

उपरोक्त विषयानुसार संदर्भ क्र. १ अन्वये श्री शिवकुमार नेलगे ,यांनी मा.राष्ट्रीय हरीत लवाद, पश्चिम विभाग,पुणे यांचे न्यायालयात दावा क्र.१३०/२०२५ दाखल केलेला आहे, सदर दाव्याचे अनुषंगाने दि ०२/१२/२०२५ रोजी पुढील सुनावणी असलेचे समन्सद्वारे कळविणेत आले आहे.

सदर दाव्यामध्ये वादी यांचेमार्फत अ.क्र.७ वर गटविकास अधिकारी, पंचायत समिती खेड,पुणे यांना प्रतिवादी करणेत आले आहे.तसेच ग्रामपंचायत खराबवाडी व बिरदवडी यांनाही प्रतिवादी करणेत आले आहे.

सदर विषयाच्या अनुषंगाने यापुर्वीही खराबवाडी येथील दगडी खाणीत टाकणेत येणाऱ्या कचऱ्याच्या अनुषंगाने श्री अजय जेम्स, चाकण लॉजिस्टीक प्रा.लि यांनी राष्ट्रीय हरीत लवाद, पश्चिम विभाग यांचेकडे दावा दाखल केलेला होता. सदर प्रकरणी राष्ट्रीय हरीत लवाद, पश्चिम विभाग यांनी आदेश पारित करून कार्यवाही करणेचे निर्देश दिले होते. त्यानुसार ग्रामपंचायत खराबवाडी व बिरदवडी यांनी सदर आदेशानुसार काय कार्यवाही केली याचा अहवाल या कार्यालयास तात्काळ सादर करावा.

तसेच यापुर्वी खालीलप्रमाणे मुद्दयांनुसार अहवाल या कार्यालयास सादर करणेत आला होता. परंतु श्री शिवकुमार नेलगे ,यांनी मा.राष्ट्रीय हरीत लवाद, पश्चिम विभाग,पुणे यांचे न्यायालयात दावा क्र.१३०/२०२५ यांचे दाव्याचे अनुषंगाने ग्रामपंचायतीने सद्यस्थितीचा अहवाल या कार्यालयास सादर करणेची दक्षता घ्यावी.

१.ग्रामपंचायतीमध्ये कशा पध्दतीने कचरा संकलीत केला जातो. त्याचे वर्गीकरण कसे केले जाते याबाबत तपशिल सादर करणे.
२.ग्रामपंचायतीमार्फत साधारण किती कचरा संकलीत केला जातो. याबाबत तपशिल सादर करणे.
३.ज्या ठिकाणी संकलीत केलेला कचरा टाकला जातो त्या जागेचा तपशिल गट नं. व क्षेत्र.
४.संपुर्ण कचऱ्याची विल्हेवाट होते का याबाबत माहिती सादर करावी.
५.घनकचरा व्यवथापन कसे केले जाते ? कचऱ्याची विल्हेवाट कुठे केली जाते.याचा तपशिल सादर करणेबाबत.
६.प्लास्टीक वर्गीकरण कुठे व कसे केले जाते? याबाबत तपशिल सादर करणे.

505-A

EXHIBIT 12 - LETTER TRANSLATION

Letter no. outword no /Pancha-2/Kavi/1290/2023 dated 09/12/2025.

To,

Sarpanch/Administrator/Gram Panchayat Officer,
Gram Panchayat Kharabwadi, Birdawadi Tal. Khed Dist. Pune.

Subject :- Regarding immediate submission of information in connection with the case filed before the National Green Tribunal.

Reference:- 1. Hearing dated 02/12/2025 before the Hon. National Green Tribunal.

2. Summons in connection with Case No. 130/2025 before the Hon. National Green Tribunal, Western Region, Pune.

As per the above subject and reference no. 1, Shri Shivkumar Nelge has filed Case No. 130/2025 before the Hon. National Green Tribunal, Western Region, Pune. It has been informed through summons that the next hearing for the said case is on 02/12/2025.

In the said case, the Block Development Officer, Panchayat Samiti Khed, Pune has been made a respondent at serial no. 7 by the plaintiff. Also, Gram Panchayat Kharabwadi and Birdawadi have been made respondents.

In connection with this matter, previously also, Shri Ajay James, Chakan Logistics Pvt. Ltd. had filed a case before the National Green Tribunal, Western Region, regarding the waste being dumped in the stone quarry at Kharabwadi. In that matter, the National Green Tribunal, Western Region had passed an order and directed action to be taken. Accordingly, Gram Panchayat Kharabwadi and Birdawadi should immediately submit a report to this office on what action has been taken as per the said order.

Also, previously, a report was submitted to this office as per the points below. However, Shri Shivkumar Nelge has filed Case No. 130/2025 before the Hon. National Green Tribunal, Western Region, Pune. In connection with this case, the Gram Panchayat should ensure that a current status report is submitted to this office.

1. Details on how waste is collected in the Gram Panchayat and how it is segregated should be submitted.
2. Details on approximately how much waste is collected by the Gram Panchayat should be submitted.
3. Details of the place where the collected waste is dumped, including survey number and area.
4. Information on whether all waste is disposed of should be submitted.
5. How is solid waste managed? Where is the waste disposed of? Details on this should be submitted.
6. Where and how is plastic segregated? Details on this should be submitted.

506.

७.घनकचरा व्यवस्थापन केलेले शोषखड्डे किती ? त्यापैकी कार्यरत किती याचा तपशिल सादर करणे.

८.ग्रामपंचायतीमार्फत कचरा व्यवस्थापनाबाबत केलेल्या इतर उपाययोजना.

९. वरीलप्रमाणे कार्यवाही केलेबाबत फोटो सादर करणे.

१०.घनकचरा व सांडपाणी व्यवस्थापनाबाबत ग्रामपंचायतींनी केलेल्या इतर उपाययोजना.

दाव्याच्या अनुषंगाने शपथपत्र दाखल करणेसाठी वरील तपशिल महत्वाचा असलेने सदर प्रकरणी वरीलप्रमाणे अहवाल तात्काळ या कार्यालयास सादर करणेची दक्षता घ्यावी.

गट विकास अधिकारी,(निवड श्रेणी)
पंचायत समिती खेड,पुणे

506-A

7. How many soak pits have been constructed for solid waste management? Details on how many of them are functional should be submitted.
8. Other measures taken by the Gram Panchayat for waste management.
9. Submit photos of the action taken as above.
10. Other measures taken by Gram Panchayats for solid waste and wastewater management.

Since the above details are important for filing an affidavit in connection with the case, please ensure that the above report is submitted to this office immediately in this matter.

Block Development Officer, (Selection Grade)
Panchayat Samiti Khed, Pune

507-

EX-13 Annex: 13

आजादी का अमृत महोत्सव

ग्रामपंचायत खराबवाडी

E Mail@ - gpkharabwadi@gmail.com

ग्रामदौलत इमारत पहिला मजला खराबवाडी,ता.खेड,जि.पुणे. पिन - ४१०५०१

श्रीम.एन .पी.जाधव- ग्रामपंचायत अधिकारी

श्री.एस.एस.साळुंके - प्रशासक

जा.क्र./१५१५/२०२५

दिनांक -२६/१२/२०२५

प्रति,

मा.गटविकास अधिकारी (निवड श्रेणी)
पंचायत समिती खेड
ता.खेड,जि.पुणे

विषय :- राष्ट्रीय हरीत लवादाकडे दाखल दाव्याच्या अनुषंगाने माहीती तात्काळ सादर करणेबाबत.

संदर्भ :-१) मा.राष्ट्रीय हरीत लवाद यांचेकडील सुनावणी दि.०२/१२/२०२५
२) मा.राष्ट्रीय हरीत लवाद ,पश्तचम विभाग पुणे यांचे न्यायालयातील दावा क्र.१३०/२०२५ चे अनुषंगाने समन्स
३) आपले कार्यालयाकडील जा.क्र.पंचा/कावि/२/१२९०/२०२५ दि.०९/१२/२०२५ चे पत्र
४) दि.२५/१२/२०२५ रोजी सरकारी पंच यांचा समक्ष केलेला स्थळपहाणी केलेला पंचनामा

महोदय,

वरिल संदर्भीय विषयास अनुसरुन ग्रामपंचायत खराबवाडी येथे संदर्भ क्र.३ नुसार आपले कार्यालयाकडुन पत्र प्राप्त झालेले आहे.त्यात पुढील मुद्दे उपस्थित करणेत आलेले आहेत. त्या मुद्दांस अनुसरुन पुढील प्रमाणे वस्तु निष्ठ अहवाल सादर करण्यात येत आहे.

अ.क्र.	मुद्दा	केलेल्या कार्यवाही चा तपशिल
१.	ग्रामपंचायतीमध्ये कशा प्रकारे कचरा संकलीत केला जातो.व त्याचे वर्गीकरण कसे केले जाते.	ग्रामपंचायतीच्या एकुण ५ कचरा वाहन असुन सदर कचरा वाहना मार्फत घरोघरी जाऊन कचरा दैनंदीन संकलित केला जातो सदर कचरा वहानामध्ये दोन विभाग असुन ओला व सुका कचरा संकलित केला जातो.
२.	ग्रामपंचायतमध्ये साधारण किती कचरा संकलीत केला जातो	प्रति दिन अंदाजे ४००० ते ४५०० किलो कचरा संकलित केला जातो
३.	ज्या ठिकाणी कचरा संकलीत केला जातो त्या जागेचा तपशील गट नं.व क्षेत्र	जमिन गट नं.२/२ गावठाण लगत
४.	संपुर्ण कचऱ्याची विल्हेवाट होते का याचा तपशिल	होय

29.12.2025
नोंदणी लिपीक
पं.स. खेड

507-A

EXHIBIT - 13 LETTER TRANSLATION

GRAMPANCHAYAT BIRDAWADI LETTER TO BDO OFFICE KHED OUTWORD NO. 1515/2025 DATED 26/12/2025.

To,

Hon. Block Development Officer (Selection Grade),
Panchayat Samiti Khed, Pune.
Tal. Khed, Dist. Pune.

Subject:- Regarding immediate submission of information in connection with the claim filed before the National Green Tribunal.

Reference:- 1) Hearing before Hon. National Green Tribunal dated 02/12/2025.
2) Case No. 130/2025 in the court of Hon. National Green Tribunal, Western Zone, Pune.
3) Letter from your office bearing Outward No./Pancha/Kavi/2/1290/2025 dated 09/12/2025.
4) Panchnama (spot inspection report) prepared by government witnesses on 25/12/2025.

Sir,

In reference to the above subject, a letter has been received from your office at Gram Panchayat Kharabwadi as per reference no. 3. The following issues have been raised in it. In accordance with those issues, the following factual report is being submitted.

Sr. no	Issues	Kharabwadi
1	In the village panchayat, how waste is collected and how it is classified is detailed.	The village panchayat has a total number of 5 vehicles for collection of waste and the waste is collected door-to-door through these vehicles. These vehicles have two sections, collecting wet and dry waste separately
2	Daily waste generation.	Approximately 4 to 4.5 metric ton of waste is collected daily.
3	Details of the location where collected waste is disposed of, including survey number and area.	Land survey no. 2/2 adjacent to Gaothan.
4	Does all waste get processed?	Yes. All waste gets processed.

508

५.	घनकचरा व्यवस्थापन कसे केले जाते कचऱ्याची विल्हेवाट कुठे केली जाते.	ग्रामपंचायत मार्फत ८५० कुटुंबांना प्रती कुटुंब दोन डब्बे वितरीत केलेले आहेत तसेच गावातील सारा सिटी, पुष्पल स्वर्णाली, रपाईन सिटी इत्यादी सोसायटींना कचरा डब्बे दिलेले आहेत त्यामध्ये ओला व सुका कचरा वेगळा करुन तो कचरा वाहनामध्ये संकलित केला जातो.
६.	प्लास्टीक वर्गीकरण कसे व कुठे केले जाते.	ग्रामपंचायत हद्दीत ग्रामपंचायत कार्यालय, जि.प.शाळा, अंगणवाडी, हायस्कुल, हनुमान मंदिर, महादेवी मंदिर, सारा सिटी या ठिकाणी एकुण ६ प्लास्टीक वर्गीकरण युनिट ठेवण्यात आलेले आहेत. त्यामध्ये प्लास्टीक टाकणेत येते.
७.	घनकचरा व्यवस्थापन केलेले शोष खड्डे किती व त्या पैकी किती कार्यरत आहेत	ग्रामपंचायती कडे कचरा व्यवस्थापनासाठी स्वतःची जागा नाही त्यामुळे ग्रामपंचायतीने जिल्हा परिषदेकडे जमिन गट नं.२०८/२ येथील जागा मागणी केली आहे. सदर जागा मिळाल्यास सदर ठिकाणी कचरा वर्गीकरण व शोष खड्डे करण्याचे नियोजन आहे.
८.	ग्रामपंचायत मार्फत कचरा व्यवस्थापन बाबत केलेल्या इतर उपाय योजना	मदरसन कंपनी मार्फत सी.एस.आर. फंडातुन गावातील ५०० कुटुंबांना ओल्या कचऱ्याच्या बॅग वाटप करण्यात आलेल्या आहेत.
९.	केलेल्या कार्यवाही बाबत फोटो सादर करणे	सदर केलेल्या कार्यवाहीचे फोटो सोबत जोडुन पाठवत आहे.
१०	घनकचरा व सांडपाणी व्यवस्थापनाबाबत ग्रामपंचायतीने केलेल्या इतर उपाययोजना	ग्रामपंचायत मार्फत ड्रेनेज लाईन केलेली आहे. एस टी.पी प्लॅन्ट करीता अंदाजपत्रक मागणी व शासनाकडे जमिन गट नं.२०८/२ मध्ये जागा मागणी केलेली आहे. गटर व्यवस्था करुन शोषखड्डे घेण्यास ग्रामस्थांना प्रवृत्त करण्याचा प्रयत्न चालु आहे. PMRDA मार्फत ग्रामपंचायत खराबवाडी येथे सांडपाणी व्यवस्थापनचा आराखडा तयार करणेत आलेला आहे त्याची प्रत सोबत जोडत आहे.

सदर प्रकरणी वरीलप्रमाणे मुद्दे निहाय अहवाल व स्पष्टीकरण आपले माहीतीस्तव सादर करणेत येत आहे.

सोबत-

१.पंचनामा प्रत

२. प्लास्टीक वर्गीकरण युनीट फोटो

३. घनकचरा व्यवस्थापनाचे फोटो

४. PMRDA मार्फत सांडपाणी व्यवस्थापनाचा आराखडा प्रत

श्रीमती.निलिमा प्रकाश जाधव
ग्रामपंचायत अधिकारी
ग्रामपंचायत खराबवाडी
ता.खेड,जि.पुणे.

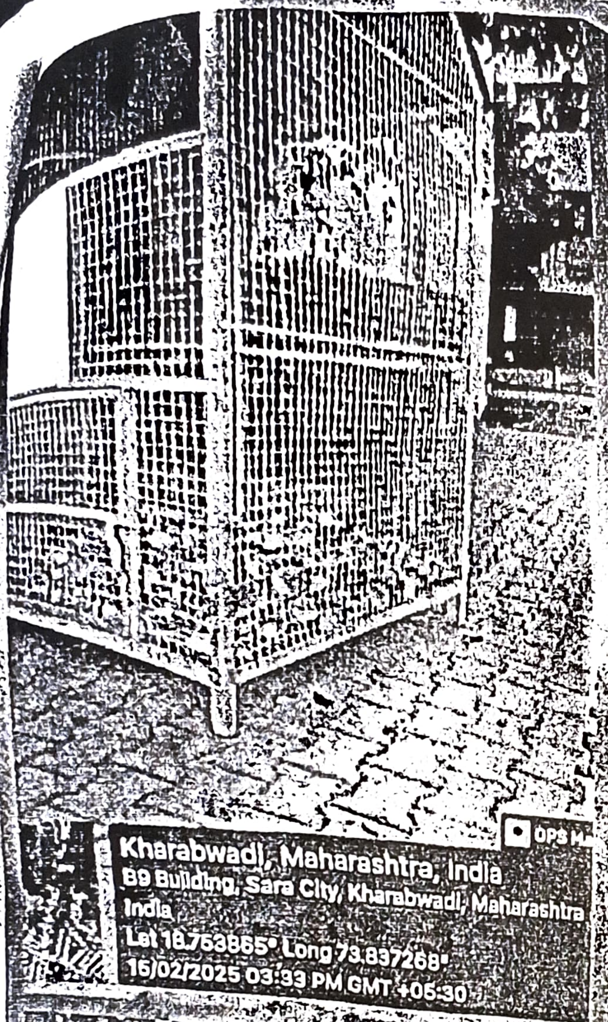
5	How is solid waste management carried out? Where is the waste disposed of?	The Gram Panchayat has distributed Two dustbins per family to 850 families. Also, large dustbins have been provided to societies in the village such as Sara City, Kushal Swarnali, Spine City, etc. In these, wet and dry waste is separated and collected in waste vehicles.
6	Plastic classification where and how is it done? Details about this	Within the Gram Panchayat limits, a total no. of 6 plastic segregation units have been placed at the Gram Panchayat office, Zilla Parishad school, Anganwadi center, high school, Hanuman temple, Mahadevi temple, and Sara City. Plastic is being deposited in them.
7	How many landfill sites have managed waste? Of these, how many are operational?	The Gram Panchayat does not have its own space for waste management. Therefore, the Gram Panchayat has requested an area of 0.58 acres in the Pazhar Talav at Group No. 208/2 from the Zilla Parishad. There are plans for waste segregation and the establishment of landfill sites at that location.
8	Other measures taken regarding waste management through the Gram Panchayat.	Bags for composting from wet waste have been distributed to 500 families in the village through the CSR fund of the Motherson Company .
9	Photos Of The above action	The photos of the action are presented along with it.

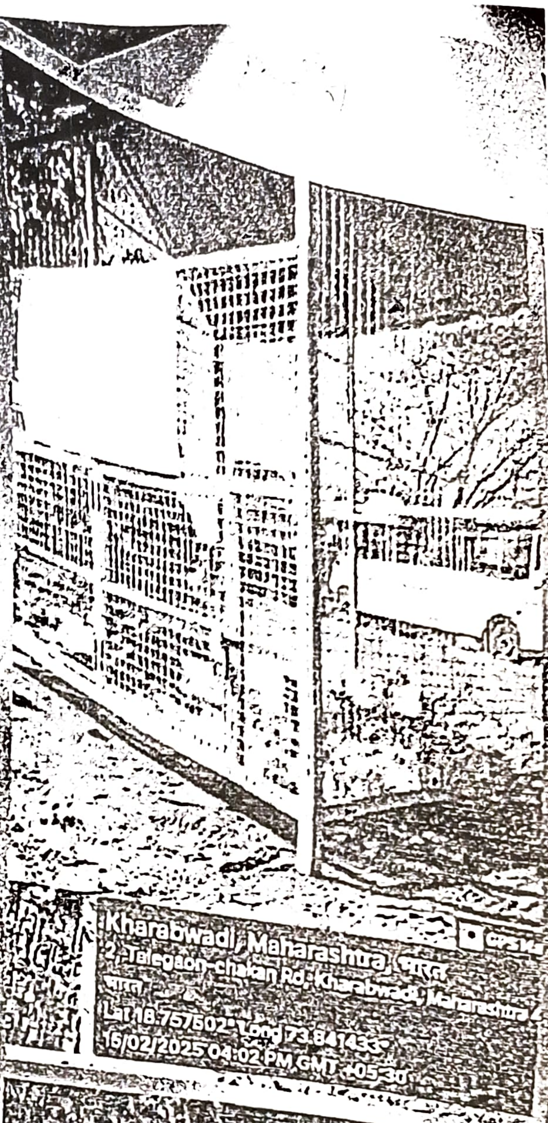
In the present case, the report and explanation on the above points are submitted for your information.

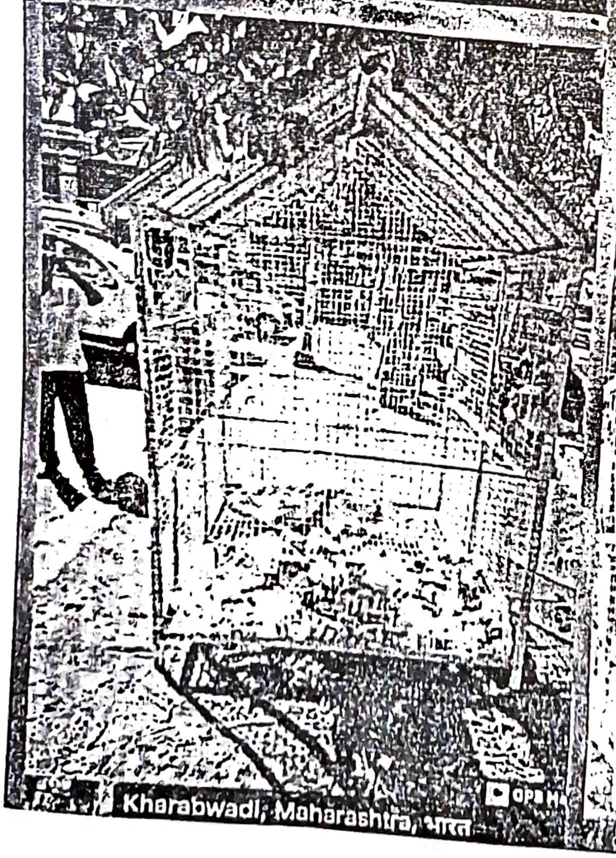
Enclosed: - 1. Panchnama report
2. Photos of plastic sorting unit
3. Photos of solid waste management
4. Copy of sewage management plan by PMRDA.

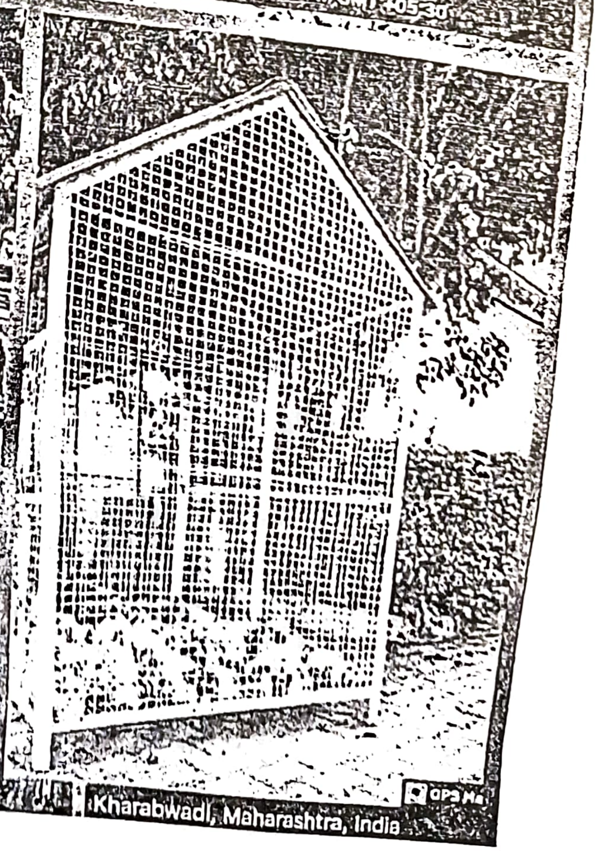
GRAMPANCHAYAT OFFICER
GRAMPANCHAYAT KHARABWADI
TAL-KHED, DIST-PUNE

509

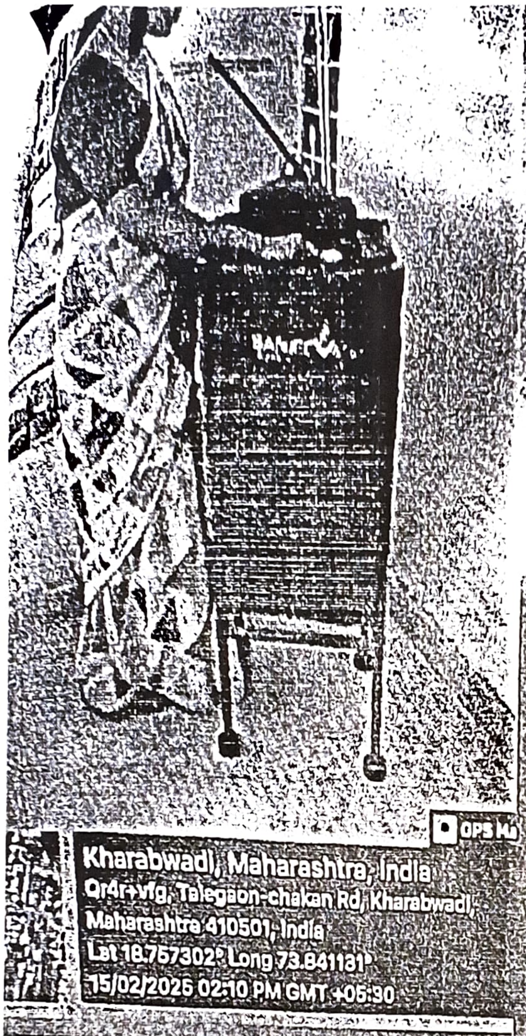

Kharabwadi, Maharashtra, India
B9 Building, Sara City, Kharabwadi, Maharashtra
India
Lat 18.753865° Long 73.837268°
16/02/2025 03:33 PM GMT +05:30

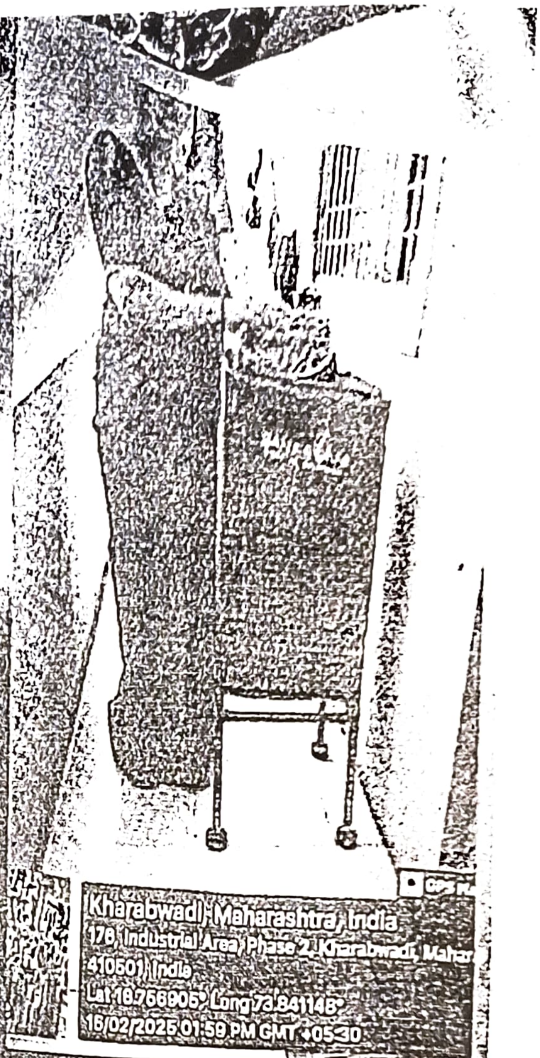

Kharabwadi, Maharashtra, भारत
2, Talegaon-chakan Rd, Kharabwadi, Maharashtra
भारत
Lat 18.757502° Long 73.841433°
16/02/2025 04:02 PM GMT +05:30

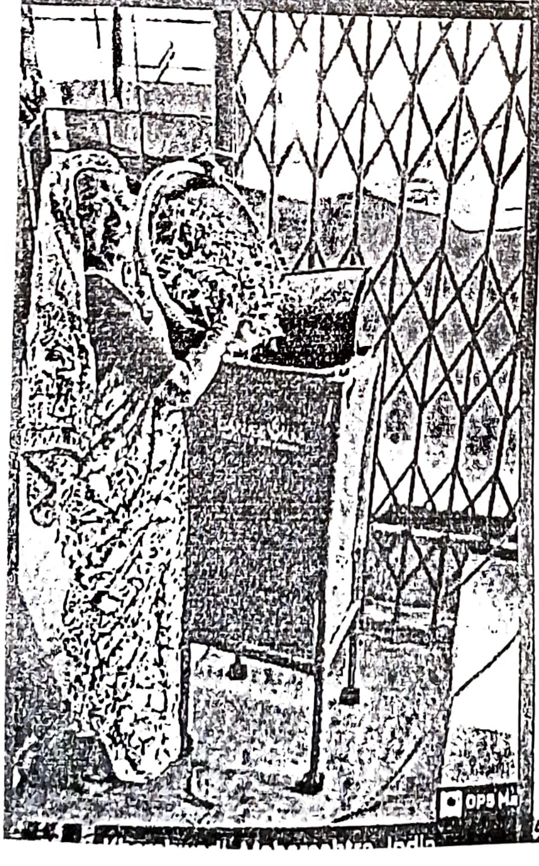

Kharabwadi, Maharashtra, भारत


Kharabwadi, Maharashtra, India

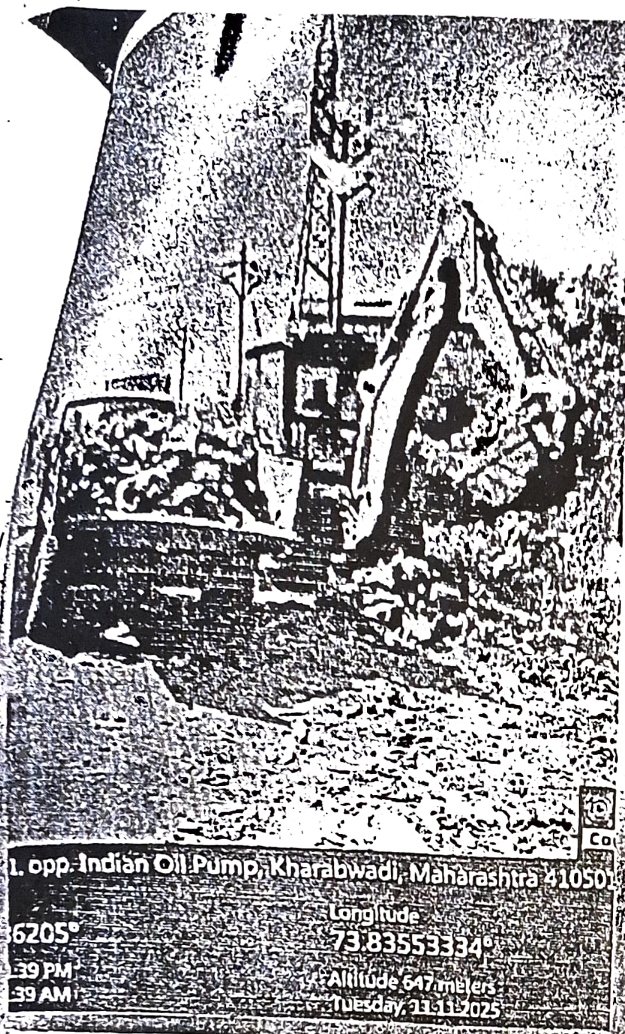
510.

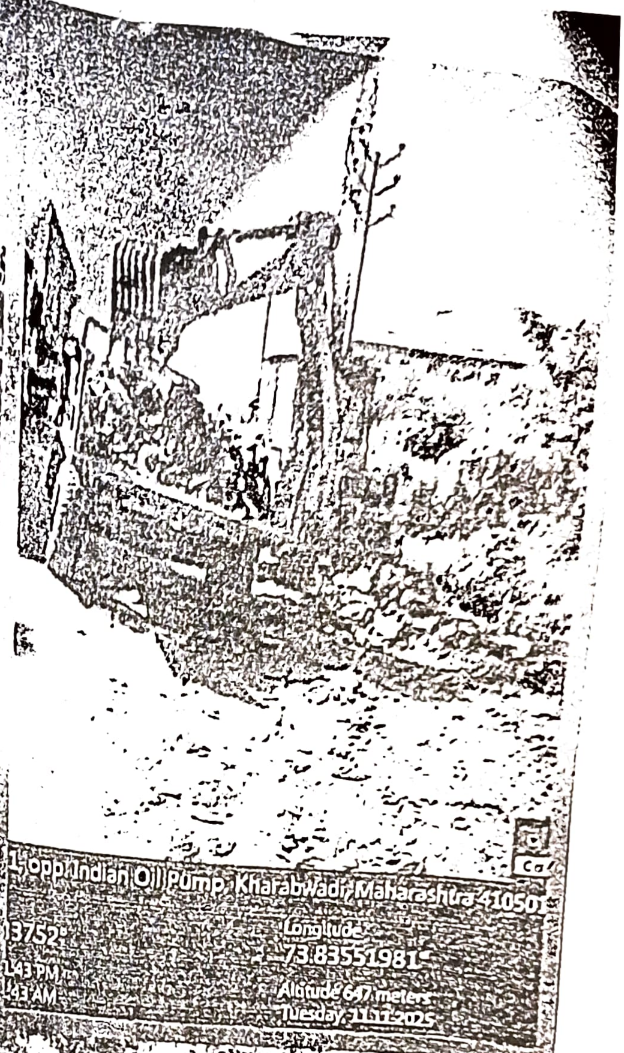

GPS Ma
Kharabwadi, Maharashtra, India
Qr4r+vfg, Talegaon-chakan Rd, Kharabwadi,
Maharashtra 410501, India
Lat 18.757302° Long 73.841181°
15/02/2025 02:10 PM GMT +05:30


Kharabwadi, Maharashtra, India
178, Industrial Area, Phase 2, Kharabwadi, Mahar
410501, India
Lat 18.756905° Long 73.841148°
15/02/2025 01:59 PM GMT +05:30

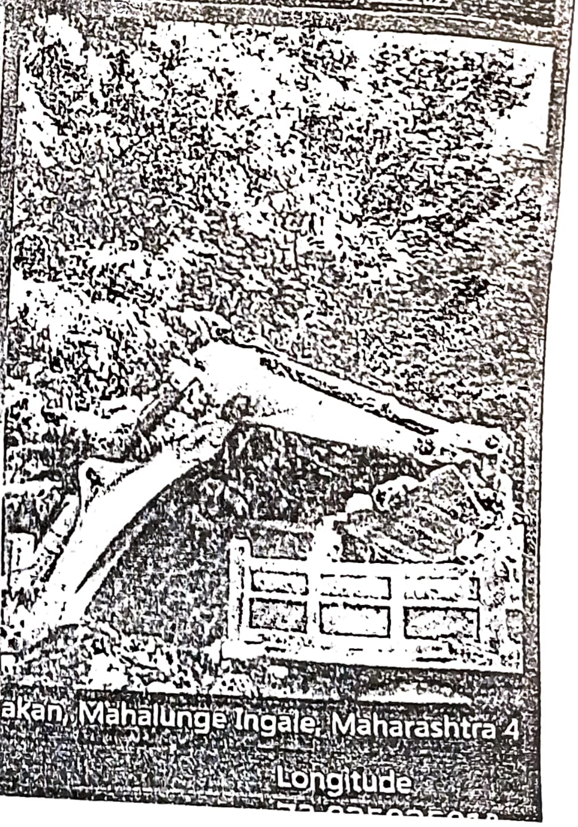

GPS Ma
Kharabwadi, Maharashtra, India

GPS Ma


1. opp. Indian Oil Pump, Kharabwadi, Maharashtra 41050
6205°
Longitude
73.83553334°
39 PM
39 AM
Altitude 647 meters
Tuesday, 11.11.2025


1, opp. Indian Oil Pump, Kharabwadi, Maharashtra 41050
3752°
Longitude
73.83551981°
43 PM
43 AM
Altitude 647 meters
Tuesday, 11.11.2025

Talegaon - Chakan Hwy, Chakan, Kharabwadi, Maharashtra
India


akan, Mahalunge Ingale, Maharashtra 4
Longitude

512.

१७१

ग्रामपंचायत बिरदवडी ता.खेड जि.पुणे

दिनांक १८/१२/२०२५

प्रति,मा.गटविकास अधिकारी सो
पंचायत समिती खेड (पुणे)

विषय राष्ट्रीय हरित लवादाकडे दाखल दाव्याची माहिती सादर करणे असलेबाबत.

संदर्भ १) राष्ट्रीय हरित लवाद यांजकडील केस क्र.१३० /२०२५
२)मा.राष्ट्रीय हरित लवाद यांचेकडील सुनावणी दि.०२ /१२/२०२५
३) आपले कार्यालयाकडील जा.क्र.पंचा-२/कवि /१२९०/२०२५ राजगुरुनगर दि.०९/१२/२०२५ चे पत्र

वरील संदर्भीय विषयान्वये आपणास कळविण्यात येते की,मा.राष्ट्रीय हरित लवाद यांचेकडील दि.०२ /१२/२०२५ सुनावणीच्या सदर विषयाच्या अनुषंगाने खराबवाडी येथील दगड खाणीत टाकणेत येणाऱ्या कचऱ्याच्या अनुषंगाने श्री अजय जेम्स चाकण लाजिस्टिक प्रा.ली यांनी केस क्र १२९ /२०२४ राष्ट्रीय हरित लवाद पश्चिम विभाग यांचेकडे दावा दाखल केलेला होता परंतु सदर खाणीमध्ये ग्रामपंचायत बिरदवडी येथील कोणताही कचरा टाकण्यात येत नाही.

अ.क्र	तपशिल	केलेल्या कार्यवाहीचा तपशिल
१	ग्रामपंचायत मध्ये कशा पद्धतीने कचरा संकलित केला जातो त्यांचे वर्गीकरण कसे केले जाते ?	ग्रामपंचायतीचे एकूण १ कचरा वाहन असून सदर कचरा वाहनामार्फत घरोघरी जाऊन कचरा संकलित केला जातो सदर कचरा वाहन मध्ये दोन विभाग असून ओला व सुका कचरा संकलित केला जातो
२	ग्रामपंचायती मार्फत किती कचरा संकलित केला जातो	प्रति दिन अंदाजे ३५० किलो कचरा संकलित केला जातो
३	ज्या ठिकाणी संकलित केलेला कचरा टाकला जातो त्या जागेचा तपशिल व गट नंबर व क्षेत्र	जमीन गट न.३७ व १० /१ बिरदवडी या ठिकाणी संकलित केला जातो
४	संपुर्ण कचऱ्याची विल्हेवाट होते का ?	होते
५	घनकचरा व्यवस्थापन कसे केले जाते व कचऱ्याची विल्हेवाट कशी केली जाते ?	ग्रामपंचायत मार्फत ३00 कुटुंबाना प्रती कुटुंब दोन कचरा डबे वितरित केलेले आहेत त्यामध्ये ते ओला व सुका कचरा वेगळा करून ते कचरा वाहनांमध्ये संकलित केला जातो
६	प्लास्टिक वर्गीकरण कुठे व कसे केले जाते	ग्रामपंचायत हद्दीत ग्रामपंचायत जि.प.शाळा रोकडोबा मंदिर या ठिकाणी एकूण ३ प्लॅस्टिक वर्गीकरण युनिट ठेवण्यात आलेले आहेत त्यामध्ये प्लास्टिक टाकण्यात येते
७	घनकचरा व्यवस्थापन केलेले शोषखड्डे किती? व त्यापैकी कार्यरत किती ?	ग्रामपंचायत कडे एकूण ६ कंपोस्ट पिट सदर ठिकाणी कचरा संकलन करून बायो कल्चर वापरून प्रक्रिया केली जाते सर्व कार्यरत आहेत
८	ग्रामपंचायत मार्फत कचरा व्यवस्थापन बाबत केलेल्या इत्तर उपाय योजना	ग्रामपंचायत मार्फत कचरा गोळा करून ओला कचरा वेगळा करून ओल्या कचऱ्यापासून खत निर्मिती केली जाते वाढीव शेड व कम्पोस्ट पीट बांधकाम करणेत आले आहे.
९	वरील प्रमाणे कार्यवाही केलेबाबत फोटो सादर करणे	सदर केलेल्या कार्यवाहीचे फोटो जोडून पाठवत आहेत.

(श्री. आढारी बी. बी.)
ग्रामपंचायत अधिकारी
ग्रामपंचायत बिरदवडी,ता.खेड,जि.पुणे

सरपंच
ग्रामपंचायत बिरदवडी
ता. खेड, जि. पुणे.

512-A

EXHIBIT - 13 LETTER TRANSLATION

grampanchayat birdawadi letter outword no.179/2025 dated 18/12/2025.

To,

Hon. Block Development Officer (Selection Grade),
Panchayat Samiti Khed, Pune.
Tal. Khed, Dist. Pune.

Subject:- Submission of information regarding the case filed before the National Green Tribunal.

Reference:- 1) Case No. 130/2025 in the court of Hon. National Green Tribunal, Western Zone, Pune.
2) Hearing before Hon. National Green Tribunal dated 02/12/2025.
3) Letter from your office bearing Outward No./Pancha/Kavi/2/1290/2025 dated 09/12/2025.

With reference to the above-mentioned subject, you are informed that in connection with the hearing dated 02/12/2025 before the Hon. National Green Tribunal regarding the matter, Mr. Ajay James of Chakán Logistics Pvt. Ltd. had filed a claim concerning the waste being dumped in the stone quarry at Kharabwadi. However, no waste from the village panchayat of Birdawadi is being dumped in said quarry.

Sr. no	Issues	Birdawadi
1	In the village panchayat, how waste is collected and how it is classified is detailed.	The village panchayat has a total of 1 vehicle for collection of waste, and through this vehicle, waste is collected door-to-door. This vehicle has two sections, collecting wet and dry waste separately.
2	Daily waste generation.	Approximately 0.35 metric ton of waste is collected daily.
3	Details of the location where collected waste is disposed of, including survey number and area.	Collected at land survey no. 37 and 10/1, Birdawadi.
4	Does all waste get processed?	Yes. All waste gets processed.

S12-B

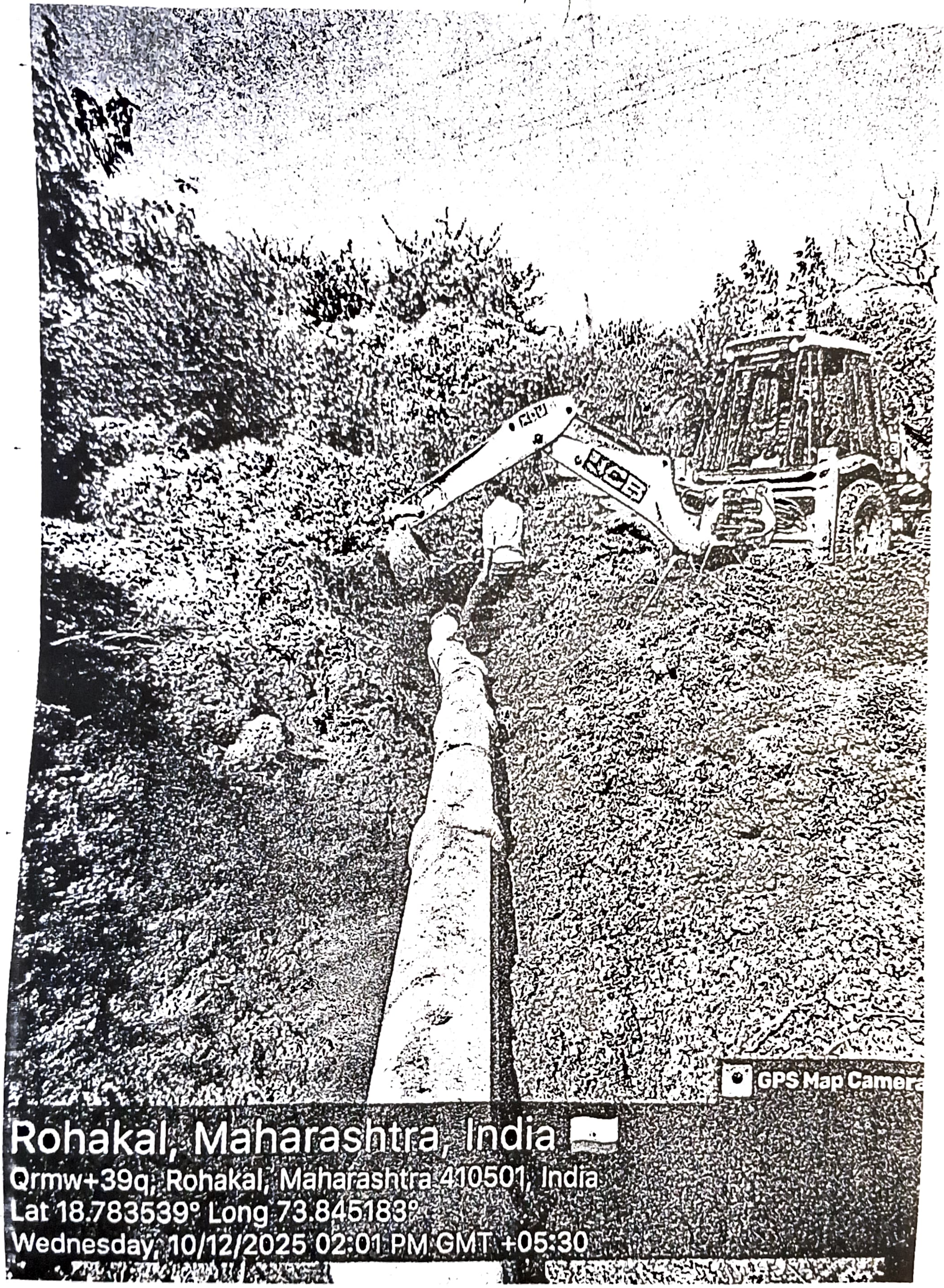
5	How is solid waste management carried out? Where is the waste disposed of?	The Gram Panchayat has distributed two dustbins per family to 300 families. In these, they separate wet and dry waste and collect it in waste vehicles.
6	Plastic classification where and how is it done? Details about this	Within the Gram Panchayat limits, a total no. of 3 plastic segregation units have been placed at the Gram Panchayat, Zilla Parishad school and Rokdoba temple. Plastic is deposited in them.
7	How many landfill sites have managed waste? Of these, how many are operational?	The Gram Panchayat has a total of 6 compost pits where waste is collected and processed using bio-culture. All are operational.
8	Other measures taken regarding waste management through the Gram Panchayat.	Through the Gram Panchayat, waste is collected, wet waste is separated, and compost is produced from the wet waste. An extended shed and compost pit have been constructed.
9	Photos Of The above action	The photos of the action are presented along with it.

GRAMPANCHAYAT OFFICER
SARPANCH

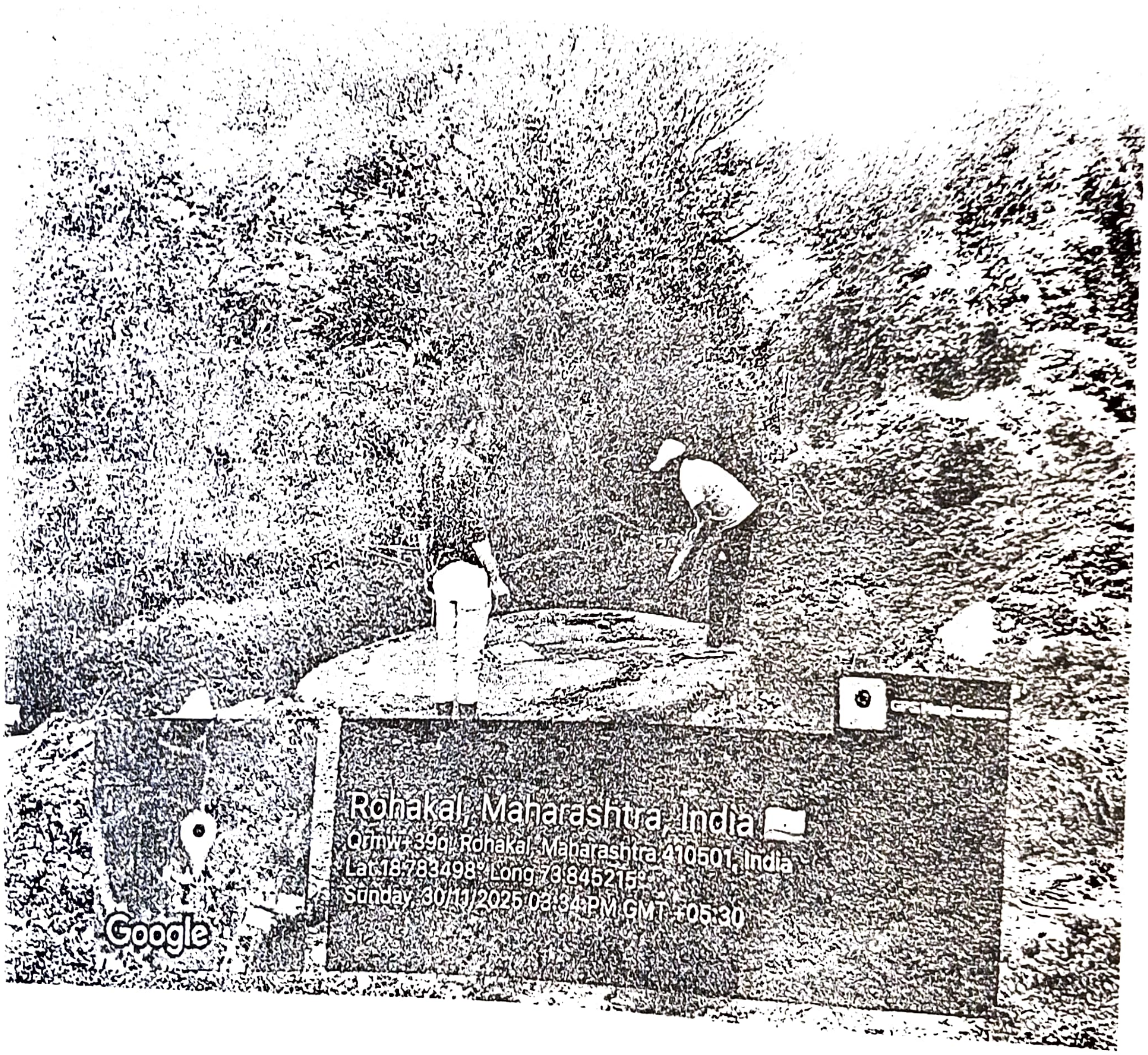
GRAMPANCHAYAT BIRDAVADI
TAL-KHED, DIST-PUNE

GPS Map
Camera Lite
QRJV+8RP, Bordara Rd, Rohakal, Maharashtra 410501, India
Latitude
18.78559578°
Longitude
73.84234067°
Local 12:56:45 PM
GMT 07:26:45 AM
Altitude 636 meters
Tuesday, 16.12.2025

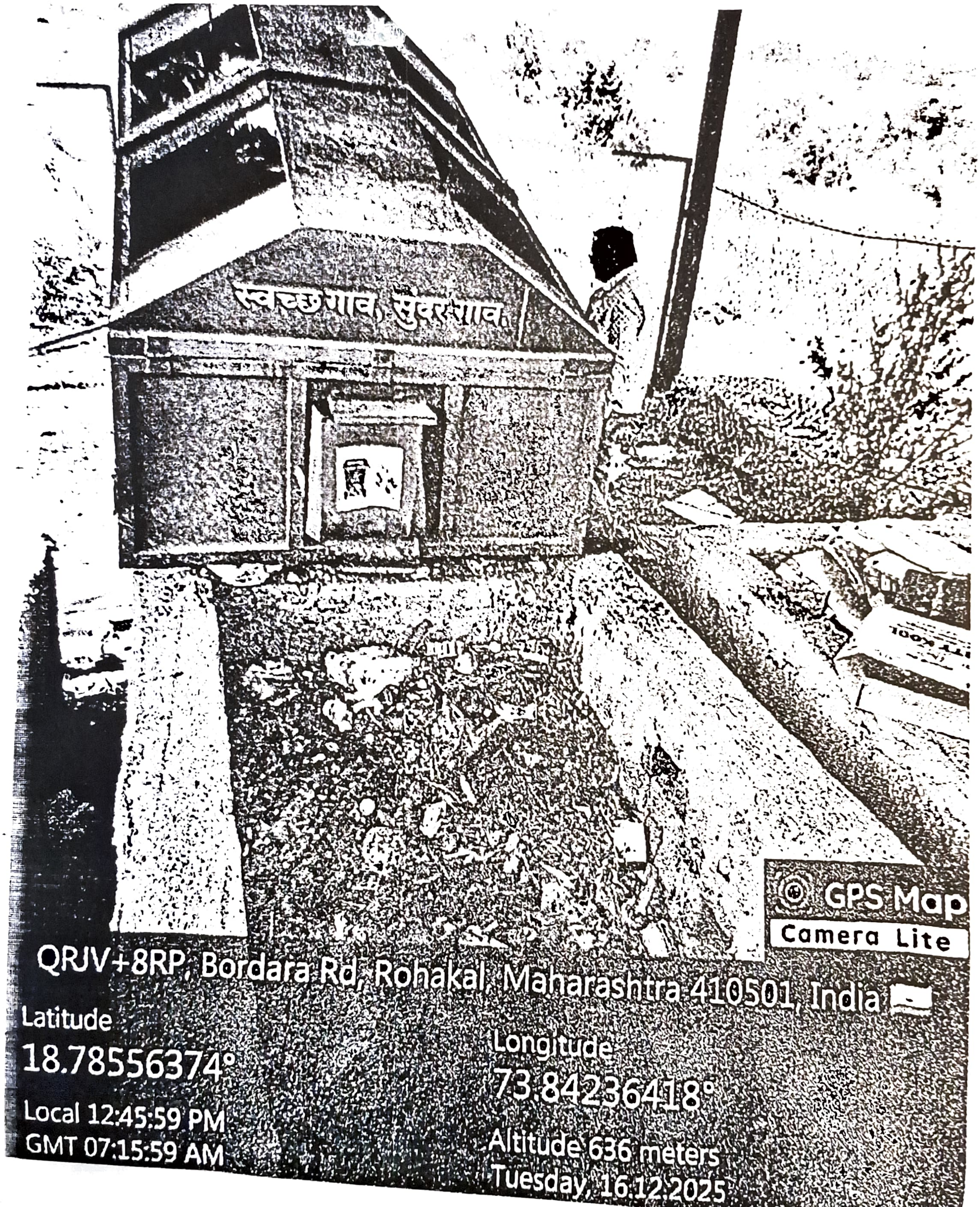
514


GPS Map Camera
Rohakal, Maharashtra, India
Qrmw+39q, Rohakal, Maharashtra 410501, India
Lat 18.783539° Long 73.845183°
Wednesday, 10/12/2025 02:01 PM GMT +05:30

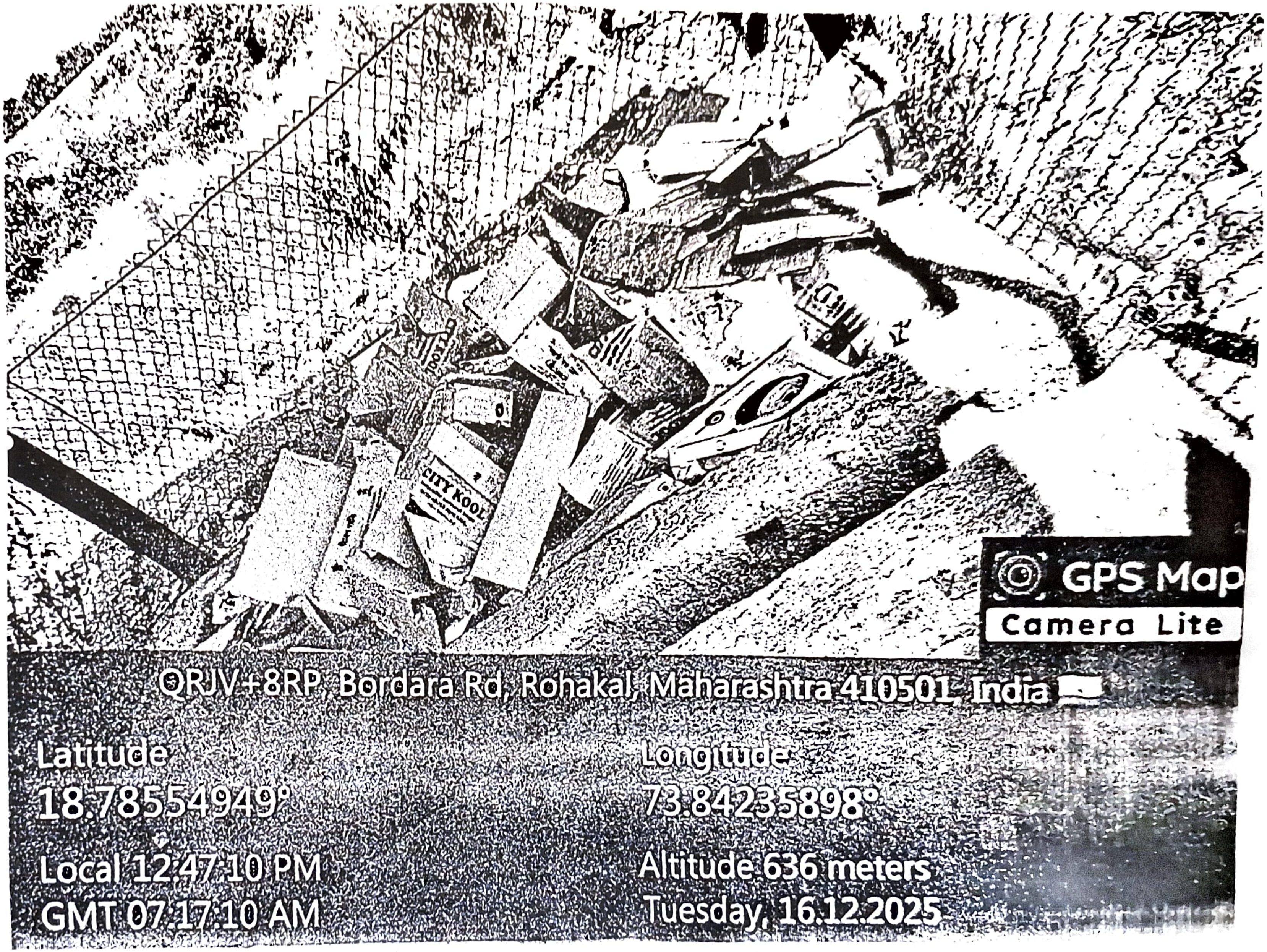
515


Rohakal, Maharashtra, India
Qrmw+39q, Rohakal, Maharashtra 410501, India
Lat 18.783498° Long 73.845215°
Sunday, 30/11/2025 03:34 PM GMT +05:30
Google

516.

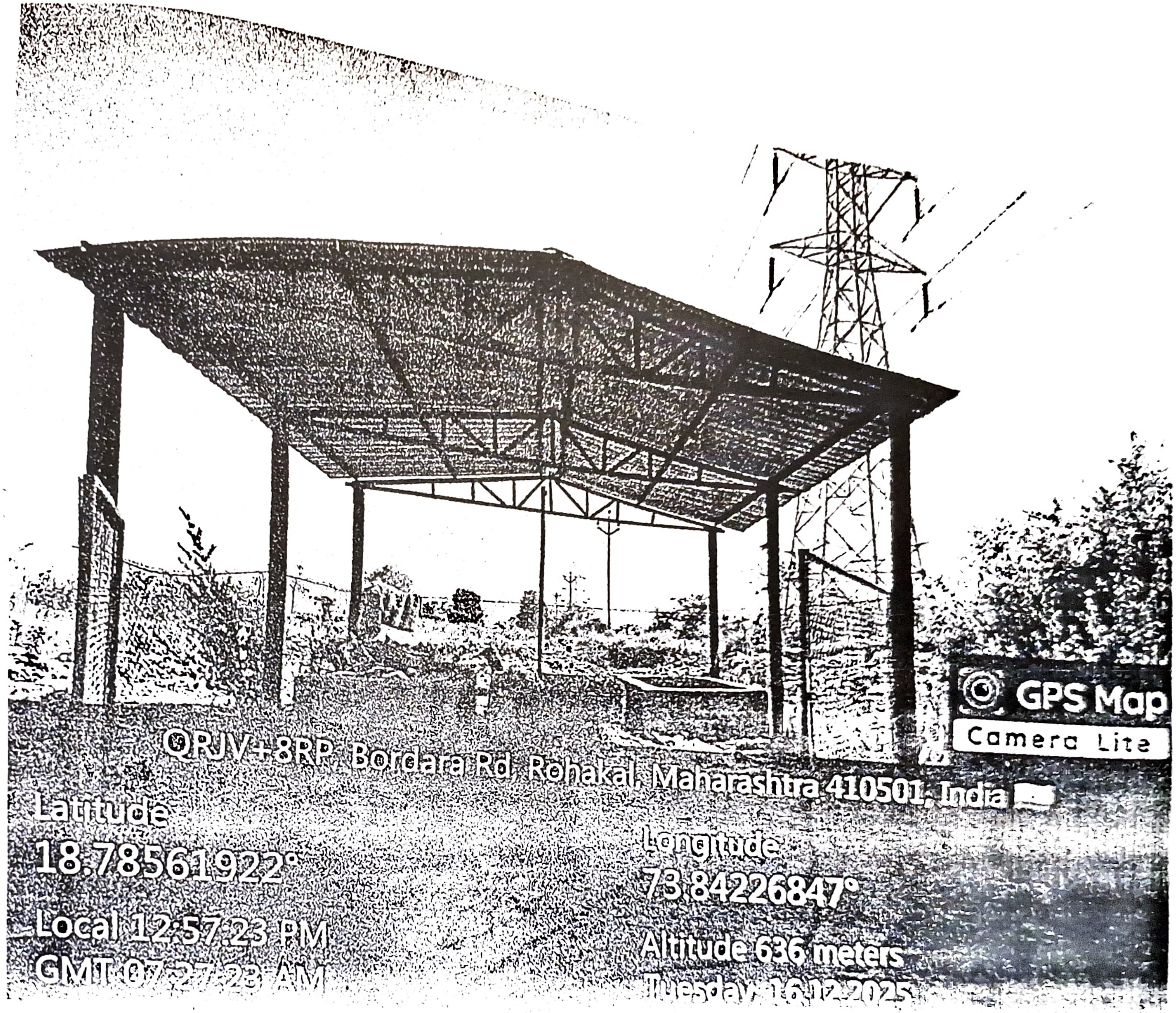

स्वच्छ गाव, सुंदर गाव
GPS Map
Camera Lite
QRJV+8RP, Bordara Rd, Rohakal, Maharashtra 410501, India
Latitude
18.78556374°
Longitude
73.84236418°
Local 12:45:59 PM
GMT 07:15:59 AM
Altitude 636 meters
Tuesday, 16.12.2025

517



GPS Map
Camera Lite
QRJV+8RP, Bordara Rd, Rohakal, Maharashtra 410501, India
Latitude
18.78554949°
Local 12:47:10 PM
GMT 07:17:10 AM
Longitude
73.84235898°
Altitude 636 meters
Tuesday, 16.12.2025

518'


GPS Map
Camera Lite
QRJV+8RP, Bordara Rd, Rohakal, Maharashtra 410501, India
Latitude
18.78561922°
Longitude
73.84226847°
Local 12:57:23 PM
GMT 07:27:23 AM
Altitude 636 meters
Tuesday, 16.12.2025

519

स्वच्छ गाव, सुंदर गाव.
GPS Map
Camera Lite
QRJV+8RP, Bordara Rd, Rohakal, Maharashtra 410501, India
Latitude
18.78554863°
Longitude
73.84233894°
Local 12:49:39 PM
GMT 07:19:39 AM
Altitude 636 meters
Tuesday, 16.12.2025

520

GPS Map
Camera Lite
Rohakal, Maharashtra 410501, India
Latitude
Longitude
73.84236499°
Altitude 636 meters
Tuesday, 16.12.2025

52)

GPS Map
Camera Lite
Rohakal, Maharashtra 410501, India
Longitude
73.84236499°
Altitude 636 meters
Tuesday, 16.12.2025